BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606/2018

IN THE MATTER OF

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

INDEX

	implementation plan.	
7.	**ANNEXURE VI** A copy of the details of ground water analysis report tested in the Water Quality Laboratory of Lakshadweep Public Works Department during January, 2025 to March 2025 in UT of Lakshadweep.	71-112
8.	**ANNEXURE VII** Details of technical support in carrying out a detailed assessment of gas recovery and utilization of digested materials from the biodigester.	113
9.	**ANNEXURE VIII** A copy of the details of E.coli count of the wells tested in the Water Quality Laboratory during the period from January 2024 to March 2025 in the UT of Lakshadweep.	114-121
10.	**ANNEXURE IX** A copy of the detailed report of the committee.	122-139

Advisor to administrator

of Lakshadweep administration

Through

Gigi C. George Advocate

Standing Counsel (UOI)

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M-9810625315

Date : 19.08.2025

Place : New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

AFFIDAVIT ON BEHALF OF ADVISOR TO ADMINISTRATOR OF LAKSHADWEEP ADMINISTRATION IN COMPLIANCE OF ORDER DATED 21.11.2024

MOST RESPECTFULLY SHOWETH:

I, Dr S.B.Deepak Kumar S/o. Balraj Subbiah aged 45, presently posted as Advisor to the Administrator, Union Territory of Lakshadweep Administration, Kavaratti, Lakshadweep, do hereby solemnly affirm and sincerely state as follows based on the official records that are placed before me:

1. That, I am the officer-in-charge on behalf of the Answering Respondent in the captioned matter. I am conversant with the facts and circumstances of the instant case, based on the records/ information maintained and available with the Administration. As such, I am competent and authorized to swear this affidavit in my official capacity.

GOVERNMENT OF INDIA NOTARY C.N.Noorul Hidaya Area: Lakshadweep Reg.No:17155 Expiry Date 22/10/2029

C.N. NOORUL HIDAYA ADVOCATE & NOTARY GOVT. OF INDIA, Area: Lakshadweep Reg.No:17155, Expiry Date:22/10/2029

BRIEF INTRODUCTION

2. The Union Territory of Lakshadweep is India's smallest UT, an archipelago with an area of approximately 32 sq. km. It is a uni-district Union Territory and comprises of 12 atolls, 3 reefs, 6 submerged banks, 10 inhabited islands and 17 uninhabited islands. The headquarter of the UT is located at Kavaratti. All Islands are approximately 220 to 440 km away from the mainland.

3. The total population of Lakshadweep, as per the 2011 census, is 64,473. The total population growth in this decade was 6.30%, while in the previous decade, it was 17.19%.

4. The population as per the Census 2011 and the area of each of the inhabited islands of the UT is as follows:

S.No.	Island	Population	Area (in sq. Km.)
1.	Agatti	7566	3.84
2.	Amini	7661	2.60
3.	Androth	11191	4.90
4.	Bitra	271	0.10
5.	Chetlat	2347	1.40
6.	Kadmath	5404	3.20
7.	Kavaratti	11221	4.22
8.	Kalpeni	4419	2.79
9.	Kiltan	3946	2.20
10.	Minicoy	10447	4.80
	TOTAL	**64,473**	**30.05**

(Source: Census of India, 2011 and Lakshadweep Basic Statistics, 2023),

5. The present affidavit has been prepared in compliance with the order dated 21.11.2024 passed by this Hon'ble Tribunal wherein, in para 7, it has been directed to furnish next report on 26.08.2025. The present report indicates the progress for the period from 01.12.2024 to 31.07.2025.

6. That, subsequent to the observations/ directions passed by this Hon'ble Tribunal, the Lakshadweep Administration has undertaken the following steps:

7. **[A] Solid Waste Management:**

7.1 Out of the estimated waste generation of 18 TPD, 12 TPD is non-biodegradable and 6 TPD is biodegradable waste arising mainly from the kitchen. We find that predominantly, waste is either composted or consumed as animal feed. Details of final utilization/disposal of bio-degradable and non-biodegradable waste is given below:

I. NON-BIODEGRADABLE WASTES:

The Lakshadweep Administration has adopted a structured and comprehensive approach to managing non-biodegradable waste across the islands. Major sources of such waste include households, commercial establishments, restaurants, institutions, markets, and marine litter brought ashore by wind and tidal action. To ensure effective management, the Administration has

implemented a series of measures in accordance with the Solid Waste Management Rules, 2016.

Solid and plastic waste management in the Union Territory is carried out through a Public-Private Partnership (PPP) model on each island. Under the rules, the Village Panchayats have been designated as the "Local Body" responsible for overseeing waste management activities. The overall process involves three stages:

(i) **Door-to-Door Collection, Segregation, and Internal Transportation to the Central Garbage Depository (CGD):** The Department of Panchayat has engaged agencies/service providers for door-to-door waste collection, segregation, and transportation to the Central Garbage Depository (CGD) on each of the 10 inhabited islands. The CGD sites function as intermediate centers where non-biodegradable waste is further segregated into recyclable and incinerable components. Contractors are appointed island-wise to carry out collection, segregation, internal transportation, and incineration as part of the non-biodegradable waste management chain**(ANNEXURE-I).**

(ii) **Packing and Transportation of Segregated Waste to the Mainland:** The recyclable waste is then packed at the CGD sites in each islandand transported to the mainland for appropriate

recycling or final disposal through authorized agencies**(ANNEXURE-II).**

(iii) **Recycling of Waste on the Mainland:** To strengthen waste processing efforts, the Department of Panchayat has engaged M/s Nadeem Enterprises, Kavaratti and M/s Thachanattukara Farmers Producers Company Limited, Thachanattukara Town, Palode, Palakkad for the transportation of waste from mainland wharf to M/s Galaxy Enviro Corporation, Cheruvannoor, Feroke (P.O), Kozhikode and M/s Ganesh Traders, Bannimantap Industrial A Layout, Bannimantap, Mysore respectively for final disposal/recyling.**(ANNEXURE-III)**

II. BIO-DEGRADABLE WASTES:

(i) The residents of the Union Territory of Lakshadweep are actively encouraged to manage kitchen waste (6 MT per Day) at the household level, particularly by utilizing it as feed for domestic animals such as cattle, goats, and poultry. To support this initiative, the UT Administration conducted an assessment of kitchen waste consumption by livestock across the islands. According to the Department of Animal Husbandry's statistics for the year 2023–24, the islands collectively host 620 cattle, 22,680 goats, and 83,410 poultry. Based on this data, the

average daily consumption of kitchen waste by these animals is estimated at 10.64 metric tonnes.

(ii) In addition to traditional animal feeding practices, the Department of Science and Technology has installed biogas plants for organic waste management. A total of 35 biogas plants have been installed and commissioned in the islands of Kavaratti, Minicoy, and Kalpeni, with unit capacities ranging from 0.6 m^3 to 2 m^3. Collectively, these biogas plants have the capacity to process up to 269.5 kilograms of kitchen waste per day.

(iii) The UT of Lakshadweep Administration has further strengthened decentralized kitchen waste management by installing biogas plants at government establishments, specifically at the State Guest House in Agatti and the Dak Bungalow in Kavaratti. These facilities generate substantial amounts of organic kitchen waste daily, primarily from routine food preparation and catering activities.

(iv) The Ministry of New and Renewable Energy (MNRE) has approved the request to designate the Department of Science & Technology, Union Territory of Lakshadweep Administration (UTLA), as the Programme Implementing Agency for the Biogas Programme in Lakshadweep. The programme is aimed at

promoting the installation of small biogas plants throughout the islands to encourage the use of sustainable energy, reduce organic waste, and lessen dependence on non-renewable energy sources. In line with this, MNRE has requested UTLA to submit the proposed targets and detailed implementation plans for the establishment of these plants across the islands. Accordingly, the Department submitted a proposal to MNRE on 04.04.2025, outlining a target of 350 small biogas plants for the financial year 2025–26. MNRE has informed that the final decision will be communicated after the proposal is reviewed and approved by the competent authority.

7.2 ***We find that out of 35 biogas plants, 28 are working satisfactorily but, the performance of these plants in terms of gas yield and utilisation by individual family/community has not been disclosed. The same may be provided.***

The Department of Science and Technology, Union Territory of Lakshadweep Administration, has successfully installed and commissioned a total of 35 biogas plants across the islands of Kavaratti, Minicoy, and Kalpeni. These biogas units are of varying capacities—namely 1 m³, 2 m³, 0.75 m³, and 0.6 m³and collectively

have the capacity to process approximately 269.5 kilograms of kitchen waste per day. In order to monitor and evaluate the performance and functionality of these biogas plants, the Department has instituted a mechanism for the collection of periodic performance data. For this purpose, standardized reporting format have been circulated among the beneficiaries to collect monthly data on gas production and utilization, with the objective of assessing the operational effectiveness of each plant.

The biogas plant performance report for March–May 2025 indicates varied levels of utilization across beneficiaries in Minicoy, Kavaratti, and Kalpeni Islands. Minicoy and Kavaratti showed very limited output, with daily gas production ranging mostly between 0.2–1.8 hours, whereas Kalpeni recorded the highest number of functional units, with several households consistently achieving 2–4 hours of gas per day. Overall, the report reflects that while the biogas plants have the potential to provide a sustainable source of cooking fuel (up to 4 hours/day), effective utilization depends largely on regular use, proper maintenance, and uninterrupted household presence. The performance report annexed herewith as **(ANNEXURE- IV)**

7.3 ***Issues relating to the management of biodegradable waste particularly, the coconut residue have not been properly***

addressed. The next report should disclose quantification and defined mode of coconut residue management.

As per a joint study conducted by ICAR–Central Plantation Crops Research Institute (CPCRI), Kasaragod, and Krishi Vigyan Kendra (KVK), Lakshadweep, an estimated 15 to 21 tonnes of coconut biomass (comprising leaves, bunch waste, and husk) is generated per hectare of coconut plantation annually. With 2,674.87 hectares under coconut cultivation in Lakshadweep (2018–19), the total biomass generation is projected to be in the range of 40,000 to 56,000 metric tonnes per annum. Currently, only about 2,025 metric tonnes of this biomass is utilized annually for purposes such as masmeen production, coir processing, agriculture, and as fuel, leaving a significant surplus unutilized.Recognizing the need for sustainable and scientific management of this biomass, the UT Administration has initiated the following strategies:

a) **Expression of Interest (EOI) for PPP Engagement:** The Department of Panchayat issued an Expression of Interest (EOI) on 11.09.2024 to invite agencies and NGOs for

scientific management of coconut biomass under a Public-Private Partnership (PPP) model, the EOI received no bids.

b) **Collaboration with National Expert Institutions**: To further explore viable solutions, the UT Administration engaged with the following national-level agencies:

(i) Coir Board, India

- Agreed to establish a coconut husk and biomass shredding unit at Andrott under the MSME scheme.
- Proposed training on biomass-to-bio-manure conversion, to be conducted by the Indian Horticulture and Heritage Research Institute (IHHR), Bengaluru.
- Also recommended the adoption of biomass-to-syngas conversion technologies for decentralized power generation in the islands.

(ii) Indian Institute of Technology (IIT), Delhi

- A technical team from IIT Delhi visited Kavaratti and Agatti to conduct site assessments

- Based on their study, power generation through incineration was identified as the most feasible solution.
- IIT, Delhi proposed setting up a 16 TPD (tonnes per day) pilot waste-to-energy plant under the Corporate Responsibility Scheme (CRS).
- The estimated cost of power generation through this system is ₹0.40/unit, compared to ₹48/unit for existing diesel-based systems.
- The total cost of the plant is projected at ₹6 crore, including ₹18 lakh as consultancy fees.
- The proposal includes a two-phase implementation plan.**(ANNEXURE-V)**

Accordingly, a high-level meeting was held on 28th May 2025, chaired by the Additional Secretary (UT), Ministry of Home Affairs (MHA), and attended by relevant stakeholders. The following decisions were taken:

i. UT Lakshadweep Administration (UTLA) to approach the Coir Board, NABARD, Swachh Bharat Mission (Rural), and the Coconut Development Board for funding and technical support.

ii. UTLA to obtain a detailed technical feasibility report from IIT Delhi for the proposed waste-to-energy plant.

iii. The Coir Board to recommend technological upgrades for existing coir factories to enhance the utilization of coconut biomass.

7.4 ***We also direct that the next report should disclose waste being generated at each island (10) and intra-processing of biodegradable and non-biodegradable waste and inter-island linkage with CGD and subsequent shipment to mainland.***

The Union Territory of Lakshadweep comprises ten inhabited islands, namely Kavaratti, Agatti, Minicoy, Andrott, Kalpeni, Amini, Kadmat, Chetlat, Bitra, and Kiltan. Waste generation across these islands is influenced by several common as well as island-specific factors. The nature and volume of waste vary depending on population density, economic activity, tourism, and local lifestyle patterns.The primary sources of waste generation include households, shops, restaurants and hotels, government institutions and schools,marine litter (deposited by wind and sea) and coconut and agricultural activities.

I. BIODEGRADABLE WASTE:

(i) Island-wise Biodegradable Waste Generation: In view of the absence of commercial markets within the Union Territory of Lakshadweep, essential commodities are

imported from the mainland ports, including Kochi, Kozhikode, and Mangalore. Lakshadweep District/Gram Panchayat Bye-Law 2024, local composting at the site of waste generation is encouraged, and waste generators are mandated to process biodegradable waste in-house. A pilot study conducted at Kavaratti revealed an average generation of 500 grams of kitchen waste per household per day. Based on the Har Ghar Jal Survey conducted by the Lakshadweep Public Works Department during 2023–24, the total number of households is recorded as 13,370. Accordingly, the estimated daily generation of biodegradable kitchen waste across the Union Territory is 6TPD.

(ii) **Intra-Island Processing & Inter-Island Linkage with CGD:**Kitchen waste is largely processed at source, mainly used as animal feed. While generation is 6 TPD, the demand for feed is more than 10TPD, partly met by market feeds. Union Territory of Lakshadweep Administration (UTLA), has implemented organic waste management initiatives by installing 35 biogas plants in Kavaratti, Minicoy, and Kalpeni islands, with a total

processing capacity of 270 kg of kitchen waste per day. Additionally, biogas plants have been set up at the State Guest House, Agatti, and Dak Bungalow, Kavaratti. Further, a proposal to install 350 additional small biogas plants during 2025–26 was submitted to Ministry of New and Renewable Energy (MNRE) on 04.04.2025, for approval.

II. NON-BIO DEGRADABLE WASTE:

(i) **Island-wise non-biodegradable waste generation:** The island wise non-biodegradable waste generation between July, 2024 and June,2025 is as follows:

Sl. No.	Island	Waste generation in Kg.	Waste Per Day in TP
1	Agatti	388596	1.06
2	Amini	360736	0.99
3	Androth	396722	1.09
4	Bitra	21389	0.059
5	Chetlat	82901	0.23
6	Kadmat	145698	0.40
7	Kalpeni	220166	0.60
8	Kavaratti	254663	0.70

9	Kilthan	85186	0.23
10	Minicoy	360851	0.99
Total		**2316908**	**6.349**

(ii) **Intra-Island Processing:** Each Village Dweep Panchayat has established a Central Garbage Depository (CGD) site that functions as an intermediate waste management facility for collection, segregation, and temporary storage. Through a Public-Private Partnership (PPP) model, the Department of Panchayat has outsourced key functions such as door-to-door collection, segregation, internal transport, and incineration of incinerable waste. Bailor and shredder machines have been installed at Kavaratti and Kadmat to reduce the volume of plastic and rubber waste. Similar installations are underway in Kiltan, Andrott, Agatti, and Minicoy. Details of service providers and work orders are included in Annexures (I & II).

(iii) **Inter-Island Linkage and Shipment to Mainland:**Non-biodegradable waste, once segregated and packed at the Central Garbage Depository (CGD)sites, which is shipped to the mainland (Kochi or Beypore)for appropriate

recycling or final disposal through authorized agencies. The Department of Panchayat has finalized service providers for each island to handle packing and shipment.

8. **[B] Sewage management**

8.1 ***Out of 2.8 MLD of estimated sewage generation, 1.84 MLD is grey water and 0.98 MLD is black water. Grey water is allowed to infiltrate through the soak pit. Infiltration is through hard coral strata and coarse sandy layers. Discharge of untreated sewage is violation of Water Act and CRZ Notification, 2019 and further extracted groundwater by individual households is used for secondary purposes. Details of ground water analysis be provided along with individual household sewage treatment.***

The grey water is generally discharged into the ground through a soak pit or reused in kitchen garden. Ultimately, this water percolates in to the ground water after natural sand filtration. The natural filtration is effective in the first case, and hence the grey water from these areas can be managed through soak pits. Traditionally, the construction of dwelling units in the islands was in areas having hard strata. The filtered water ultimately reaches the groundwater aquifer, and the groundwater is used for purposes

other than drinking and cooking. Lakshadweep Administration is providing Desalinated water to the households through household connection for drinking, cooking and washings of utensils.

As per a study report by the Water, Sanitation and Hygiene (WASH) Institute, states that "*Onsite Grey Water Management seems to be the best method for the household in the islands, and that households should be encouraged to use kitchen gardens to dispose of grey water, as kitchen garden maximizes the vertical distance between the point of disposal and groundwater, thereby increasing the pathogen reduction*".

The analysis of groundwater samples from various islands of Lakshadweep from January to March 2025 shows several important trends. The pH levels across most samples were found to be within the acceptable range of 6.5 to 8.5, indicating neutral to slightly alkaline water, which is generally safe for consumption. However, Electrical Conductivity (EC) values varied widely, with certain locations recording levels above 1000 µS/cm, a clear sign of salinity intrusion, particularly in coastal and over-extracted areas. Correspondingly, Total Dissolved Solids (TDS) in many

samples exceeded the desirable limit of 500 mg/L, thereby affecting the taste and potability of water.

Majority of the samples showed total hardness range of 300 to 500 mg/L, mainly attributed to the geological characteristics of the aquifers. Chloride levels were also elevated in a number of wells, often exceeding 250 mg/L, again pointing toward seawater intrusion. Alkalinity, on the other hand, remained within acceptable limits in most areas, with only a few exceptions.

Fluoride concentrations in groundwater were generally found to be within the safe limit of 1.0 mg/L, indicating no significant fluoride-related concerns.

The details of ground water analysis report tested in the Water Quality Laboratory of Lakshadweep Public Works Department during the period of January, 2025 to March 2025 in the Union Territory of Lakshadweep is enclosed as (**ANNEXURE-VI)**

8.2 ***Sewage (black water) is treated through septic tanks and leaching pits. Septage is evacuated and its final way of management is not disclosed except that, 1618 biodigesters are installed. However, the performance of these digesters in***

terms of gas recovery and utilisation of digested material is not disclosed.

Lakshadweep Administration has installed 1618 Biodigesters developed by DRDO/DRDE in the Islands of Kavaratti, Andrott and Bitra. Accordingly, Lakshadweep Administration has requested to DRDE to provide technical support in carrying out a detailed assessment of gas recovery and utilisation of digested materials from the biodigester. DRDE informed vide letter dated 26.04.2025, the biodigesters installed in Lakshadweep are small in size with a total volume of 700L only. The robust biodegradation process within the biodigester helps to convert influent from toilet into effluent water and a trivial amount of biogas. The effluent water is released into the soil bound zone through a shallow soak pit. Due to the negligible amount of biogas production from 700L biodigester (for a single household of 4–6 users), the feasibility of harvesting and utilization is minimal. Hence, there is no provision of biogas recovery. Owing to their unique design, no septage or sludge is accumulated in these biodigesters and therefore there is no need to evacuate the sludge appended as (**ANNEXURE-VII).**

Additionally, the Defence Research and Development Establishment (DRDE) has recently developed a High

Performance Biodigester (HPBD) technology for the treatment of human waste. This advanced system is designed to comply with prescribed effluent discharge standards and provides an efficient, eco-friendly solution for sewage management. Recognizing the potential of this technology, the Union Territory Administration of Lakshadweep (UTL) approached DRDE to implement the HPBD system across various islands as part of its commitment to sustainable and effective sewage management.

In response to our communication dated 12.06.2025, DRDE has confirmed that the competent authority has approved the implementation of the HPBD technology, with a plan to install 12 units across three islands in the Union Territory of Lakshadweep on trial basis. Dr. A.K. Goel, Scientist 'G', DRDE, Gwalior, has been designated as the Project Director for this initiative. It has also been informed that the installation work is scheduled to commence shortly.

8.3 ***It has been disclosed that 94% well water is meeting bathing water standards but, it is not disclosed why drinking water standards are not taken into consideration and details of coliform and E-coli counts be provided.***

The ground water extracted by the households through individual dug wells are used for secondary purposes like bathing, washing gardening etc. Lakshadweep Administration is providing desalinated water to the households through household connection for drinking, cooking and utensils washings. To ensure the availability of adequate potable water to the islanders, the Administration has installed 8 Desalination Plants of 10.5 Lakhs litres per day total capacity in 8 islands based on the Low-Temperature Thermal Desalination technology developed by the National Institute of Ocean Technology, Chennai, and the same are functional. A Sea Water Reverse Osmosis Plant of 0.24 lakh litre capacity has also been installed in the smallest island of Bitra (with a population of 271). An additional Desalination Plant of 1.5 Lakh litre per day is also under installation at (the 10th inhabited) Andrott Island, and the same is likely to become functional by November 2025. With the installation of this Desalination Plant, all the inhabited islands in Lakshadweep will have water supply through Desalination Plants, with per capita availability varying from 7.7 lpcd to 79.6 lpcd. UTLA is also in the process of establishing an OTEC-based desalination Plant in Kavaratti with a capacity of one lakh litre per day capacity. In addition, 5 more Desalination plants are proposed to be established in the next phase under the Jal

Jeevan Mission of Govt. of India. The desalinated water is being supplied through piped network and Household taps provided under the Har Ghar Jal Scheme of Govt. of India. The UTLA also installed 4561 Individual RWH tanks of different types (brick, ferro-cement and PVC) have been installed/constructed since the 1990s. 134 tanks have also been provided to Government Institutions such as Schools, Hospitals etc.

The presence of E. coli is also observed in some of the water samples. In such cases, remedial measures like disinfection through chlorination of the well are carried out; followed by follow-up tests to monitor the effectiveness of the disinfection efforts. The details of E.coli count of the wells tested in the Water Quality Laboratory during the period from January, 2025 to March, 2025 in the Union Territory of Lakshadweep is enclosed as (**ANNEXURE-VIII**).

8.4 **We do not find specific actions taken by hotels for sewage and solid waste management. Such isolated institutions should have their own modular STPs with inbuilt disinfection systems and organic waste converters. The corals are extremely sensitive organism. Hence, no untreated waste/sewage should be disposed of in the lagoon or into coral reef area.**

C.N. NOORUL HIDAYA
ADVOCATE & NOTARY
GOVT. OF INDIA, Area: Lakshadweep
Reg.No:17155, Expiry Date:22/10/2029

Based on the decisions taken during the meeting held on 30th May 2025, chaired by the Advisor to the Administrator of Lakshadweep and attended by expert members of the Lakshadweep Pollution Control Committee (LPCC), it was emphasized that there is an urgent need to implement modular, site-specific waste treatment solutions that are both technically viable and ecologically sustainable.

Accordingly, a field assessment was conducted from 6th to 9th June 2025 by a team comprising Dr. Sajeevan K. (Chairman, Technical Committee on Consent Mechanism for Lakshadweep and former Chairperson, Kerala State Pollution Control Board), Dr. Sathish Kumar M. K. (Adjunct Professor, Manipal Institute of Applied Sciences and LPCC Member), Dr. George K. Varghese (Associate Professor, NIT Calicut and LPCC Member), and Mr. Anand Chacko (Environmental Department, Travancore Titanium Products, Thiruvananthapuram, and LPCC Member). A preliminary report consolidating their field observations and recommendations was submitted on-site on 9th June 2025.

During the assessment, the Committee observed that the volume of solid waste generated by hotels is minimal and largely

consists of biodegradable materials, which are primarily used as feed for domestic animals. Given the limited quantity and the current practice of reuse, the existing system was found to be adequate for the present scale of operations.

The report suggests the urgent need for proper sewage treatment systems in hotels and tourism facilities across Lakshadweep to protect its ecologically sensitive coral ecosystem. It recommends:

(i) Centralized STPs for small hotels (less than 20 rooms) in Agatti and Kavaratti due to high hotel concentration and limited space.

(ii) Modular STPs for small hotels may also be implemented to ensure effective and space-efficient wastewater treatment.

(iii) On-site STPs for larger hotels (more than 20 rooms) using advanced, approved technologies.

(iv) Legal recognition and regulation of homestays, especially those operating like commercial hotels.

(v) Awareness workshops and technology demonstrationsto guide hotel owners.

(vi) A balanced policy using both incentives and enforcement to ensure environmental compliance without hindering tourism growth.

(vii) Detailed report of the Committee is appended as (**ANNEXURE-IX)**

9. The UT of Lakshadweep Administration is undertaking all measures to comply with the directions passed by this Hon'ble Tribunal from time to time. Further, the UT of Lakshadweep Administration craves leave of this Hon'ble Tribunal to file a more detailed status report as and when directed by this Hon'ble Tribunal.

10. That the annexures annexed to the present report are true copies of their respective originals.

11. That the present report is bonafide and in the interest of justice.

NOTARY ★ GOVERNMENT OF INDIA ★ C.N. Noorul Hidaya Area: Lakshadweep Reg.No:17155 Expiry Date 22/10/2028

DEPONENT

Advisor to the Administrator
U.T. of Lakshadweep
Kavaratti-682555

EXECUTED & SIGNED IN MY PRESENCE
ON 18/08/25 AT LAKSHADWEEP
ATTESTED

C.N. NOORUL HIDAYA
ADVOCATE & NOTARY
GOVT. OF INDIA, Area: Lakshadweep
Reg.No:17155, Expiry Date:22/10/2028

VERIFICATION

Verified at Kavaratti on this 18th day of August, 2025, that the contents of the above affidavit are true and correct to best of my knowledge and belief. No part of the same is false and nothing material has been concealed.

DEPONENT

Advisor to the Administrator
U.T. of Lakshadweep
Kavaratti-682555

EXECUTED & SIGNED IN MY PRESENCE
ON 18/08/25 AT LAKSHADWEEP
ATTESTED

C.N. NOORUL HIDAYA
ADVOCATE & NOTARY
GOVT. OF INDIA, Area: Lakshadweep
Reg.No:17155, Expiry Date:22/10/2029

NOTARY
C.N.Noorul Hidaya
Area: Lakshadweep
Reg.No:17155
Expiry Date
NOTARIAL
GOVERNMENT OF INDIA

ANNEXURE-I

Details of contractors on Door-to-Door Collection, Segregation, Internal transportation and Incineration under non-biodegradable waste collection and disposal in Gram Panchayats

Sl. No	Name of Island	Date of initial work started	Present contractor details	Date for which contract will expire	Estimated waste to be collected under the contract (in MT)	Amount/month awarded for the work (in Rs)	Remarks
1	Agatti	13.01.2023	Sabir Khan HM, Kavaratti	16.04.2026	18.6	185599	The quantity of waste collected and segregated in addition to the proposed quantity will be paid on pro rata basis.
2	Amini	01.09.2023	Hameed SC, Kadmat	31.08.2025	30.0	229500	
3	Bitra	04.09.2023	Mohammed Shafi M, Kavaratti	03.09.2025	10.5	101111	
4	Chetlat	04.09.2023	Mohammed Shafi M, Kavaratti	03.09.2025			
5	Kadmat	05.04.2023	Mujeeb Rahman SK, Kadmat	04.04.2026	18.0	85000	
6	Kalpeni	04.09.2023	Mohammed Shafi M, Kavaratti	03.09.2025	10.5	107600	
7	Kavaratti	30.12.2022	Sabir Khan HM, Kavaratti	08.04.2026	27.9	305509	
8	Kiltan	08.09.2023	Mohammed Shafi M, Kavaratti	07.09.2025	10.5	102900	
9	Minicoy	01 .09.2023	Mohammed Shafi M, Kavaratti	31.08.2025	30.0	219090	
10	Andrott	04.09.2023	Shaikoya NP, Andrott	03.09.2025	30.0	246000	
	Total				186	1582309	

(Aditya Bhatt, DANICS)
Director, Panchayats

Details of contractors on Packing & Transportation of Segregated recyclable materials from CGD in Islands to Mainland in Gram Panchayats

Sl. No	Name of Island	Date of initial work started	Present contractor details	Date for which contract will expire	Estimated waste to be collected under the contract (in MT)	Amount/month awarded for the work (in Rs)	Remarks
1	Agatti	31.10.2023	Ashraf CP, Amini	15.01.2026	18.6	128340	The quantity of waste packed and transported in addition to the proposed quantity will be paid on pro rata basis.
2	Amini	26.06.2024	Shihabudheen CP, Kavaratti	25.12.2025	30.0	240000	
3	Bitra	30.11.2024	Ismail RM, Kavaratti	29.11.2025	10.5	128730	
4	Chetlat	30.11.2024	Ismail RM, Kavaratti	29.11.2025			
5	Kadmat	30.10.2024	Ismail RM, Kavaratti	29.10.2025	18.0	139000	
6	Kalpeni	29.10.2024	Ismail RM, Kavaratti	27.10.2025	10.5	111331.5	
7	Kavaratti	02.09.2023	Mujeeb Rahman SK, Kadmat	12.11.2025	27.9	195300	
8	Kiltan	28.10.2024	Ismail R M	27.10.2025	10.5	111331.5	
9	Minicoy	05.08.2024	Shihabudheen CP, Kavaratti	04.08.2025	30.0	240000	
10	Andrott	24.06.2024	Shaikoya NP	11.12.2025	30.0	202050	
	Total				**186**	**1496083**	

(Aditya Bhatt, DANICS)
Director, Panchayats

GALAXY ENVIRO CORPORATION
12/643. CHERUVANNUR, MAMMINI KADAVU ROAD
FEROKE P.O, KOZHIKODE- 673631

GSTIN- 32ANPPM3677F2ZQ

Ph: 7306496922
9349954662
mail: galaxyenviro109@gmail.com

TO WHOM SO EVER IT MY CONCERNED

This is to certify that I Mehaboob PP proprietor of M/s Galaxy Enviro, Corporation 12/643, Cheruvannur, Mammini, Kadavu Road, Feroke PO, Kozhikode Kerala-673631 is an authorised firm for dealing with all kind of waste material i.e recyclable /incinerable in Kerala state.

My firm has received total 1,552.143 MT (789.510 MT Incinerable and 762.633 MT recyclable) waste material from M/s Nadheem Enterprise, Kavaratti Island from 28 Nov 2024 to 21 Apr 2025. (an authorised firm for dealing with waste material management) in UT of Lakshadweep. Our frim is utilising waste material for energy production /and single use plastic material products

FOR GALAXY ENVIRO CORPORATION

Proprietor

GALAXY ENVIRO CORPORATION
Nr. Swedeshi Granites
12/432, Cheruvannur, PO. Feroke
Kozhikode - 673655
Ph: +91 9349 95 46 62

KERALA

KERALA STATE POLLUTION CONTROL BOARD

FILE NO. : KSPCB/KZ/ICO/10078851/2024
Date of issue : 05-09-2024

INTEGRATED CONSENT TO OPERATE - RENEWAL

Consent No : KSPCB/KZ/ICO/10078851/2024
Valid upto : 30-06-2029

Ref:
1) Your online application No.10078851 dated 10/08/2024
2) Previous consent No.PCB/KKD/DO/ICO/9944/G19KOZ408566/11392761/2019 Dated 05/11/2019 Valid upto 31/07/2024

The Integrated Consent to Operate issued as per reference above is hereby modified & issued to M/s GALAXY ENVIRO CORPORATION , CHERUVANNUR, FEROKE POST, KOZHIKODE.
The consent order cited under reference are integral part of this consent renewal order and this order is subject to the conditions stipulated therein and the following modifications/ additions.

Sl.No.	Item	Description
1	Validity	30-06-2029
2	Annual fees(Rs)	3300/-
3	Fees remitted(Rs)	18150/-
4	Capital investment(Lakhs)	11.66

SPECIFIC CONDITIONS

1. Condition no.2.4 of the consent referred 2nd above is modified to the extent that for renewal of the

integrated consent application in the prescribed form shall be submitted to the Board on or before two months through the web portal of the Board (keralapcbonline.com) for Online Consent Management & Monitoring System. Late application will be accepted only with fine/late fee as applicable.

2.This consent is issued subject to the affidavit and is liable to be revoked if any statement is found false on verification.

3.No single used plastic materials banned by the Govt shall be used in the unit

All other conditions of the Integrated Consent to Operate issued as per reference above remain unchanged

Digitally signed by SAUMA HAMEED
Date: 2024.09.06 17:44:36 IST

SIGNATURE OF ISSUING AUTHORITY

ENVIRONMENTAL ENGINEER

KERALA STATE POLLUTION CONTROL BOARD

To

M/s GALAXY ENVIRO CORPORATION
CHERUVANNUR, FEROKE POST, KOZHIKODE
E-Mail : galaxyplast109@gmail.com
Contact Number :9349954662,

1.This digitally signed document is legally valid as per the Information Technology Act 2000

2. For verifying this document please go to www.keralapcbonline.com and search using Certificate Number/Name of the unit/Application Number in "Certificate Verification" link in the home page of the Board's Phoenix website.

FILE NO : PCB/KKD/DO/9944/2019
Date of issue : 05/11/2019

KERALA STATE POLLUTION CONTROL BOARD

CONSENT TO

OPERATE/AUTHORISATION/REGISTRATION

ISSUED UNDER

The Water (Prevention & Control of Pollution) Act, 1974
The Air (Prevention & Control of Pollution) Act, 1981

and

The Environment (Protection) Act, 1986

As per Application No. :11392761
Dated:03-10-2019

TO

M/s GALAXY ENVIRO-CORPORATION
CHERUVANNUR
FEROKE P.O.
KOZHIKODE

Consent No. :PCB/KKD/DO/ICO/9944/G19KOZ408566/11392761/2019
Valid Upto :31/07/2024

1. GENERAL

1.1. This integrated consent is granted subject to the power of the Board to withdraw consent, review and make variation in or revoke all or any of the conditions as the Board deems fit.

1	**VALIDITY**	31/07/2024
2	Name and Address of the establishment	GALAXY ENVIRO-CORPORATION CHERUVANNUR FEROKE P.O. KOZHIKODE 673631
3	Communication	Telephone :0-9349954662 Fax :- E-mail:galaxyplast109@gmail.com
4	Occupier Details	SRI.MEHABOOB P P CHAKKERKKAD PARAMB MATHOTTAM ARAKKINAR P.O. KOZHIKODE-673028
5	Local Body	KOZHIKODE CORPORATION
6	Survey Number	275/51,275/52
7	Village	CHERUVANNUR
8	Taluk	KOZHIKODE
9	District	KOZHIKODE
10	Capital Investment(Rs in Lakhs)	Rs 11.66 in lakhs
11	Scale	Small
12	Category	ORANGE
13	Annual fee(Rs) Total Fee remitted(Rs)	Rs 3300/- Rs 21450 /-
14	RAW MATERIAL	PRODUCTS
	PLASTIC SCRAP -4.5 Metric Tonnes/Day	PLASTIC GRANULES -1.2 Metric Tonnes/Day PLASTIC BAIL -1.5 Metric Tonnes/Day GROUNDED PLASTIC CHIPS -0.8 Metric Tonnes/Day
15	Total Power Required (HP)	63 HP

2. CONDITIONS AS PER
The Water(Prevention and Control of Pollution)Act, 1974

2.1 In case of generation of trade effluent from the industry, effluent treatment system consisting of treatment units having adequate capacity established as per the Integrated Consent to Establish issued shall be operational at all times during which the industry is functional. Additional facilities required, if any, to achieve the standards laid down by the Board u/s 17(1) (g) of the Water Act shall also be made along with.

2.2 Water consumption: 200 litres/day

2.3 Effluent generation: 160 litres/day

2.4 The characteristics of effluent after treatment shall confirm to the following tolerance limits:

Sl.NO.	Characteristics	Unit	Tolerance Limit	
			Sewage	Trade Effluent

2.5 Mode of disposal of treated effluent: soak pit

3. CONDITIONS AS PER The Air(Prevention and Control of Pollution)Act, 1981

3.1 Adequate air pollution control measures shall be operational at all times during the functioning of the industry. Additional facilities required, if any, to achieve the standards laid down by the Board shall also be made along with.

Stack No.	Sources of Emission	Emission Rate(Nm3/Hr)	Stack Height above		Control Equipment
			Ground Level	Roof Level	

3.2 Emission characteristics shall not exceed the following:

Sl.No.	Parameter	Limiting Standards (mg/Nm3)

4. CONDITIONS AS PER The Environment (Protection) Act, 1986.

4.1 The operation of the industry shall be strictly in compliance with the provisions of the Noise Pollution (Regulation and Control) Rules 2000.

4.2 Used lead acid batteries shall be disposed of as per the Batteries (Management and Handling) Rules, 2001

4.3 Hazardous waste generated, if any, shall be handled as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

4.3.1 Activities for which Authorisation is granted

Collection		**transport**	
Reception		**Storage**	
Treatment		**Reprocessing/Disposal**	

4.3.2 Type, quantity and mode of storage/collection/disposal of hazardous wastes shall be as follows:

Sl.No.	Hazardous Waste	Schedule Category	Quantity Tonne/year

Mode of	
Storage	Disposal

4 E-waste shall be disposed off safely as per the E-Waste (Management)Rules, 2016.

5. SPECIFIC CONDITIONS

5.1. This consent is granted subject to the power of the Board to review and make variation in all or any of the conditions.

5.2. No change or alteration of the unit is to be made without the prior permission of the Board. Any change in the particulars furnished in the references or in the identity of the occupier / authorised agent is to be intimated to the Board forthwith.

5.3.This consent is granted on the basis of the affidavit dated on 6-08-2019 , self certification dated on 6-08-2019 and Site plan furnished by the applicant is liable to be revoked if any statement is found false on verification.

5.4. The applicant shall comply with the instructions that the Board may issue from time to time regarding prevention and control of Air, Water, land and Sound pollution.

5.5. For continuing to operate beyond the validity date application for renewal has to be submitted in the website of the board (krocmms.nic.in) on or before 31-05-2024.

5.6. Signboard showing the name of the establishment shall be displayed at the entrance of the site.

5.7. Location of the establishment shall be as shown in the drawing attached. No change or alteration to the above shall be made.

5.8. Raw materials and products shall be handled with proper care to prevent spreading of dust.

5.9. The particulate matter at the boundary of the premises shall not exceed the National Ambient Air Quality Standard specified for that area.

5.10. The sound level measured 1 m outside the boundary of the premises shall not exceed the Ambient Air Quality Standards in respect of Noise applicable to that area.

5.11. All operations likely to produce dust, odour or noise shall be carried out within closed premises and only during day time.

5.12.There shall not be any discharge of trade effluent from the unit.

5.13. The solid waste generated in the unit shall be disposed off safely.

5.14.Hazardous waste generated, if any, shall be disposed through only as per the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016.

5.15.The domestic effluent shall be disposed through septic tank to soak pit. The soak pit shall have concreted bottom, honey comb brick or perforated ring side wall and 75 cm thick 2 mm sand envelope around

5.16 Proper sanitary facilities shall be provided for workers with septic tank and soak pit system.

SHABNA KUSHE SHEKHAR

Digitally signed by SHABNA KUSHE SHEKHAR
Date: 2019.11.05 22:52:16 +05'30'

DATE :05/11/2019

SIGNATURE & SEAL OF ISSUING AUTHORITY

ENVIRONMENTAL ENGINEER, DISTRICT OFFICE, KOZHIKODE

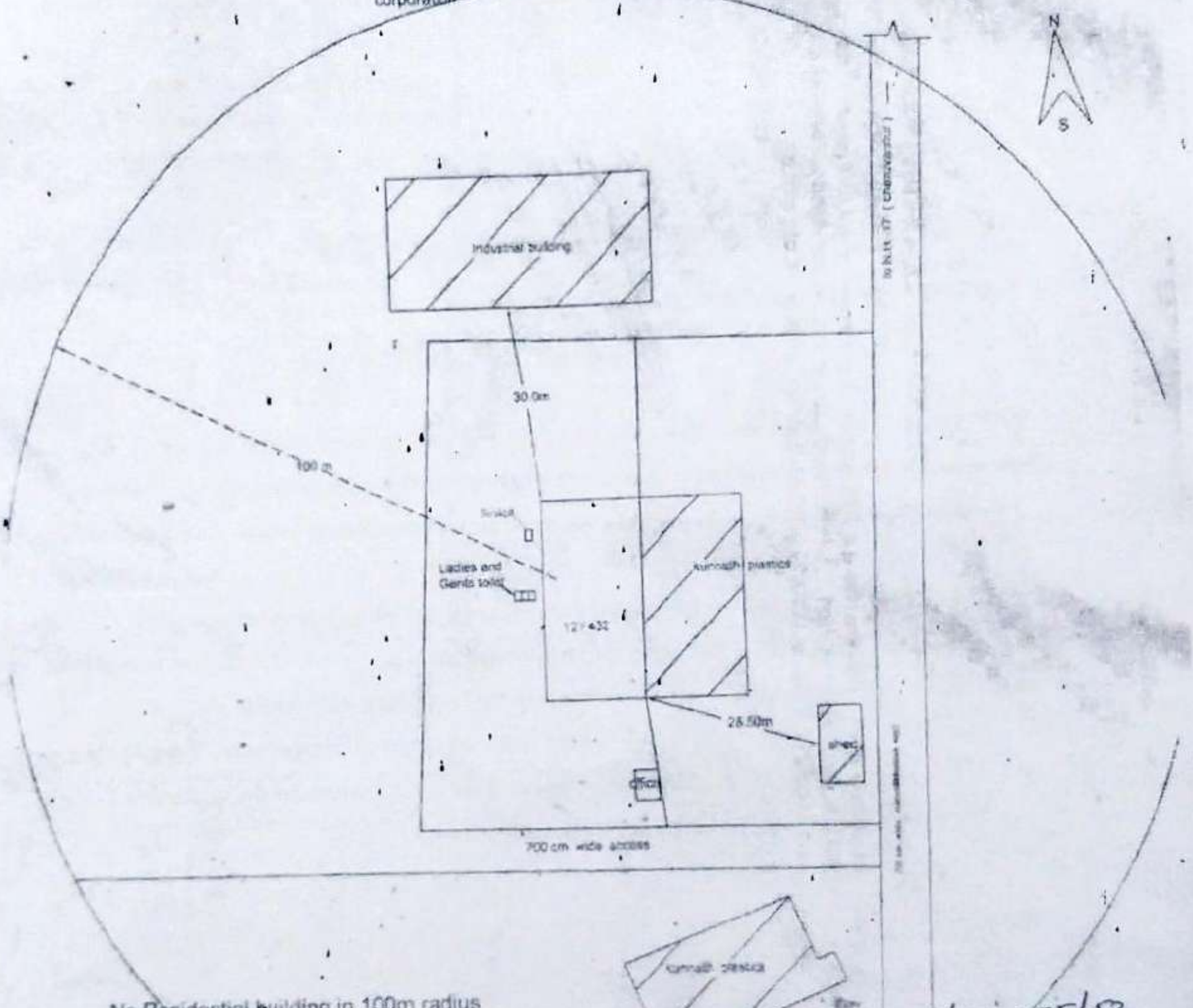
To

SRI.MEHABOOB P P
CHAKKERKKAD PARAMB
MATHOTTAM
ARAKKINAR P.O.
KOZHIKODE-673028

1. This digitally signed document is legally valid as per the Information Technology Act 2000

2. For verifying this document please go to krocmms.nic.in and search using date of issue/name of the unit/Application Number in "Consent Granted Applications" link in the home page of the Board's Online Consent Management and Monitoring System.

site plan showing that the proposed installation of 25.5 h.p with extruder, 25 hp with plastic cutting grinder, 7.5 hp with pet bottle bail press.2 hp with blade grinder, 1 hp with water pump and light wiring (total 63.0 h.p ele-motor) to the existing industrial building 12 / 432 in r.s.no-275/5bc2, 5a.kozhikode corporation



No Residential building in 100m radius

KERALA STATE POLLUTION CONTROL BOARD
DISTRICT OFFICE
KOZHIKODE

SHABNA KUSHE SHEKHAR

Digitally signed by SHABNA KUSHE SHEKHAR
Date: 2019.11.05 22:51:26 +05'30'

Survey No : 275/51, 275/52
Village : cheravannur
Taluk : Kozhikode
District : Kozhikode

Approved Site/Outlet Location

SHABNA KUSHE SHEKHAR
Environmental Engineer

T.V. MOHINI KUMAR
Supervisor - B
Reg.No. E/2050/03/2319/SKD/549/2010/SB
Department of Municipal Administration
Govt. of Kerala

P.P. MEHABOOB

सत्यमेव जयते

लक्षद्वीपसंघशासितप्रदेशप्रशासन / U.T. ADMINISTRATION OF LAKSHADWEEP
पंचायत विभाग / DEPARTMENT OF PANCHAYATS
कवरती/ KAVARATTI – 682555

F.No.14/44/2024-DOP (SWM) 919. **Dated 06.06.2025**

To

The M/S Nadheem Enterprises
Proprietor: Moosa, Fathilagothi
UT of Lakshadweep
Kavaratti

Sub: DOP- OA NO.606/2018- High Level Monitoring Committee Meeting- Regarding.

Ref: (1) NIT F.No. LD-008003/175/2024-DOP-UT-LKS, dated 08.10.2024
(2) Work order F.No. LD-08003/175/2024-DOP-UT-LKS, dated 28.11.2024

Refer the Notice Inviting Tender (NIT) and work order issued in your favour with respect to providing services to collect/purchase all recyclable and incinerable waste under the Solid and Plastic Waste Management Rule, 2016, for a period of one year with a provision for extension.

The records from various participating Panchayats shown that a total of 1552.14 MT recyclable/ incinerable waste was collected by the firm from 28.11.2024 to till date under the above order. The island wise collection/purchase details of recyclable/ incinerable waste from Participating Panchayats are shown in the table below.

Sl. No	Panchayat where waste transported (in kgs)	Total waste Purchased by the firm		Grant total purchased (in MT)
		Recyclable	Incinerable	
1	Kavaratti	156957	63201	220158
2	Kadmat	28374	15562	43936
3	Amini	231217	124505	355722
4	Kalpeni	67257	70848	138105
5	Agatti	54997	208318	263315
6	Kiltan	75957	4075	80032
7	Chetlat	57196	84079	141275
8	Bitra	21661	0	21661
9	Andrott	79894	192045	271939

10	Minicoy	16000	0	16000
	Total	**789510**	**762633**	**1552143**

You are therefore requested to submit the following documents to the undersigned on or before 5 Pm on 9th June 2025 as per **clause 31.1.5** of the tender document.

Sl. No	Documents to be produced	Quantity of waste	Remarks
1	(a) Quantity of waste received by the Recycler		Total quantity received by each recycler, who have valid pollution control certificate for its treatment and final disposal. If more than one recycler carried out the work, specify the quantity separately and submit their pollution control certificate accordingly. All details shall submit in their official letter pad only.
	(b) Name & Adress of the recycler		Name and address of the valid recycler whom the waste received.
	(c) Total Quantity of waste processed by the recycler (i) Recycler waste (ii) Incinerable waste		Show incinerable waste and recyclable waste quantity separately and submit the pollution control certificate of the recycler accordingly.
	(d) whether the recycler have valid pollution control certificate, if yes, attached the copy of the certificate		Attached the certificate in each case separately. The recycler also spelled out that the product of waste, viz waste to energy or other single use plastic material etc. in the letter specifically.

The non-submission of the report will be viewed seriously.

(Aditya Bhatt, DANICS)
Director of Panchayats& MD (SBM)
lk-panchdop@utl.gov.in

Copy to:
1. The Advisor to Hon'ble Administrator, UTLA, Kavaratti for kind information
2. The Secretary, Department of Panchayats, UTLA, Kavaratti
3. The Secretary, Science & Technology & Member Secretary, LPCC, UTLA, Kavaratti.

A/6

Cell: 9448059108
9590911137

Ganesh Traders

Dealers in : HDPE Bags, Waste Plastics & Iron Scraps

1, Car Stand Road, Jolly Mohalla, Bangalore - 560 053

Ref

Date : 24.06.2025

WASTE RECEIPT AND DISPOSAL CERTIFICATE

This is to certify that we officially received and handled waste materials from the Union Territory of Lakshadweep, given by M/s Thachunatukara Farmers Producer Company Limited, located at KTA Complex, Thachunattukara Town, Palode, Palakkad, Kerala.

The total quantity of waste received and collected by the firm is as follows:

Recyclable Waste : 121.421 Metric Tonnes (MT)

Incinerable Waste: 270.902 Metric Tonnes (MT)

Total Waste Collected: 392.323 Metric Tonnes (MT)

The entire waste management process, including transportation, handling, and final disposal, was carried out strictly in compliance with the applicable Pollution Control Board guidelines and regulations.

This certificate is issued as a record of receipt and responsible disposal of the above-mentioned waste.

Signature

M-Salt

(16)

ಗಣೇಶ್ ಟ್ರೇಡರ್ಸ್

GANESH TRADERS

GSTIN: 29BYCPS4372J1ZV

Mob: 9036095020

Ref.:

Date.:

Ganesh Traders
44/3 A layout,
Industrial Area,
Bannimantap Extension, Mysore,
Karnataka- 570015

29th October, 2024

To Whom It May Concern,

Subject: Authorization Letter

We, Ganesh Traders, hereby authorise Mr. Mohammed Ali, Managing Director of Thachanattukara Farmers Producer Company Limited, to act on our behalf for the following matters:

1. **Service Provision**: To collect and purchase all recyclable waste under the Solid and Plastic Waste Management Rule, 2016, for a period of one year, with a provision for extension, under the Lakshadweep Administration, Directorate of Panchayat, Kavaratti.

2. **Tender Participation**: To participate in any tender organised by the Panchayat related to the above-mentioned services. In the event that the tender is awarded, Mr. Mohammed Ali is authorised to proceed with all necessary actions to fulfil the contract.

This authorization is valid for the duration of the aforementioned service period and any extensions thereof.

Thank you for your attention to this matter.

Sincerely,

GANESH TRADERS

Ganesh Traders

A12

Consent For Operation (CFO-Air,Water)

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

Combined Consent Order No: W-330479 PCB ID: 120145 **Date: 22/03/2022**

Combined consent for discharge of effluents under the Water (Prevention and Control of Pollution) Act , 1974 and emission under Air (Prevention and Control of Pollution)Act , 1981

Ref: 1. Application filed by the industry / organization on 25/02/2022

2.Inspection of the Industry/organization/by RO, on 14/03/2022

Consent is hereby granted under Section 25(4) of the Water (Prevention & Control of Pollution) Act, 1974 (herein referred to as the Water Act) & Section 21 of Air (Prevention & Control of Pollution) Act, 1981, (here in referred to as the Air Act) and the Rules and Orders made there under and subject to the terms and conditions as detailed in the Schedule Annexed to this order.

The Occupier is authorized to operate /carryout Industry/activity & to make discharge of the effluents & emissions confirming to the stipulated standards from the premises mentioned below:

Location:

Name of the Industry: Ganesh Traders

Address: # 44/3 Bannimantap Industrial A Layout, Bannimantap, Mysore.

Industrial Area: Not In I.A, BANNIMANTAP,

Taluk: Mysore, District: Mysore

Discharge of effluents under the Water Act:

Sr	Water Code	WC(KLD)	WWG(KLD)	Remark
1	Domestic Purpose	0.450	0.360	

Discharge of Air emissions under the Air Act from the following stacks etc.

Sl. No. Description of chimney/outlet Limits specified refer schedule

The details of Sources, control equipments and its specification, type of fuel, rate of emissions, constituents to be controlled in emissions etc. are detailed in Annexure-I.

Consent For Operation (CFO-Air,Water)

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

The consent for operation is granted considering the following activities/Products;

Sr	Product Name	Applied Qty/Month	Unit
1	Crump rubber powder by grinding of waste rubber listed in B3040 Part B Sch. III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 34 TPM	30.0000	TON
2	Cutting & Re-stitching of Gunny bags listed in B3030 Part D Sch. III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 92 TPM	90.0000	TON
3	MS, GI, CI & SS scrap / Chips bales by Pre-processing of other wastes listed in B1010 Part D Sch.III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016	300.0000	TON
4	Paper / Paperboard / Paper product / Corrugated Box paper waste bales by Pre processing of other wastes listed in Sch. III Part D B3020 of Hazardous & Other waste (Management and T	300.0000	TON
5	Plastic Lumps and granules by reprocessing of PP, HDPE & LDPE plastic wastes by shredding and extrusion process without washing	90.0000	TON
6	Wooden boxes / Frames by Pre processing of Wood & Cork Waste listed in B3050 Part D Sch. III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 92 TPM	90.0000	TON

This consent is valid for the period from 28/02/2022 to 30/09/2031

To,

Ganesh Traders

44/3 Bannimantap Industrial
A Layout, Bannimantap,
Mysore – 570015

NOTE:

The following Conditions mentioned above are not applicable.

Additional Conditions:

The applicant shall comply with additional conditions imposed in Annexure-A uploaded along with the consent order. The applicant shall ensure that this consent is issued prejudice to any of the cases pending before the Hon'ble Courts and ensure th there shall not be any complaint from neighbouring industrial plot owners regarding Water, Air and Smell pollution problems. If s the consent issued is deemed to be withdrawn / Cancelled.

Consent For Operation
(CFO-Air,Water)

935

Karnataka State Pollution Control Board
Zonal Office : Mysore.
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour:
ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

Consent For Operation
(CFO-Air,Water)

936

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

COPY TO:

1. The Regional Officer, Mysore-1 for information and necessary action.
2. Master Register.
3. Case file.

Consent Fee paid	: Rs. 42000

SCHEDULE

TERMS AND CONDITIONS

A. TREATMENT AND DISPOSAL OF EFFLUENTS UNDER THE WATER ACT.

1. The discharge from the premises of the occupier shall pass through the terminal manhole/manholes where from the Board shall be free to collect samples in accordance with the provisions of the Act/Rules made there under.

2(a). The sewage/domestic effluent shall be treated in septic tank and with soak pit. No overflow from the soak pit is allowed. The septic tank and soak pit shall be as per IS 2470 Part-I & Part-II.

2(b).The treated sewage effluent discharged shall conform to the standards specified in Annexure-I.

3(a). The trade effluent generated in the industry shall be treated in the ETP and treated effluent shall confirm to the standards stipulated by the Board in Annexure-1

3(b).The trade effluent shall be handed over to CETP and maintain logbook of effluent generated & sent every day.

4. The occupier shall install flow measuring/recording devices to record the discharge quantity and maintain the record.

5. The occupier shall not change or alter either the quality or the quantity or the place of discharge or temperature or the point of discharge without the previous consent/ permission of the Board.

6. The Occupier shall not allow the discharge from the other premises to mix with the discharge from his premises. Storm water shall not be allowed to mix with the effluents on the upstream of the terminal manhole where the flow measuring devices are installed.

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

B. EMISSIONS:

1. The discharge of emissions from the premises of the applicant shall pass through the air pollution control equipment and discharged through stacks/chimneys mentioned in **Annexure-II** where from the Board shall be free to collect the samples at any time in accordance with the provisions of the Act and Rules made there under.

2. The occupier shall provide port holes for sampling of emission, access platforms for carrying out stack sampling, electrical points and all other necessary arrangements including ladder as indicated in Annexure-II.

3. The Occupier shall upgrade/modify/replace the control equipment with prior permission of the Board.

C.MONITORING & REPORTING:

1. The occupier shall get the samples of effluents & emissions collected and get them analyzed once a month for the parameters.

D. SOLID WASTE (OTHER THAN HAZARDOUS WASTE) DISPOSAL:

1. The Occupier shall segregate solid waste from Hazardous Waste, Municipal Solid Waste and store it properly till treatment/disposal without causing pollution to the surrounding Environment.

2. The solid waste generated shall be handled & disposed by scientific method without causing eye sore to the general public and to the surrounding environment.

E. NOISE POLLUTION CONTROL:

The applicant shall ensure that the ambient noise levels within its premises during construction and during operational period shall not exceed w.r.t Area/Zone as per Noise Pollution (Regulation and Control) Rules, 2000 as mentioned below:-

a) In Industrial Area 75 dB(A) Leq during day time and 70 dB(A) Leq during night time.

b) In Commercial Area 65 dB(A) Leq during day time and 55 dB(A) Leq during night time.

c) In Residential Area 55 dB(A) Leq during day time and 45 dB(A) Leq during night time.

d) In Silence Zone 50 dB(A) Leq during day time and 40 dB(A) Leq during night time.

Note: -
- Day time shall mean 6 am to 10 pm and Night time shall mean 10 pm to 6 am.
- dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale A which is relatable to human hearing.
- A "decibel" is a unit in which noise is measured.
- "A", in dB(A) Leq, denotes the frequency weighting in the measurement of noise and corresponds to frequency response characteristics of the human ear.
- Leq: It is an energy mean of the noise level over a specified period.

Consent For Operation
(CFO-Air,Water)

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

F. GENERAL CONDITIONS:

1. The Board reserves the right to review, impose additional conditions, revoke, change or alter terms and conditions of this consent.

2. The Occupier shall forthwith keep the Board informed of any accidental discharge of emissions/effluents into the atmosphere in excess of the standards laid down by the Board. The applicant shall also take corrective steps to mitigate the impact.

3. The Occupier shall provide alternative power supply sufficient to operate all Pollution control equipments.

4. The entire premises shall always be kept clean. The effluent holding area, inspection chambers, outlets, flow measuring points should made easily approachable.

5. The Occupier shall display the consent granted in a prominent place for perusal of the inspecting officers of the Board.

6. The Occupier his heirs, legal representatives or assigns shall have no claims what so ever to the continuation or renewal of this consent after expiry of the validity of consent.

7. The Occupier shall make an application for consent at least 45 days before expiry of this consent.

8. The occupier shall maintain register recording the ambient air quality and stack monitoring. The register shall be open for inspection by the Board Officers at all time.

Note: All efforts should be made to remove colour and unpleasant odour as far as practicable.

Consent For Operation (CFO-Air,Water)

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

Annexure-II

Chim. No.	Chimney attached to	KVA Rating/ Capacity	Minimum chimney height to be provided above ground level (In Mtr)	Constituents to be controlled in the emission	Tolerance limits mg/NM3	Air pollution Control equipment to be installed,in addition to chimney height as per col.(4)	Date on which air pollution control equipments shall be provided to achieve the stipulated tolerance limits and chimney heights conforming to stipulated heights.
1	Any Other.....	0	0	PM(mg/NM3),SO2(PPM),NOx (PPM)	0.0.0	N.A	—

Note:

N.A : Not Applicable

Note:

1. The Noise levels within the premises shall not exceed 75 dB (A) leq during day time and 70 dB(A) leq during night time respectively.
2. The DG set shall be provided with acoustic measures as per Sl.No.94 in Schedule-I of Environment (Protection)Rules.
3. There shall be no smell or odour nuisance from the industry.

Consent For Operation
(CFO-Air,Water)

Karnataka State Pollution Control Board
Zonal Office : Mysore.
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour:
ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

LOCATION OF SAMPLING PORTHOLES, THE PLATFORMS, THE ELECTRICAL OUTLET.

1. Location of Portholes and approach platform:

Portholes shall be provided for all chimneys, stacks and other sources of emission. These shall serve as the sampling points. The sampling point should be located at a distance equal to atleast eight times the stack or duct diameters downstream and two diameters upstream from source of low disturbance such as a Bend, Expansion, Construction Valve, Fitting or Visible Flame for rectangular stacks, the equivalent diameter can be calculated from the following equation.

$$\text{Equivalent Diameter} = \frac{2\,(\text{Length} \times \text{Width})}{(\text{Length} + \text{Width})}$$

2. The diameter of the sampling port should not be less than 3". Arrangements should be made so that the porthole is closed firmly during the period when it is not used for sampling.

3. An easily accessible platform to accommodate 3 to 4 persons to conveniently monitor the stack emission from the portholes shall be provided. Arrangements for an Electric Outlet Point off 230 V 15 A with suitable switch control and 3 Pin Point shall be provided at the Porthole location.

For and on behalf of the
Karnataka State Pollution Control
Board

Consent For Operation (CFO-Air,Water)

Karnataka State Pollution Control Board
Zonal Office : Mysore,
Plot No.436-D, 1st Floor, Hebbal Industrial Area, K.R.S Road,
Metagalli,Mysore-570016
Tele : 08212519411

Industry Colour: ORANGE

Industry Scale: SMALL

(This document contains 9 pages including annexure & excluding additional conditions)

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Date: 2022.03.22 12:43:07 +05:30

ANNEXURE-A

Additional conditions to the XGN consent order issued in respect of M/s Ganesh Traders, No. 44/3, Bannimantap Industrial A Layout, Mandi Mohalla, Mysuru - 570015

Ref:- 1) Board Memorandum No.18, COC 2016/2018-19/4195, Dated:16.11.2018
2) e-signed XGN Water Consent Application dated 31-01-2021
3) Inspection report of Regional Office-1, Mysuru (Urban) dated 02-03-2022

The Consent sought for operation is issued as per reference cited under (1) to (3) subject to comply with following conditions.

a. The applicant shall ensure that this consent is valid for the following activity.

Sl. No.	Particulars of the activity / Product	Consented capacity in MTPM
1	MS, GI, CI & SS scrap / Chips bales by Pre-processing of other wastes listed in B1010 Part D Sch.III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 302	300
2	Paper / Paperboard / Paper product / Corrugated Box paper waste bales by Pre processing of other wastes listed in Sch. III Part D B3020 of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 302 TPM	300
3	Wooden boxes / Frames by Pre processing of Wood & Cork Waste listed in B3050 Part D Sch. III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 92 TPM	90
4	Crump rubber powder by grinding of waste rubber listed in B3040 Part B Sch. III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 31 TPM	30
5	Cutting & Re-stitching of Gunny bags listed in B3030 Part D Sch. III of Hazardous & Other waste (Management and Transboundary Movement) Rules 2016 @ 92 TPM	90
6	Plastic Lumps and granules by reprocessing of PP, HDPE & LDPE plastic wastes by shredding and extrusion process without washing	90

a. The applicant shall carry out re processing of plastic waste / scraps as per the guidelines notified under IS:14534:1998 as per Plastic waste (Management) Rules, 2016 by providing dedicated storage facility for known & unknown origin plastic wastes and to ensure proper treatment and disposal of wastes generating from re-processing activity.
b. The applicant shall apply and obtain Registration from the Board as required under the Plastic waste (Management) Rules, 2016 by filing prescribed application as laid down for Producers immediately.
c. The applicant shall not manufacture the Plastic carry bags and other related products banned from the GoK if so, the consent issued is deemed to be withdrawn/Cancelled .

I. WPC Status: The applicant shall ensure that the source of water is supplied by tankers and the consumption of water and discharge of effluent shall be as follows:

Sl. No	Process streams	Water consumptions of effluents in KLD	Discharge of effluents in KLD	Consented rate of discharge of effluent in KLD	Details of treatment units	Final Mode of Disposal of effluent	Compliance
1	Domestic	0.45	0.36	0.36	Sewage effluent shall be disposed to Septic tank and soak pit	Soak pit	At all times

a) The applicant shall ensure that, there shall not be any source for generation of trade effluent from the process or otherwise.

b) The applicant shall ensure that, there shall not be any discharge of either treated or untreated sewage / trade effluent outside the plant premises nor into near by water bodies at any point of time. If so, the consent issued is deemed to be withdrawn / cancelled.

II. Air Pollution Control : The applicant shall ensure that there shall not be any Air Pollution Sources. If so, prior consent of the Board shall have to be obtained by filing prescribed consent application along with consent fees

III. Solid Wastes (Non-hazardous): The details of solid waste generation and its way of disposal shall be as follows :

Sl No.	Type of Solid Waste	Quantity of Generation	Mode of Collection & Disposal	Compliance
1	Metal fines	Shall be quantified	Shall be collected & disposed to registered recyclers having authorization under the Hazardous & Other Waste (Management & Transboundary Movement) Rules 2016	At all times by maintaining day to day records and storing the same in secure manner
2	Wood / saw dust	Shall be quantified	Shall be collected & disposed as fuel briquette manufacturing industries.	
3	Waste Plastic rejects from Re-processing of Plastic Waste	Shall be quantified	Shall be collected & disposed to operator of TSDF if not for co processing in cement kilns depending on calorific value.	

IV. Hazardous & Other Wastes: The applicant shall ensure that the details of hazardous & other wastes Collection, Storage, Transportation, Pre Processing & Disposal shall be as follows

Sl. No.	Type of hazardous & other waste	Category	Quantity of generation in Ton/Annum	Mode of storage & disposal	Compliance
1	Iron scrap i.e., MS Scraps, Chips, Galvanized Iron, Cast Iron and Stainless steel Scraps for Pre Processing	Sch. III Part D B1010	3,600	Shall be collected from authorized scrap generating Industries and stored in secure manner and Pre-processed by Environment Sound Technology i.e., sorting, bailing followed by size reduction & handed over Pre Processed Product to the respective recyclers.	Applicant shall apply & obtain authorization after issue of CFO.
2	Paper, Cardboard & Corrugated Wastes for Pre Processing	Sch. III Part D B3020	3,600	Shall be collected from authorized scrap generating Industries and stored in secure manner and Pre-processed by Environment Sound Technology i.e., sorting, bailing followed by size reduction & handed over Pre Processed Product to the respective recyclers.	
3	Wood and cork waste for Pre Processing	Sch. III Part D B3050	1080	Shall be collected from authorized scrap generating Industries and stored in secure manner and Pre-processed by Environment Sound Technology i.e.,	

			sorting, balling followed by ... over ... processed Product to the respe... recyclers.
Rubber wastes	Sch. III Part B B3040	360	Shall be collected from authorized scrap generating Industries and stored in secure manner and Pre-processed by Environment Sound Technology i.e., sorting, balling followed by size reduction & handed over Pre Processed Product to the respective recyclers.
Gunny wastes	Sch. III Part D B3030	1080	Shall be collected from authorized scrap generating Industries and stored in secure manner and Pre-processed by Environment Sound Technology i.e., sorting, balling followed by size reduction & handed over Pre Processed Product to the respective recyclers.

a) The applicant shall maintained records in Form-3 and submit e-manifest in Form- X and Annual returns in Form-IV for every financial year.

b) The applicant shall install display Board in front gate of the premises and details are updated.

c) The applicant shall provide secure storage facility for temporary storage of hazardous waste within the premises and the storage of hazardous waste shall not exceed 90 days and the same shall be as per CPCB guidelines.

d) The applicant shall apply and obtain authorization after issue of consent for operation for collection and disposal of above said Hazardous and other Wastes by filing e-signed XGN authorization application through online.

e) The applicant shall segregate the re-processable, incinerable and land fillable Hazardous Waste at source and store the same in designated storage place provided with proper label as per the provisions of Hazardous & Other Waste (Management & Transboundary Movement) Rules 2016.

f) The applicant shall enter the procurement / disposal details of reprocessable Hazardous & Other Waste in the pass book issued from the Board and shall furnish the copy of the same to the inspecting officers for verification.

g) The applicant shall ensure that this consent is issued prejudice to any of the cases pending before the Hon'ble Courts and ensure that there shall not be any complaint from neighbouring industrial plot owners regarding Water, Air and Smell pollution problems. If so, the consent issued is deemed to be withdrawn / Cancelled.

h) The applicant shall provide thick green belt around the plant premises to mitigate noise and air pollution problems.

Senior Environment Officer,
ZO, KSPCB, Mysuru.

लक्षद्वीपसंघशासितप्रदेशप्रशासन / U.T. ADMINISTRATION OF LAKSHADWEEP
पंचायत विभाग / DEPARTMENT OF PANCHAYATS
कवरती/ KAVARATTI – 682555

F.No.14/44/2024-DOP (SWM) Dated 06.06.2025

To

The M/S Thachunatukara Farmers Producer Company Limited
KTA Complex, Thachunattukara Town, Palode
Palakkad, Kerala
Pin 678583

Sub: DOP- OA NO.606/2018- High Level Monitoring Committee Meeting- Regarding.

Ref: (1) NIT F.No. LD-008003/175/2024-DOP-UT-LKS, dated 08.10.2024
(2) Work order F.No. LD-08003/175/2024-DOP-UT-LKS, dated 13.03.2025

Refer the Notice Inviting Tender (NIT) and work order issued in your favour with respect to providing services to collect/purchase all recyclable and incinerable waste under the Solid and Plastic Waste Management Rule, 2016, for a period of one year with a provision for extension.

The records from various participating Panchayats shown that a total of 392.323 MT recyclable/incinerable waste was collected by the firm from 13.03.2025 to till date under the above order. The island wise collection/purchase details of recyclable/incinerable waste from Participating Panchayats are shown in the table below.

Sl. No	Panchayat where waste transported (in kgs)	Total waste Purchased by the firm		Grant total purchased (in MT)
		Recyclable	Incinerable	
1	Kavaratti	18612	134008	152620
2	Kadmat	11113	15268	26381
3	Amini	29509	87565	117074
4	Kalpeni	9838	23520	33358
5	Chetlat	52349	10541	62890
	Total	**121421**	**270902**	**392323**

You are therefore requested to submit the following documents to the undersigned on or before 5 Pm on 9th June 2025 as per **clause 31.1.5** of the tender document.

Sl. No	Documents to be produced	Quantity of waste	Remarks
1	(a) Quantity of waste received by the Recycler		Total quantity received by each recycler, who have valid pollution control certificate for its treatment and final disposal. If more than one recycler carried out the work, specify the quantity separately and submit their pollution control certificate accordingly. All details shall submit in their official letter pad only.
	(b) Name & Adress of the recycler		Name and address of the valid recycler whom the waste received.
	(c) Total Quantity of waste processed by the recycler (i) Recycler waste (ii) Incinerable waste		Show incinerable waste and recyclable waste quantity separately and submit the pollution control certificate of the recycler accordingly.
	(d) whether the recycler have valid pollution control certificate, if yes, attached the copy of the certificate		Attached the certificate in each case separately. The recycler also spelled out that the product of waste, viz waste to energy or other single use plastic material etc. in the letter specifically.

The non-submission of the report will be viewed seriously.

(Aditya Bhatt, DANICS)
Director of Panchayats& MD (SBM)
lk-panchdop@utl.gov.in

Copy to:
1. The Advisor to Hon'ble Administrator, UTLA, Kavaratti for kind information
2. The Secretary, DOP, UTLA, Kavaratti
3. The Secretary, Science & Technology, UTLA, Kavaratti.

ANNEXURE-IV

Sl.No	Beneficiary details	Month	Daily Average gas Production (in hrs)	Remarks
MINICOY ISLAND				
01.	Havva Beporekori	March 25	1.8	
02.	Saida Sabitha Nivas		-	Residents are living in Kochi
03.	Principal, Govt PMSHRI SSS, Minicoy		-	Mid-day meal preparation has been centralized. Hence feeding is not possible.
01	Havva Beporekori	April 25	1.7	
		May 25	1.72	
		June 25	1.74	
KAVARATTI ISLAND				
01	Nishad Moolokepura,Kavaratti	April 25	1.31	
02	Abdul Razak, thirinipura,kavaratti		-	Residents are in Kochi.
03	Safiya Rabiyoda, Kavaratti		0.26	
01	Nishad Moolokepura,Kavaratti	May 25	0.88	
02	Abdul Razak, thirinipura,kavaratti		1.23	
03	Safiya Rabiyoda, Kavaratti		0.28	
01	Nishad Moolokepura,Kavaratti	June 25	0.38	
02	Abdul Razak, thirinipura,kavaratti		0.20	Insufficient waste.
03.	Safiya Rabiyoda, Kavaratti		0.42	
KALPENI				
01	Muhsina C G	March 25	4.00	
02	Hajarommabi C G		4.00	
03	Valiyabi T P		3.00	

04	Minnath K V		4.00	
05	Sameeha A K		4.00	
06	Beefathummabi K		3.00	
07	Muhammed Irfan KIN		1.00	
08	Koya K I N		3.00	
09	Yousuf K C		4.00	
10	Suhrabi A K		3.00	
11	Mumthaz Beegum P		4.00	
01	Mubarakabi	April 25	1.77	
02	Hajarommabi MK		2.18	
03	Minnath K V		2.30	
04	Mumthaz Beegum P		2.08	
05	Bi MV		2.13	
06	Beebi N P		2.83	
07	Suhrabi A K		2.11	
08	Kunhibi B P		1.06	
09	Koya K I N		2.03	
10	Attakoya P P		2.06	
11	Mohammed Irfan KIN		1.38	
12	Mahbooba P K		1.32	
13	Rubeena Beegum K I		1.10	
14	Subaidabi T T		1.22	
15	Yousuf K C		2.09	
16	Muneerabi		2.29	
17	Valiyabi T P		2.35	

18	Mohammed Haneez K.I		-	Plant had been damaged due to fall of coconut tree.
19	Hajarommabi M		-	Good Condition, residents are currently out of station
20	Sara MP		-	Residents are transferred temporary to the other island.
21	Haseena Beegum KK		-	Good condition. Usage of biogas temporarily stopped due to renovation of house.
22	Mohammed Nisafarudheen AK			Good condition.Production of gas is less in quantity, not sufficient for cooking purpose.
23	Kunhibi CG			Temporarily deactivated due to the renovation of house
24	Koya Malmikkakada		-	Good Condition. Residents are currently out of station.
25	Hajarommabi CG			Good Condition. Residents are currently out of station
26	Beefathummabi K			Good Condition. Residents are currently out of station
27	Beefathummabi KK			Plant had been damaged due to fall of coconut tree
28	Muhsina CG			Good Condition. Residents are currently out of station
29	Sameeha A K			Good Condition. Residents are currently out of station
01.	Muhsina C G	May 25		Residents are currently out of station
02	Hajarommabi C G			Residents are currently out of station
03	Valiyabi T P		2.48	

04	Minnath K V		2.68	
05	Sameeha A K		3.12	
06	Beefathummabi K		2.26	
07	Muhammed Irfan KIN		1.28	
08	Koya K I N		2.31	
09	Yousuf K C		2.27	
10	Suhrabi A K		2.91	
11	Mumthaz Beegum P		2.15	
12	Mubarakabi		2.3	
13	Hajarommabi MK		2.15	
14	Muneerabi		2.29	
15	Bi MV		2.49	
16	Beebi N P		2.45	
17	Kunhibi B P		2	
18	Attakoya P P		2.29	
19	Mahbooba P K		1.33	
20	Rubeena Beegum K I		1.83	
21	Subaidabi T T		1.87	
22	Mohammed Nisafarudheen		2.03	
23	Hajarommabi M		-	Residents are currently out of station
24	Sara MP		-	Residents are transferred temporary to the other island.
25	Haseena Beegum KK		-	Usage of biogas temporarily stopped due to renovation of house.
26	Kunhibi CG		-	Residents are transferred temporary to the other island.

27	Koya Malmikkakada		-	Residents are currently out of station.
28	Beefathummabi KK		-	Plant had been damaged due to fall of coconut tree
29	Mohammed Haneez K.I		-	Plant had been damaged due to fall of coconut tree
01.	Valiyabi T P		2.68	
02	Minnath K V		2.62	
03	Sameeha A K		3.12	
04	Beefathummabi K		2.35	
05	Muhammed Irfan KIN		1.41	
06	Koya K I N		2.40	
07	Yousuf K C		2.37	
08	Suhrabi A K		2.91	
09	Muneerabi		2.58	
10	Bi MV		2.49	
11	Beebi N P		2.85	
12	Kunhibi B P		1.57	
13	Attakoya P P		2.41	
14	Mahbooba P K		1.43	
15	Rubeena Beegum K I		1.97	
16	Subaidabi T T		1.97	
17	Mohammed Nisafarudheen		2.19	
18	Hajarommabi M			Residents are currently out of station
19	Sara MP			Transferred to Other Island
20	Haseena Beegum KK			Usage of biogas temporarily stopped.
21	Kunhibi CG			Transferred to other Island.

22	Koya Malmikkakada			Residents are currently out of station.
23	Beefathummabi KK			Damaged.
24	Mumthaz Beegum P			Stove has damaged
25	Mubarakabi			Stove has damaged
26	Hajarommabi MK			Complaint occurs on knob assembly
27	Mohammed Haneez K.I			Damaged.
28	Muhsina C G			Residents are currently out of station
29	Hajarommabi C G			Residents are currently out of station

A Concept Report

On

Sustainable Management of Coconut Waste for Lakshadweep Island

Submitted by

Prof. Sovik Das

Prof. Arvind Kumar Nema, and

Prof Babu J. Alappat

Department of Civil Engineering

IIT Delhi

New Delhi – 110016

To

U.T. Administration of Lakshadweep

INDIAN INSTITUTE OF TECHNOLOGY

HAUZ KHAS, NEW DELHI – 110016

March 2025

1. Introduction

Lakshadweep, India's smallest Union Territory, is an enchanting archipelago of 36 islands in the Arabian Sea, including twelve atolls, three reefs, five submerged banks, and ten inhabited islands. Located 200–400 km off India's southwestern coast, its name means "a hundred thousand islands" in Sanskrit. The territory spans a land area of 32 sq. km with a population of 64,473 (2011 Census), and its administrative capital is Kavaratti. Geographically, the islands are low-lying coral formations with elevations of 1–2 m above sea level, making them highly vulnerable to climate change and rising sea levels. The tropical climate features hot, humid conditions throughout the year, with temperatures ranging from 25°C to 35°C. Monsoons (May–September) bring heavy rains, while the winter months offer calm, pleasant weather suited for tourism.

Economically, Lakshadweep relies on fishing, coconut cultivation, and coir-making. In 2018–19, coconut cultivation covered approximately 2674.87 hectares, yielding 876.09 lakh nuts annually with productivity of 32,753 nuts/ha. Biomass from coconut gardens, including leaves, husk, and bunch waste, amounts to 40,123.05 MT yearly. Of this, 2025.25 MT is used for mass mean production, firewood, coir, and livestock feed, while a surplus of 38,097.8 MT is mostly burned, contributing to environmental concerns. Tourism is a growing economic activity that is regulated to protect the fragile ecosystem. The pristine coral reefs, clear lagoons, and rich biodiversity attract visitors to activities like snorkelling, scuba diving, fishing, and kayaking. Special permits are required for tourists, and only select islands are accessible.

Ecologically, Lakshadweep's coral-based ecosystem is sensitive to climate change, coral bleaching, and human activities. The Central Pollution Control Board (CPCB) recommended better waste management practices in its 2023 report, highlighting issues like solid waste burning. Strategically, Lakshadweep's location along major Arabian Sea shipping routes makes it crucial for national security. Its potential for renewable energy development, particularly solar and wind, could enhance energy sustainability. Despite its ecological significance and economic potential, Lakshadweep faces challenges like limited infrastructure, freshwater scarcity, and dependency on the mainland. Balancing development with conservation remains vital to preserving this tropical paradise.

2. Waste coconut generation on Lakshadweep island

The coconut waste generation data for Lakshadweep Island is tabulated below.

Table 1: Coconut Biomass Production and Consumption in Lakshadweep
(Data source: ICAR, KVK, and Basic Statistics, 2018)

Sl. No	Name of Island	Coconut Area Under Cultivation (in Ha)	Coconut Biomass Production (In MT/year)	Consumption of Biomass for Various Purposes (In MT/year)	Surplus Coconut Biomass (In MT/year)
1	Kavaratti	392.40	5886	74.58	5811.42
2	Agatti	338.12	5071.8	223.36	4848.44
3	Amini	243.50	3652.5	101.53	3550.97
4	Kadmat	306.10	4591.5	86.54	4504.96
5	Kiltan	149.60	2244	64.80	2179.2
6	Chetlat	100.1	1501.5	847.66	653.84
7	Bitra	7.70	115.5	108.68	6.82
8	Andrott	452.75	6791.25	174.68	6616.57
9	Kalpeni	258.50	3877.5	203.76	3673.74
10	Minicoy	426.10	6391.5	139.66	6251.84
Total	-	**2674.87**	**40123.05**	**2025.25**	**38097.8**

Table 2: Area, Population, and Distance Between Island and Mainland

Sl. No	Name of Island	Area (in sq. Km)	Population (2011 Census)	Distance Between Island and Kochi (in Kms)
1	Kavaratti	4.22	11,723	404
2	Agatti	3.84	8,960	459
3	Amini	2.60	9,067	407
4	Kadmat	3.20	6,070	407
5	Kiltan	2.20	5,009	394
6	Chetlat	1.40	2,674	432
7	Bitra	0.10	279	483
8	Andrott	4.90	14,719	293
9	Kalpeni	2.79	5,223	287
10	Minicoy	4.80	10,885	396
Total	-	**30.05**	**74,609**	-

3. Need for sustainable coconut waste management on Lakshadweep Island

The need for sustainable coconut waste management in Lakshadweep is of critical importance due to the fragile and unique ecosystem of this tropical paradise. The islands of Lakshadweep, comprising pristine coral reefs, sandy beaches, and rich marine biodiversity, are highly susceptible to environmental disturbances. However, the current practice of unscientific

coconut waste management, primarily involving open burning and ground dumping, poses severe environmental threats. When coconut biomass, including husks, leaves, and bunch waste, is burnt, can lead to air pollution. Moreover, the practice of digging and dumping coconut waste on the ground can lead to soil degradation, contamination of groundwater resources, and disruption of the natural nutrient cycle. Improper disposal of coconut waste has broader implications for the islands' tourism sector as well. Tourists are drawn to Lakshadweep for its breathtaking natural beauty, crystal-clear waters, and tranquil environment. However, unscientific waste management practices can degrade the aesthetic appeal of the islands, potentially discouraging tourism and affecting the local economy that heavily relies on it. Additionally, smoke from open burning can pose health risks to both residents and visitors, further undermining the reputation of the islands as a pristine travel destination.

Sustainable coconut waste management can offer numerous environmental and economic benefits. Promoting technologies that convert coconut biomass into value-added products such as biochar, organic fertilizers, or even renewable energy through biomass gasification can significantly reduce the environmental footprint. Biochar production, for instance, not only provides a sustainable alternative to burning but also results in a valuable soil amendment that can enhance agricultural productivity. Additionally, initiatives to establish small-scale industries focusing on coir-making, composting, and the manufacture of biodegradable products can create employment opportunities and contribute to the socio-economic development of the region. Moreover, implementing adequate waste segregation, collection, and processing systems would ensure that valuable biomass is not wasted but rather utilized efficiently. Transitioning to sustainable coconut waste management practices will not only protect the fragile ecosystem of Lakshadweep but also enhance its appeal as an ecotourism destination. By adopting eco-friendly measures, the Union Territory can safeguard its natural resources, promote local entrepreneurship, and ensure a healthier and cleaner environment for both residents and tourists. It is imperative that authorities, local communities, and stakeholders work collaboratively to implement policies and technologies that align with the principles of sustainability and ecological preservation.

4. Thermal properties of coconut waste

Heat content of coconut shells is approximately 7400 kCal/kg. However, there is a high probability that the coconut shells may not end up in the coconut waste as there is a possibility

of sending it to the mainland and gain some money. Hence, coconut shell is not considered while calculating the average thermal properties of the mixed coconut waste.

Heat content of coconut leaves & midribs: 4300 kCal/kg

Heat Content of coconut husk: 2400 kCal/kg

Heat content of coconut stem: 3800 kCal/kg

Average heat content of coconut waste (assuming different parts mixed in equal proportions): 3500 kCal/kg.

Table 3. Average Proximate Analysis:

Constituents	% by weight
Moisture content	20
Volatile matter	60
Ash content	4
Fixed Carbon	16

Table 4. Average Ultimate Analysis:

	%C	%H	% O	%N	%S
%by weight	60	6.5	32	1	0.5

5. Waste Processing Options and Recommendations:

The following process options may be considered based on the properties of the coconut waste and the previous experiences on its management: Incineration with energy recovery, Incineration without energy recovery, gasification-combustion with energy recovery, and Refuse Derived Fuel (RDF) manufacture.

5.a. Incineration with energy recovery:

The following is the process flowsheet giving the required units for incineration with heat recovery. The flue gas, after pollution control devices, will be complying with the emission standards. Here waste is managed in an environment-friendly manner with power generation.

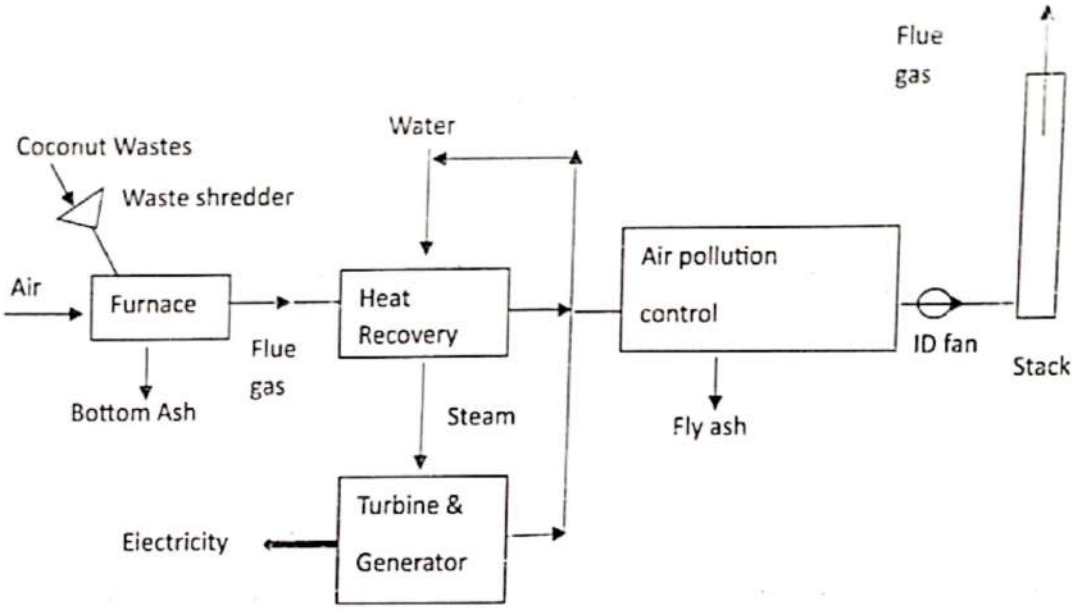

Fig 1. Process flow diagram of an incineration plant for energy recovery

For Kavaratti Island, coconut waste generation rate reported is about 5812 tons/day; that is about 16 tons/day. For that waste feed, daily power generation possibility is about 13,000 units. This is sufficient to light about 1300 households. Ash generation is about 3 tons/day. This may be ground into fine powder and used for mixing with cement during construction. Up to about 8% of cement can be replaced with this ground ash during construction. Also, the ash may be used for treating wastewater/water, for mixing in the soak pit along with the filter media, etc. The capital cost of the plant is about Rs. 6.00 Crores. Operation cost is about Rs. 5000 per day. For no profit – no loss operation of the plant, charge 40 paise/kWH. That is about Rs. 4 per day/household.

5.b. Incineration without heat recovery:

The following is the process flowsheet giving the required units (Fig 2). This technique will be technically feasible and the only objective is to get rid of the waste in an environment-friendly manner. However, since there is not any energy recovery, economic viability is doubtful.

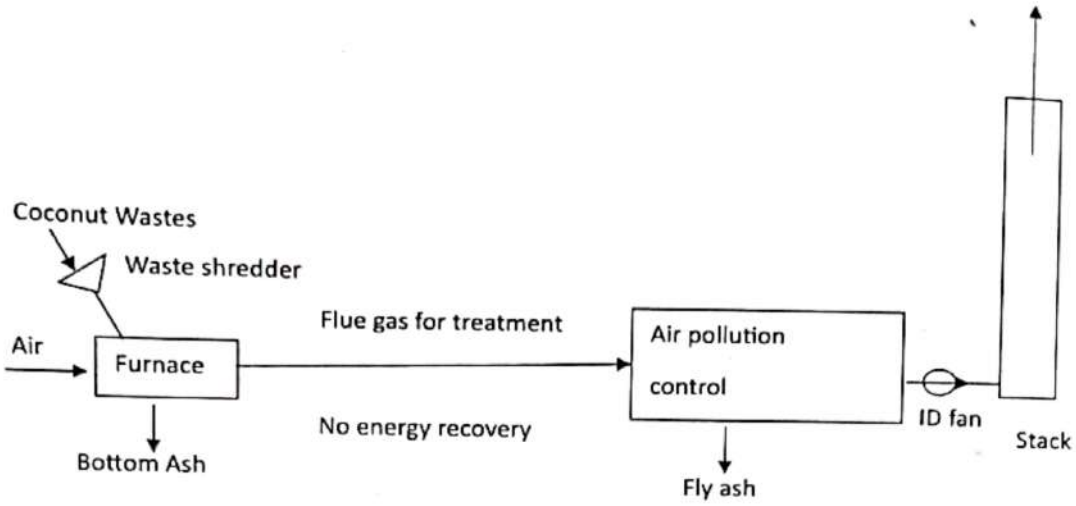

Fig 2. Process flow diagram of an incinerator plant without energy recovery

5.c. Gasification-combustion with energy recovery:

The following is the process flowsheet giving the required units (Fig 3).

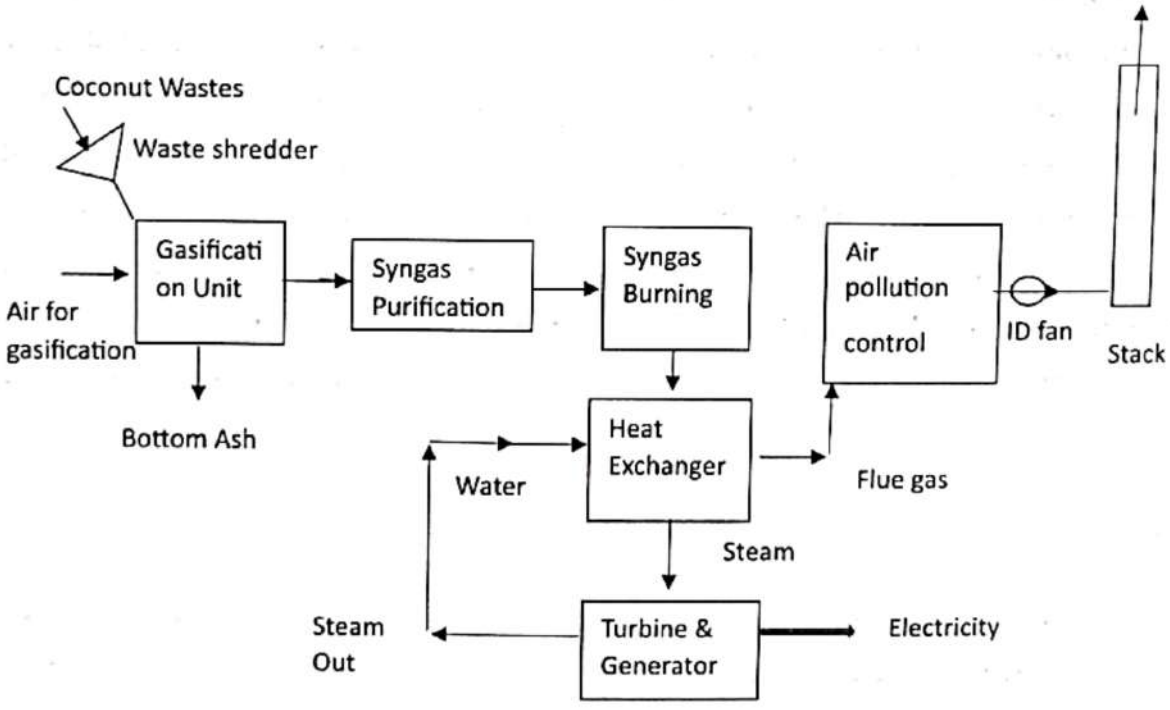

Fig 3. Process flow diagram of a gasification plant with energy recovery

This technology ***may not be the right choice*** as it is more complex than the incineration-power generation technique and needs higher order expert supervision. Also, more costly. This technology was already tried in Kavaratti in late 1990s without success.

5.d. RDF manufacture:

This technology is technically sound. However, this was tried in Kavaratti, in late 1990s, without much success. Unless there is a possibility to transport to the mainland, manufacturing of RDF from the coconut waste is not really required. Shredded coconut waste can be directly fed to the incineration system or gasification system.

6. Conclusion

Considering various factors existing in the island, and the experiences from the plants that were constructed in the past, ***option 5.a may be the right choice***; that is ***power generation based on incineration technique***. This technique is much simpler than the Gasification-Combustion-Power generation technique; at the same time sturdy and technically-economically feasible.

Kindly note that, the details and the proposals are based on many assumptions and rough estimates/data provided during the visit to the island. Hence, *in reality, the cost, energy recovery and power generation, etc. may be quite different from the values given in this concept note.*

It is further recommended that, the whole plant may be built with appropriate steel as the corrosion is very high due to the proximity to the ocean. Moreover, the company who is awarded the contract should not only design, construct and commission the incineration plant, but also should operate the plant for at least 12-15 years. Since the plant is to be built in the island, it might be difficult to find out the companies that will be ready to do the job of construction and operation & maintenance. Hence, strong support from the administration/authorities might be required. At the same time, caution may be exercised regarding the advance payment to the company awarded the contract. This is to ensure that the company will not be give up before the commissioning of the plant and operation for many years.

Further, it is recommended to construct a pilot plant of 16 TPD at Kavaratti and operate it for a year or two to understand the challenges associated with the chosen alternative. This pilot project can be given as a CSR project to understand the complexities associated with the operation of the plant in Lakshadweep. Also, a technical consultant can be chosen to provide technical inputs required for the successful completion of this project. IIT Delhi team is willing do carryout this consultancy work and submit a report (in 6 months) for implementation of the

16 TPD plant at Kavaratti. IIT Delhi team shall help in monitoring of the performance of the pilot plant for six months and then monitoring its performance for another six months after installation. If IIT Delhi is hired for this project, the consultancy fees for the technical input for the design, fabrication and operation of the pilot plant will be as follows:

Phase I: (Duration of six months)

Deliverables: Technical advice on the following: Technology selection, coconut waste quantification & characterization and technical guidance & the design of the pilot plant

Estimated Budget: INR 8 Lakh +Taxes as applicable

Phase II: (Duration of twelve months)

Deliverables: Technical advice on the following: Erection, commissioning and operation of the pilot plant for 6 months

Estimated Budget: INR 10 Lakh +Taxes as applicable

If the above plant is a success (after operating the plant for at least one year), the same strategy of incineration-power generation from coconut waste may be extended to other islands.

ANNEXURE-VI

Water Quality Reports of Dug wells Lakshadweep -January- 2025

Island	sample location	Parameters									
		Turbidity	pH	Conductivity	TDS	Total Hardness	Calcium Hardness	Magnesium Hardness	Chloride	Alkalinity	Fluoride
Agatti											
1	ACHARABIYODA MOHAMMED	1.6	7.59	947	530	340	80	34	80	512	
2	MAKYACHODA SHAHAR	1.4	7.77	938	525	360	64	49	120	480	
3	ACHAM KUTTYODA SALEENA	1.7	7.58	944	529	330	56	46	120	416	
4	KEELA ILLAM BUSER JEMHER	2.8	7.75	986	552	290	52	39	170	360	
5	THALAKKADA AZIZ	2.1	7.72	1519	851	430	76	58	350	600	
6	MAMMAL UMMER OW 1	2.6	7.26	8560	4793	1150	30	261	1500	640	
7	SHOWKATHALI MASTER	2.2	7.32	4760	2666	300	28	56	1320	752	
8	BABUJAN HUSBI HOUSE OW 3	2.8	7.46	2340	1310	490	52	88	500	568	
9	OW 4	2.5	7.23	1639	918	460	30	93	300	640	
10	OW 5 TYPE 2 QUARTERS NEAR	2.2	7.27	1588	889	450	40	85	320	640	
11	OW 6 KOYA NNAJEEMATH	2.1	7	1360	762	240	8	54	180	640	
12	OW 7 KADEESHOMMA	2.5	7.22	1304	7.3	260	32	44	280	576	
13	OW 8 FATHIMA PALLIPURAM	3.3	7.36	1519	851	280	16	58	300	656	
14	OW 9 SAYED KOYA THEK	2.2	7.31	1864	1016	320	12	71	340	336	
15	OW 10 MAPPADE PALLY	2.3	7.5	1434	803	300	20	61	300	432	
16	OW 11 MOHAMMED KOYA	2.2	7.76	741	415	190	32	27	100	100	
17	OW 12 WQTL	1.2	7.3	745	418	200	40	24	80	320	
18	OW 13 BEYASHABIYODA	1.9	7.5	845	473	170	40	17	120	360	
19	OW 14 HUJRA MOSQUE	0.9	7.8	566	317	140	24	20	80	280	
20	OW 15 NAJEEMATH MENZIL	0.9	7.8	934	323	220	40	25	110	440	
21	TW1 MAMPURAM SULAIMAN	2.6	7.27	1418	794	400	56	63	240	600	
22	TW 2 KAKKADA SIRAJ	2.4	7.26	1795	1005	280	44	41	360	560	
23	TW 3 THEK KUNNINA MAL	2.5	7.21	1933	1082	330	44	78	300	600	
24	TW 4 CHACHADA ABDUL	2.4	7.42	1239	694	300	80	24	160	472	
25	TW 5 ALIYAKUNHIMMADA	3.3	7.48	1009	565	210	36	27	160	456	
26	OW 16 HYDER JAREM SURAMBI	1.6	7.54	764	428	220	48	24	60	376	
27	OW 17 UMMER	1.4	7.59	745	663	350	20	73	40	472	
28	OW 18 BEEVI KUTTILAMMADA	0.9	7.83	1001	561	300	20	61		576	
29	OW 19 MOHAMMED CHALAKAD	0.9	7.82	952	533	360	20	76	140	456	
30	OW 20 MUTH KOYA MASTER	0.9	7.77	1158	648	400	28	80	160	480	
31	TW 6 THALATHAPALLY	1.9	7.12	960	538	350	72	41	100	456	
32	TW 7 HABEEB BANDARAPURA	2.2	7.3	1100	616	350	24	71	100	480	
33	TW 8 SHAIK KOYA	2	7.35	1418	794	400	136	15	180	544	
34	TW 9 HILR PALLY	2.1	7.36	1333	746	380	60	56	180	520	
35	TW 10	2.2	7.42	1165	652	370	80	41	140	560	
36	OW 21SALMI KOYA MOULANA	2.1	7.4	1005	563	170	32	22	142	480	
37	OW 22 ABDUL KADER PUTHYA	1.9	7.38	796	446	210	40	27	176	400	
38	OW 23PUTHYAM NALLALA	1.7	7.36	510	286	130	28	15	120	480	
39	OW 24 HAMEEDATH	2.2	7.62	756	423	120	30	11	210	424	
40	OW 25 HAREES	3.5	7.4	990	554	320	20	66	90	496	
41	DARUL JANNATH LUKMAN N	3.3	7.43	1506	843	370	80	41	160	560	
42	ABDUL SAMAD CHACHADA	3	7.04	1450	812	420	68	61	140	480	
43	KUNHIKADIYAPPADA	1.1	7.55	836	468	330	56	46	70	600	
44	MAPADA ILAM AHIK	0.8	7.45	745	417	200	44	22	120	352	
45	POOMMADA HAMZA	1.4	7.12	905	507	200	56	15	120	360	
46	OW 26 FATHIMABI	2	7.29	1657	928	450	68	68	370	560	
47	OW 27 KHALID RAHNANIVAS	2.2	7.44	1368	766	470	76	68	150	544	
48	OW 28 ABDULLAKOYA	2.1	7.36	1657	928	510	68	83	280	600	
49	OW 29 KADEESHOMMA	2.5	7.32	1340	750	430	108	39	200	536	
50	OW 30 KOJAN THECHERY	2.6	7.48	1285	720	390	60	58	120	480	
51	OW 31 ROSHAMBI ROSE	2.2	7.25	1519	851	450	80	61	300	600	
52	OW 32 GOVT QUARTER	2.3	7.3	1933	1082	470	80	66	440	540	
53	OW 33 ABDU MASTER	2.4	7.32	1795	1005	460	72	68	460	540	

54	OW 34 KHALID BAITHULMAL	2.1	7.34	996	558	320	56	44	100	500	
55	OW 35HABEEB PANDARAPURA	2.4	7.13	1054	590	340	80	341	100	584	
56	OW 36NAFEESATH	4.1	7.29	2000	1120	480	92	61	430	608	
57	OW 37 FATHAHULLA	2.5	7.27	1933	1082	490	76	73	410	632	
58	OW 38 NAJMUDEEN	3.7	7.4	2060	1154	550	56	100	460	632	
59	KALAM	3	7.17	1519	851	380	116	22	220	616	
60	OW 40MUMTAZ MUMTAZ	2.8	7.43	1093	612	350	52	54	140	480	
61	OW 41 DAVOOD	2.2	7.31	1519	851	450	80	61	260	560	
62	OW 42 AKBER ALI HASEENA	2.3	7.36	1337	749	450	80	61	160	484	
63	OW 43 NAFEESATH	2.4	7.26	1300	728	400	60	61	180	556	
64	OW 44 SAINABA THEK	2.1	7.28	1864	1044	450	40	85	240	568	
65	OW 45 AMINABI DARUL	2.4	7.18	1588	889	410	60	63	300	600	
66	OW 46 UMMER KOLIKKAD	3.6	7.48	1463	819	380	32	73	200	520	
67	OW 47 ABDULKADER SAQAFFI	3.1	7.26	1795	1005	380	48	63	300	520	
68	OW 48 UMMILLA JAMEELA	3.3	7.45	1519	859	340	40	58	160	488	
69	OW 49 SIDDIQUE HAJI	2.7	7.48	1933	1082	400	68	56	440	600	
70	OW 50 SIDDIQUE	2.9	7.54	1108	620	300	40	49	160	408	
71	BIYASHABIYODA ARSHAD	0.8	7.7	969	543	330	40	51	40	468	
72	KARTHEKAPADA ABOOBAKER	0.9	7.5	665	372	270	52	32	80	400	
73	KULALINODA RASYA	1.2	7.84	654	366	300	56	39	20	376	
74	VALIYA ILLAM	0.8	7.15	620	347	180	40	20	80	368	
Amini											
1	Shameena Khalid Puttiyapuram	0.2	7.19	161	90	50	20	30	30	100	
2	Puthiyathakal Thangakoya	0.4	7.01	1339	750	450	200	250	160	608	
3	Ponnikkam C/o Madalappura kunhikoya	0	6.98	804	450	280	130	150	100	400	
4	Observatory	0.6	6.85	929	520	270	150	120	160	384	
5	Dharul Lina	0	7.08	1589	890	400	240	160	300	536	
6	Poovada Cheriyakoya (Kombam)	0.4	7.19	661	370	200	130	70	80	304	
7	Kolikothiyida Beebi	0.9	6.96	1039	582	420	180	240	130	500	
8	Monakal Suhrabi	0.5	7.32	714	400	260	150	110	50	320	
9	Mandali Pookunhi	1.4	7.22	804	450	300	100	200	100	374	
10	Achada Ameena	0.6	6.96	1089	610	340	120	220	100	464	
11	Homeopathic Dispensary	0.5	7.29	696	390	250	50	200	80	320	
12	JB School North	0	6.87	1196	670	310	200	110	150	360	
13	JBS South	0	7.4	518	290	220	150	70	50	352	
14	JBS Centre	0	7	1286	720	390	270	120	230	328	
15	SJMM GSSS	0	7.12	661	370	170	80	90	70	320	
16	Anganwadi CNo. 1	0	7.13	1036	580	300	220	80	180	392	
17	Anganwadi CNo. 2	0	7	625	350	270	80	190	70	328	
18	Anganwadi CNo. 3	0	7.22	1429	800	280	90	190	340	312	
19	Anganwadi CNo. 4	0	7.04	1161	650	310	130	180	160	456	
20	Anganwadi CNo. 5	0	7.24	839	470	270	130	140	100	400	
21	Anganwadi CNo. 6	0	7.28	786	440	270	120	150	80	408	
22	Rented House C/o Baimadathachetta Aboosala	0.7	7.1	1982	1110	440	210	230	440	608	
23	Kunhipura Ahmaed Koya	0	7.22	714	400	230	140	90	90	328	
24	Mandali House	0.2	7.06	1089	610	350	100	250	150	504	
25	Kunjaliyakkal Kunhikoya	0.5	7.08	929	520	340	200	140	120	408	
26	Innechetta Ahmad Koya	0.3	7.2	911	510	310	200	110	100	464	
27	Beli	0.3	7.16	911	510	240	100	140	150	352	
28	Barkath Manzil	0	7.12	804	450	280	100	180	60	392	
29	Police Station	0.2	7.09	795	445	280	70	210	110	336	
30	Govt Hospital	0	6.92	1429	800	350	230	120	260	432	
31	Belichetta	0	7.16	839	470	250	70	180	70	328	
32	Puthiya Thoopraval	0.4	7.06	1107	620	300	140	160	100	440	
33	Ujraya palli	0.4	7.27	625	350	270	40	230	40	400	

34	Monakkal	0.6	7.023	607	340	270	70	200	60	280	
35	Keelabeliya Cheriyakoya	0.2	7.05	696	390	270	100	170	100	336	
36	PWD Store	0	7.01	1429	800	350	110	240	260	456	
37	Dak Bangalow	0.2	7.4	875	490	250	190	60	120	360	
38	Ella Houise	0.5	7.15	804	450	230	170	60	80	440	
39	Kadappuratha Illam	0.4	7.28	1491	835	390	240	150	200	568	
40	Saina Baleliyar	0.6	7.35	839	470	310	210	100	70	432	
41	Sakeena manadam	0.3	7.54	821	460	300	110	190	80	400	
42	Awammada Raheem	0.5	7.41	963	539	230	170	60	150	376	
43	Pallam Aboosala	0.3	7.14	1461	818	350	180	170	220	424	
44	Asummada Saina	0.2	7.23	836	468	290	130	160	100	392	
45	Purakkad Beebi	0.1	7.3	655	367	230	40	190	60	240	
46	Baralichetta kunhikoya	0.2	7.23	782	438	310	220	90	90	472	
47	Saboorabi K C	0	7.02	1229	688	340	210	130	180	448	
48	Moulaya Palli	0.2	7.28	750	420	250	80	170	100	384	
49	Pathechetta Ahmad	0.2	7.52	714	400	250	140	110	50	328	
50	Kunnammakkekal Ammad	0.3	7.65	696	390	230	120	110	100	288	
51	Thattana Chetta Hajaroma	0.8	7.4	804	450	250	80	170	110	328	
52	Manniyam Kadeeja	1.2	7.43	670	375	220	130	90	70	304	
53	Manadam C/o Muhari	0	7.25	732	410	250	110	140	100	400	
54	Puthiya Palli	0	7.3	839	470	250	90	160	120	360	
55	Puthiya Puthillam Pathumma	0.5	7.4	1107	620	330	170	160	160	440	
56	Pookoya Beeredam	0.3	7.23	786	440	250	180	70	90	400	
57	Cheriya Baithamkakkada Ibrahim	1	7.25	1161	650	370	260	110	100	440	
58	Puthiya Kakkothapura Kidave	0.9	7.43	821	460	250	70	180	60	376	
59	Kunjalechetta Saleem	0.4	7.18	814	456	300	90	210	90	424	
60	Kadkem Mohammed Ali	0.3	7.26	661	370	210	100	110	30	328	
61	Pathemmada	0.4	7.28	1268	710	340	180	160	270	440	
62	Govt.quarter near farook Palli	0.3	7.3	1786	1000	320	90	230	300	400	
63	Cheriyatta	0.6	7.46	1455	815	350	100	250	250	456	
64	Ashemmakada Abdulla	0.8	8	536	300	200	140		80	256	
65	Kombatha Chetta Sayed	0.4	7.52	768	430	300	30		120	408	
66	Kanjarabeli	0.4	7.37	714	400	250	130		60	376	
67	Nallala Koya	0.4	7.24	768	430	300	50		80	368	
68	Malika C/o Alachommada	0.4	7.22	1964	1100	370	80		450	480	
69	Govt Quarter Northern side of PWD Division	1	7.51	2214	1240	380	210		550	504	
70	Govt Quarter II/36	0.8	7.47	2857	1600	470	220		680	392	
71	Kanjaranalla Kunhibi	0.4	7.58	946	530	330	80		120	424	
72	baliyakam Sakeena	0.6	7.38	1036	580	300	160		150	376	
73	Thoopiyekkala Fron t side	0.9	7.58	625	350	250	150		70	320	
74	Neerchapalli	0.3	7.62	643	360	250	170		70	360	
75	Qurasha Manzil	0.3	7.46	893	500	270	250		100	320	
76	Konakad	0.2	7.44	911	510	310	130		130	440	
77	Churathmadam Hassainar	0	7.41	3625	2030	500	320		100	440	
78	Thiruvatha palli	0	7.51	893	500	320	160		170	360	
79	Mohiyudheen Palii	0	7.49	518	290	180	130		100	240	
80	kandlam Aboosala	0	7.35	1429	800	450	250		90	400	
81	Koormel Seethikoya	0	7.49	893	500	200	110		90	360	
82	Purakkatta Poomi Abdul khader	0	6.61	1071	600	420	90		140	520	
83	Govt Quarter II/44	0	7.4	1732	970	380	150		400	360	
84	Puthiya Palii	0	7.51	1482	830	330	150		310	336	
85	Biyyammada Attakoya	0	7.3	1161	650	290	150		210	424	
86	Kappiyal Yousaf	0	6.99	1643	920	490	450		230	728	
87	Belapuram Hotel	0.2	7.46	1150	644	320	160		200	360	
Andrott											
1	Matharapurakkad fathima	4.2	7.14	1210	678	500	220	280	90	464	

2	Matharapurakkad Noorjahan	1.4	7.13	1230	689	520	220	300	120	440	
3	Chemmachery Puthiya Illam Hannath	1.2	7.21	950	532	480	200	280	40	400	
4	Kunnashada Kadeeja	1	7.16	970	543	440	160	280	80	344	
5	Thoufeeque Saw mill	1	7.28	760	426	340	200	140	60	320	
6	Suharabi Komalam	0.9	7.28	890	498	400	140	260	90	320	
7	Rameeda Komalam	0.9	7.26	900	504	460	200	260	40	376	
8	Kasim PVP	1.1	7.33	670	375	320	180	140	40	288	
9	Ayshabi Komalam Mayepura	1	7.24	870	487	320	200	120	70	296	
10	Beebi Komalam Mayepura	1	7.21	970	543	380	140	240	50	440	
11	Pandaram Musthafa	1.4	7.3	800	448	340	180	160	60	304	
12	Mohammed Sakkir Bin Hussain.AB	0.2	7.18	730	409	280	40	240	50	400	
13	Bilutheth Rafeek	3.9	7.36	660	370	320	100	220	40	352	
14	Bidumkad Siyad	2.3	7.24	1030	577	340	140	200	90	368	
15	Koodatt Fathahulla	1.9	7.28	1000	560	380	160	220	90	344	
16	Pattakal Suhrabi	1.9	7.25	1060	594	460	200	260	80	368	
17	Pattakal Hajarommabi	2.2	7.27	960	538	400	180	220	90	368	
18	Aysha Beethathara	1.6	7.26	950	532	400	80	320	60	400	
19	Pathummabi Bilutheth	1	7.38	680	381	320	60	260	30	312	
20	Rahmath Bilutheth	1.9	7.19	1170	655	480	140	340	50	488	
21	Hameedathbi Azhikkakampura	0.7	7.24	910	510	380	80	300	40	368	
22	Najeema Palliyete	1.1	7.33	610	342	280	60	220	80	280	
23	Kattupuram Bismija	1.1	7.15	600	336	300	180	120	30	296	
24	Puthiyaveed Koya	1.1	7.08	870	487	440	260	180	40	384	
25	M.Padipura Kunhibi	1.5	7.17	560	314	280	160	120	30	240	
26	Avvammada Ramla	1	7.06	880	493	420	180	240	40	392	
27	Saudabi Aliyathara	1.8	7.1	870	487	420	120	300	60	352	
28	Sameer Aliyathara	1.1	7.08	910	510	400	200	200	60	336	
29	Kadeejommabi Pandarath	1.1	7.06	960	538	380	180	200	80	352	
30	Pathummabi Pentamvelipura	1	7.06	950	532	440	260	180	70	360	
31	Raheema Azhikkakampura	1.3	7.08	890	498	400	220	180	50	360	
32	Salih Pattakal	0.3	7.66	820	459	400	160	240	50	304	
33	Hameedath Mayampokkada	0	7.63	900	504	400	220	180	70	384	
34	Rahila Beebi Mayampokkada	0	7.57	900	504	440	220	220	50	368	
35	Pathummabi Mayampokkada	0.1	7.36	1180	661	460	280	180	90	424	
36	Riyaz Aliyathara	0.3	7.61	790	442	420	200	220	80	336	
37	Rahmath Ummiyapura	0	7.59	980	549	480	200	280	60	400	
38	Fouzia Ummiyapura	0.4	7.6	1000	560	400	200	200	80	376	
39	Ayshommabi Komalam	0.1	7.61	780	437	380	180	200	50	352	
40	Hussain Thottathakara	0.2	7.36	1130	633	480	240	240	60	488	
41	Hassan Kolikkad	0.3	7.64	780	437	380	180	200	40	368	
42	Ubaidulla Pattakal	0.6	7.25	880	493	400	260	140	60	400	
43	Kasim Maplat	0.1	7.36	1120	627	460	240	120	100	400	
44	Hindunnisabi Aliyathammada Beebiyara	0	7.31	970	543	400	280	120	60	400	
45	Naseema Azhikkakam	0.2	7.36	900	504	400	200	200	60	360	
46	Safeera Karakkunnel	0.1	7.7	500	280	240	100	140	30	216	
47	Subaida Beegum Sheikinteveedu	0	7.18	860	482	400	140	260	30	360	
48	Ramla Beegum Edayakkal	0.2	7.15	890	498	400	260	140	60	376	
49	Meharban Sheikinteveedu	0	7.2	970	543	400	240	140	50	376	
50	Haleemath Sahdiya Sheikinteveedu	0.1	7.18	1100	616	440	240	200	100	320	
51	Fathimathuzuhra Pallipura	0	7.27	880	493	400	240	200	50	344	
52	Hajarommabi Pentamvelipura	0.4	7.3	860	482	280	160	120	80	384	
53	Attabi Kadiyammada	0.1	7.16	1170	655	500	280	220	70	400	
54	Rahmathulla Bilutheth	0	7.45	1080	605	420	160	260	70	368	
55	Ramla Chemmachery Lavanakkal	0.1	7.36	1190	666	480	220	260	110	408	

56	Aboobacker Karakkunnel	0.2	7.32	830	465	380	140	240	50	360	
57	Zuhra Poodamkkakkada	0	7.15	1020	571	300	100	200	100	416	
58	Rahmath Coffee House	0.1	7.14	1160	650	340	140	200	100	440	
59	Pathummabi Shafeeka Manzil	0	7.29	870	487	240	120	120	80	344	
60	Rukhiyabi Azhikkakampura	0.1	7.22	910	510	200	100	100	40	376	
61	Raseena Pandalpura	0.1	7.26	840	470	280	100	180	50	384	
62	Cheriyabi Achadapuramkad	0.2	7.2	760	426	340	200	140	50	352	
63	Rahmath Beegum Kunhali	0.2	7.3	780	437	360	180	180	40	360	
64	Attabi Kunthathalam	0.2	7.34	840	470	380	100	280	60	328	
65	Jabir Kakkannal	0.3	7.28	930	521	400	160	240	40	440	
66	Khaleel Karachetta	0.1	7.25	820	459	400	200	200	40	376	
67	Kakkannal Ramlath	0.8	7.23	690	386	320	280	120	50	320	
68	Kakkannal Ayshabi	0.4	7.24	750	420	320	120	200	50	312	
69	Edayakkal Mullabi	0.6	7.07	1230	689	580	280	300	100	512	
70	Edayakkal Ayshommabi	0.4	7.32	1030	577	400	200	200	100	376	
71	Edayakkal Attabi	0.5	7.29	700	392	320	200	120	50	296	
72	Dr.Hussain Paali House (T10)	1.1	7.28	1120	627	500	100	400	100	464	
73	Mohiyudheen Palli (T8)	0.6	7.57	650	364	320	80	240	50	272	
74	Nalar Masjid (T6)	0.4	7.5	800	448	400	120	280	40	360	
75	Khadiriya Masjid (T3)	0.1	7.46	790	442	400	180	220	40	344	
76	Pathechetta (T2)	0.6	7.28	2400	1344	600	200	400	620	432	
77	Hotel Highway	0.3	7.1	960	538	400	200	200	90	336	
78	Moodampura Bambathibi	0.2	7.5	1630	913	580	240	340	210	512	
79	Sumayya Moodampura	0.2	7.2	1020	571	420	200	220	60	384	
80	Water Supply near koilattu Palli	0	7.28	780	437	380	160	220	50	320	
81	Sub Jail	0.4	7.5	860	482	400	220	180	50	360	
82	Ocean Breeze Restaurant	0.2	7.37	1620	907	400	240	160	340	352	
83	Cafe - De- Fathu	1.3	6.96	840	470	400	240	160	50	368	
84	Sagar Coral Paradise	0.5	7.1	970	543	400	240	160	100	344	
85	Paragon Restaurant	0.4	7.18	930	521	340	200	140	50	400	
86	Hotel Sundoos	0.2	7.06	970	543	400	240	160	50	368	
87	Hotel Bismi	0.3	7.28	1000	560	360	220	140	90	344	
88	Three Star Thattukada	0	7.5	810	454	400	240	160	40	352	
89	Water Supply near JBS Centre	0.3	800	448	340	140	200	70	70	344	
90	PVP Hajarommabi (T5)	0.5	7.42	940	526	380	200	180	70	328	
92	Poovada Ammu (T7)	0.6	7.47	820	459	380	160	220	60	344	
93	Bappathiyoda Mullabi (T9)	0.7	7.15	930	521	380	120	260	70	336	
94	Hotel Sayed Meeran	0.3	7.27	1130	633	480	200	280	70	400	
95	Hotel Kadeeja	0.4	7.2	1030	577	400	240	160	70	336	
96	Hotel khailani Darbar	0.3	7.26	1100	616	400	220	180	100	376	
97	Latheef Tea Shop	1	7.58	640	358	300	180	120	40	280	
98	Kadiriya Beach Restaurant	0.5	7.44	1270	711	480	120	360	140	408	
99	Shifa Coolbar	0	6.68	1350	756	440	160	280	170	384	
100	Ilus Cafe	4.5	7.35	1630	913	500	140	360	260	432	
101	Real bakery	0.1	7.52	1090	610	500	160	340	60	424	
102	Muthus Snacks Bar	0.6	7.26	1080	605	380	100	280	100	400	
103	Coco Cafe	0.1	7.44	1870	1047	500	200	300	310	392	
104	Sea Coast Restaurant	0.4	8.03	1160	650	380	80	260	60	360	
105	Bukhari Coolbar	0.2	7.57	970	543	400	140	240	30	320	
106	Drinklab Near College Junction	0.9	7.85	820	459	340	100	240	30	320	
Chetlat											
1	Thangalaillam		7.8	970	543	400	16	87	130		
2	Kulimadam		7.9	1135	635	430	24	90	160		
3	Abdulkader CP		7.6	840	470	340	20	70	110		
4	Assisiya		7.6	596	333	280	8	63	50		
5	Kunnipura		7.8	725	406	330	16	70	70		

6	Thoopiyakal		7.8	680	380	300	32	53	126		
7	Baiyhunoor		7.9	615	344	280	16	56	108		
8	Puradam		7.8	895	502	370	20	78	307		
9	DarulNaeem		7.6	680	380	330	16	70	163		
10	Pallithithiyoda		7.6	740	414	340	12	75	163		
11	Darusafa		7.8	870	487	410	24	85	70		
12	Puthiyasurambi		7.8	1080	604	480	32	97	100		
13	Baithulmugadas		7.6	680	380	300	20	61	80		
14	Paralipura		7.7	640	358	280	12	61	60		
15	Darusalam		7.6	740	414	360	20	75	80		
16	Keelapura		7.5	670	375	300	20	61	70		
17	Arkulam		7.6	530	296	240	16	48	50		
18	Makkichiyoda		7.8	670	375	300	12	65	60		
19	Darulnajath		7.6	860	481	400	16	87	80		
20	DarulArham		7.7	790	442	370	20	78	70		
21	Anganvadi 2		7.8	730	408	330	28	63	70		
22	JB school		7.8	720	403	320	20	65	70		
23	Anganvadi 1		7.7	540	302	240	16	48	60		
24	Anganvadi 3		7.9	520	291	230	12	48	50		
25	OW2-Ibrahim.AP		7.8	1300	728	480	28	97	120		
26	OW3-ayshabi Sarpalam		7.7	750	442	340	20	70	90		
27	OW4-Marhoomath.K		7.9	715	400	320	16	68	70		
28	OW5-Govt.Quarter ICE14		7.8	850	476	380	20	80	80		
29	OW7-Saifulla.PO		7.9	1040	582	460	36	90	120		
30	OW8-Govt.Quarter ICE 15		7.8	860	481	360	32	68	100		
31	OW10-Light House		7.9	506	283	220	16	43	60		
32	OW11-Kulikkara		7.6	820	459	340	24	68	100		
33	OW12-Govt.Quarter ICE 28		7.6	880	492	360	24	73	110		
34	OW13-Govt.Quarter 53		7.8	900	504	380	24	78	100		
35	OW15-Habeeb TP		7.6	810	453	360	24	73	80		
36	OW16-Kalkandiyodachetta		7.7	690	386	300	16	63	70		
37	OW17-Rajagiri		7.7	800	448	350	20	73	80		
38	OW18-Jannathulvahida		7.8	1150	644	430	28	87	150		
39	OW19-Noormahal		7.7	1100	616	370	24	75	200		
40	OW20-Thithiyapura		7.6	770	431	350	24	70	70		
41	OW21-Govt.QuarterICE 107		7.8	680	380	310	16	65	60		
42	OW22-Shaikkoya.KV		7.6	800	448	360	28	70	80		
43	OW24-LHW Office		7.8	815	456	350	24	70	70		
44	OW25-Padipura		7.9	680	380	310	12	68	60		
45	OW26-Nochilpura		7.8	550	308	240	20	46	50		
46	OW27-BSNL office		7.9	900	504	350	28	68	100		
47	OW29-Cheriyolapura		7.6	690	386	290	16	61	80		
48	OW30-Naseema Manzil		7.6	620	347	260	12	56	60		
49	OW31-Suhrathmanzil		7.7	770	431	350	36	63	80		
50	OW33-Etheemkhan		7.8	610	341	300	24	58	60		
51	OW34-Punnayakeel		7.9	796	445	380	32	73	80		
52	OW35-Police Quarter near IRBn camp		7.6	806	373	340	20	70	90		
53	OW36-Manamattiyoda		7.6	880	493	350	24	70	110		
54	OW37-PWD office		7.8	780	436	320	20	65	80		
55	OW38-LHW well		7.6	1010	566	400	20	85	120		
56	OW39-Nusrathmanzil		7.7	900	504	340	12	75	100		
57	OW40-Thangalaillam		7.6	1045	585	360	12	80	130		
58	OW41-KoyakidaveTM		7.9	915	515	390	16	85	90		
59	OW42-Sarpalam		7.6	590	330	280	16	58	40		
60	OW43-Paralipura		7.6	700	390	320	20	65	70		
61	OW44-JB school		7.8	632	353	290	12	63	60		

62	OW46-Kuriyathiyoda		7.7	790	442	360	16	78	80		
63	OW47-Pakkiyodachetta		7.6	577	323	260	12	56	50		
64	OW48-Banglapura		7.6	890	498	370	20	78	100		
65	OW49-Govt.Quarter (BDO)		7.8	615	344	290	12	63	50		
66	OW50-Thottupura		7.8	860	481	370	24	75	80		
67	OW51-Sarasamanzil		7.7	1230	688	400	28	80	160		
67	OW52-Cheriyabiyaithiyoda		7.9	1430	800	480	36	95	220		
Kadmat											
1	Pay & Accounts Office		7.21	654	366	260	60		60	416	
2	Faseela Gothi		7.34	776	435	320	80		60	448	
3	Vasusha Manzil		7.31	769	431	280	60	220	80	472	
4	Sadrommechetta		7.40	817	458	300	60	240	80	440	
5	Pathada		7.45	839	470	260	60	200	80	424	
6	Mampuram		7.79	771	432	260	60	200	100	336	
7	Post Office		7.65	972	544	300	80	220	100	520	
8	Biyyathechetta		7.46	776	435	240	40	200	60	400	
9	Suhara Manzil		7.44	755	423	260	60	200	60	646	
10	Keelapathada		7.38	1015	568	280	80	200	140	456	
11	Ummervanoda		7.65	1122	628	360	100	260	100	480	
12	Govt. Quarter Near north east side of Pallam Store		7.47	736	412	300	80	220	80	400	
13	Moula Palli		7.42	819	459	300	80	220	80	480	
14	S M S House		7.58	672	376	220	40	180	40	360	
15	S B School		7.59	662	371	260	60	200	60	416	
16	PW 1 (Public well near Koyakunhi Police)		7.41	752	732	300	80	280	60	424	
17	PW 2 (Public well near Old Agriculture)		7.75	551	293	200	40	160	60	336	
18	PW 3 (Public well near CM Ukkas Maistry)		7.63	650	336	220	40	200	60	392	
19	PW 4 (Public well near Kunhikoya Meenai)		7.77	446	294	200	40	180	40	368	
20	PW 5 (Public well near Ameer Malika)		7.51	555	311	200	40	160	40	280	
21	PW 6 (Public well near JNSSS)		7.59	598	339	240	60	180	40	400	
22	PW 7 (Public well near B abdul Muthalif)		7.57	680	362	240	60	220	60	400	
23	PW 8 (Public well near Jannath Bakery)		7.42	612	337	180	40	220	60	424	
24	PW 9 (Public well near TV Station)		7.58	623	311	220	60	200	40	344	
25	PW 10 (Public well near Arkon Enterprises)		7.69	779	354	280	60	220	100	400	
26	Nangammada		7.55	1290	722	380	100	280	160	520	
27	Cheriya Palli		7.72	1372	768	440	120	320	180	580	
28	Chitrammada		7.35	1100	616	340	100	240	80	560	
29	Safiyath Alipura		7.74	857	480	280	80	200	100	400	
30	SM Thalhath NDB		7.75	958	536	280	80	200	120	440	
31	Suheli Palli		7.39	528	296	200	40	160	60	360	
32	Kathathechetta		7.29	1156	647	300	100	200	100	520	
33	Well near Navami Palli		7.48	626	351	180	40	140	40	400	
34	Uhudu Palli		7.43	722	404	140	40	100	60	440	
35	Layina Palli		7.80	1538	861	300	120	180	200	360	
36	Puthiyapura		7.30	835	468	180	40	140	60	440	
37	Theralkkal Kunhikoya		7.61	1026	575	220	60	160	140	440	
38	Sulaiman Musliyar Palli		7.72	3200	1792	380	120	260	700	440	
39	Govt. Quarter near MK Mohammed		7.87	919	515	160	40	120	100	400	
40	Madeena House		7.60	1410	790	320	100	220	160	536	

41	Govt. Quarter Near RTO Camp Office		7.26	750	420	320	60	260	80	440	
42	Riyas Manzil		7.25	990	554	380	60	320	120	448	
43	IRBN Office		7.35	863	483	320	60	260	80	472	
44	Mubarak Manzil Ashraf MK		7.56	903	506	320	40	280	140	384	
45	Koyamma Pandal		7.42	872	488	340	40	300	100	376	
46	Quarter near Narangapura		7.86	474	265	220	60	160	40	480	
47	Quarter near Thoppilakam		7.75	400	224	200	60	140	20	448	
48	R C Basheer		7.40	726	407	300	40	260	80	432	
49	Nafeesa Kottakkal		7.37	870	487	360	60	300	100	456	
50	Agriculture Office nearby masjid		7.51	832	466	360	40	320	80	520	
51	Old Santorium		7.69	569	319	240	40	200	40	400	
52	Boys Hostel		7.51	1770	991	460	60	400	140	520	
53	Mess Hall CUC		7.62	1856	1039	400	40	360	400	520	
54	Govt. Nursery School South		7.32	958	536	380	40	340	100	480	
55	Thangakoya AD (W/H)		7.25	1182	662	320	40	280	200	360	
56	Masjidul Quadiriya		7.21	1796	1006	440	40	400	240	472	
57	Alikutty Stockman		7.38	1216	681	300	40	260	160	352	
58	Chandathimmada House		7.44	944	529	300	40	260	100	456	
59	Govt. J B School South		7.45	1009	565	400	60	340	100	480	
60	Water supply well near Koyakuni Police		7.44	830	465	300	40	260	100	400	
61	Puthiyarechetta Ummer		7.28	1261	706	300	60	240	200	456	
62	Water supply well near Misiri Palli		7.77	674	377	300	40	260	60	464	
63	Arkon House		7.36	900	504	380	40	340	100	440	
64	Basheer Mulla		7.52	851	477	300	40	260	100	432	
65	Cheriyapura		7.18	806	451	360	40	320	60	448	
66	Alhamath		7.66	755	423	320	60	260	80	360	
67	Thiruvathapura		7.28	720	403	300	40	260	80	480	
68	Rafeek Surveyor		7.21	753	422	340	40	300	60	392	
69	Hamzakoya Police		7.32	1157	648	400	40	360	120	472	
70	Beebiyakudi		7.41	972	544	360	40	320	100	456	
71	Azhabul Kahf palli		7.63	587	329	200	40	160	40	328	
72	Govt. Quarter near Valiyabhoomi		7.68	864	484	300	40	260	60	320	
73	K P sayedali Kunhi Pandal		7.37	681	381	300	40	260	60	400	
74	Suhara Manzil		7.41	814	456	300	40	260	40	336	
75	Thekkila Illam		7.28	964	540	300	40	260	200	312	
76	Fouziya Manzil		7.36	1001	561	340	40	300	160	408	
77	PV Abdullakoya		7.31	615	344	280	40	240	60	320	
78	Mansoor B S		7.42	1184	663	400	40	360	220	440	
79	Govt. JNSSS		7.18	826	463	300	40	260	100	360	
80	Chekkiriyammakkada		7.22	789	442	280	40	240	80	416	
81	B P Muthukoya JE (Rtrd.)		7.30	668	374	320	40	280	40	424	
82	Thottathakkara Near Biriyathimmada		7.17	891	499	400	40	360	80	400	
83	KS Attakoya Police (W/H)		7.33	684	383	280	60	220	80	360	
84	Malika House		7.28	636	356	300	40	260	40	448	
85	Dak Bunglow		7.40	1225	686	360	20	340	200	312	
86	Community Health center		7.45	1031	577	380	40	340	100	416	
87	Therakkal Ibrahim		7.40	890	498	440	60	380	40	400	
88	Pathada		7.43	901	505	380	40	340	100	392	
89	Shakthi Mahal		7.45	810	454	360	60	300	40	320	
90	AC Lirar Master		7.66	669	375	240	40	200	80	392	
91	Keerthi Hotel		7.53	831	465	340	40	300	100	416	
92	KC Koyakunhi		7.41	1431	801	440	60	380	300	360	
93	Usman Kunhi MI		7.27	1061	594	400	60	340	100	360	
94	Kadeejakudi		7.36	1253	702	400	40	360	120	376	

95	Melachetta		7.40	1265	708	360	40	320	180	368	
96	Melachetta Muthubi		7.53	883	494	240	40	200	100	368	
97	Hotel New G		7.38	1296	726	320	40	280	180	424	
98	Hotel Thera		7.35	905	507	200	40	160	60	392	
99	Tasty Thattukada		7.33	630	353	280	40	240	60	440	
100	Al Jazeera Tea Shop		7.62	903	506	340	40	300	60	400	
Kavaratti											
1	Ujra Mosque	1	7.00	847	474	380	100	280	50	408	ND
2	Tharkiyathul islam Madrassa East Branch	1	7.34	895	501	270	60	210	70	376	ND
3	Marakar pally	1	7.42	988	329	250	50	200	80	250	ND
4	Edapally	1	7.31	893	500	260	120	140	70	328	ND
5	Kojan Athanaillam	1	7.22	1510	845	400	40	400	200	528	0.4
6	Handicraft	1	7.24	749	419	270	90	180	40	352	ND
7	Post office	2	7.00	1343	752	590	100	400	100	232	0.4
8	Old water quality lab	1	7.27	846	473	340	90	210	80	360	ND
9	Haneefa mulliyoda 1	1	7.68		730	360			130	336	0.2
10	haneefa mulliyoda-2	1	7.58		758	400			80	400	0.2
11	jawahar mahal near staf canteen	ND	7.28		454	160			40	240	ND
12	Helipad	2	7.29	1789	1002	330	100	230	450	272	0.2
13	Govt quarter ICE-10/180	2	7.26	18000	10080	2170	600	1570	6150	480	1
14	Govt quarter B/161-C.148.82[1]	1	7.65	2060	1154	460	120	340	450	384	0.2
15	LHW.EE office	2	7.47	2400	1344	280	100	180	540	392	0.4
16	Govt quarter type II ICE-10/141	1	7.91	1565	876	300	140	160	270	232	0.2
17	Govt quarter type II ICE-10/127	1	7.52	1713	959	450	140	30	280	408	0.2
18	Govt quarter type II ICE -10/74	2	7.16	2440	1360	460	140	320	560	696	0.8
19	Govt qurter tape II ICE- 10/71	1	7.27	1760	986	300	100	200	220	472	0.6
20	Govt quarter tape II ICE - 10/19	2	7.23	1890	1058	380	120	260	310	416	0.6
21	Single officers barack	1	7.28	6150	3444	480	260	520	680	400	1
22	Reyazkhan	ND	7.89		740	340			130	328	0.2
23	Rahmathulla AP	ND	7.84		840	360			140	328	0.2.
24	Abdul jabbar	ND	7.81		840	360			140	328	0.2
25	Basheer merikkunnu	1	7.75	2100		260	80		100	372	0.4
26	Secretariat well	1	7.55	1998	1118	410	80	330	370	400	0.4
27	mohammed abdul rasheed khan	ND	7.00		539	300	150	90	100	400	0.2
28	beefathumma c/o cheriyakoya AE	1	7.74	1380	772	440	80	360	100	400	0.2
29	kadeeja pakkichippura	1	7.57	1200	672	460	60	400	100	328	0.2
30	pura pookoya near stadium	ND	7.61	1064	595	320	60	260	60	232	ND
31	Karimmadam ahmad	1	7.57	1600	896	440	80	360	80	400	0.2
32	muhammed hussain mutarfally	ND	7.00		548	350			40	376	ND
33	chekkikulam amjadkhan	ND	7.00		342	220			40	260	0.2
34	MPSAF Dy.SP Quarter	ND	7.00	1813	1015	500	200	300	220	496	0.6
35	Govt Quarter. Typell.ICE-10/94	2	7.00	1315	736	370	190	180	130	384	0.4
36	Govt Quarter.ICE - 10/12	1	7.00	1213	679	340	200	140	120	440	0.4
37	80 Quarter 15th Block. ICE -10/12	1	7.48	1206	675	380	200	180	90	448	0.4
38	80 Qurter 14th Block	ND	7.00	990	554	330	130	200	80	368	0.2
39	Labour shed	2	7.00	1647	922	430	180	250	160	560	0.4
40	Hotel Kohinoor. C - 9/69	1	7.00	2030	1137	560	200	360	310	520	0.6

41	Police Barack - ICE-10/14	1	7.24	2040	1254	500	220	280	390	464	0.6
42	Kendriya Vidyalaya	2	7.54	1310	734	300	90	210	170	288	0.4
43	Govt quarter. ICE- 10/26	ND	7.35	1766	989	390	150	240	250	432	0.4
44	RO Plant well	1	7.34	1231	689	440	100	340	70	536	0.2
45	Thoufique Manzil	1	7.28	1746	977	510	80	430	80	512	0.4
46	Ediyapalli	1	7.18	1844	1032	500	60	440	200	568	0.4
47	Rented House. ICE-5/121	1	7.39	1125	630	300	60	240	60	592	0.2
48	Rented House. ICE-5/121	1	7.00	1693	948	500	100	400	140	360	0.4
49	Sakeenabi kiltan	1	7.61	3960	2217	760	200	560	300	552	0.6
50	pattiniyoda habeeb	1	7.71	1700	952	340	60	280	40	300	0.2
51	r/h koyammakada saleem	1	7.56	1684	943	360	80	280	40	400	0.2
52	secretary pwd quarter	ND	5.33	34	19	10	5	5	5	8	ND
53	suman noueen	1	7.64		431	310			30	384	ND
54	Vazhiyoram hotel	1	7.35	1769	991	500	70	430	250	480	0.4
55	chekkillam sajna	1	7.52	1614	904	330	50	280	70	416	0.4
56	ujra south	ND	7.55	624	349	240	80	160	30	320	0.2
57	Marakkarpalli	ND	7.00	620	347	280	50	170	20	352	0.2
58	Shaikhnapalli	ND	7.60	674	377	220	40	180	50	272	0.4
59	Govt quarter type V ICE-10/104	1	7.55	1998	1118	410	80	330	370	400	0.4
60	Dite building	1	7.48	1206	675	380	200	180	90	448	0.4
61	Govt high school	ND	7.45	850	476	300	60	240	90	320	0.2
62	80quarter9/12	ND	7.49	916	513	310	40	270	110	352	0.2
63	Police store	ND	7.00	1772	992	490	40	450	270	512	0.2
64	Thaj hotel	ND	7.35		840	530			140	560	0.2
65	Govt qurter tape II ICE- 10/104	ND	7.42	1170	655	230	100	130	100	504	0.2
66	Cattle shed	ND	7.53	569	319	360	40	320	130	232	0.2
67	pwd store	1	7.25	940	526	450	50	400	90	400	0.4
68	Sajitha manzil	1	7.25	763	427	44	130	310	50	368	0.2
69	Large well of secretariate	1	7.25	1419	795	310	130	180	210	384	0.2
70	Farsand-1`chonam	ND	7.32	558	312	140	40	100	50	160	ND
71	Farsand-2 jalaliya manzil	ND	7.64	603	337	220	60	160	50	368	ND
72	Darul rasheed raseena	1	7.34		504	200			40	296	ND
73	Cheriyathoda irshad	1	7.61	2100	1176	340	80	260	60	400	0.2
74	Indira gandhi hospital	1	7.18	1400	784	390	120	270	170	360	0.4
75	Rahmlath manzil	ND	7.28	924	517	370	100	270	80	536	0.2
76	Thombathimmada.8/51	1	7.14	1184	663	360	60	300	60	368	0.4
77	Purathapalli	ND	7.28	643	360	270	40	230	30	376	ND
78	Chandipura	1	7.36	790	442	300	40	260	30	392	ND
79	C.Kunni kunni cheriyakoya	1	7.35	926	519	180	40	140	60	368	0.2
80	Aynaipura hamzath.7/4	1	7.23	1124	629	330	100	230	80	400	0.4
81	Thalapura.6/68	ND	7.34	954	534	280	80	200	40	344	0.2
82	Sarabiyoda house	1	7.27	1029	576	330	100	230	60	424	0.4
83	Sidrath manzil kunninamel kassali	ND	7.36	828	463	300	100	200	30	408	0.2
84	Ponnikam 5/116	1	7	1052.00	589	360	40	320	90	400	0.4
85	Chandipura bee 5/94	ND	7.00	895	501	300	70	230	50	424	0.2
86	Birekkal houes 5/105	1	7.21	636	356	240	40	200	20	296	ND0.
87	Community well	1	7.28	903	506	290	40	250	80	368	0.2
88	Thiruvathapura [abdul khader mestry]	1	7.32	772	432	240	60	180	40	280	0.2

972

89	Mela avvapada.5/47	1	7.35	1016	569	340	60	280	80	368	0.2
90	Amin kachery	1	7.29	902	505	280	40	240	80	360	0.2
91	Edanilam suhra teacher	1	7.25	1003	562	280	80	200	60	384	0.2
92	Khaleelmanzil4/99chariyathodajaffer	1	7.00	1344	755	440	60	380	100	520	0.4
93	Thithottam kojen[late]	ND	7.32	991	555	290	40	250	50	360	0.2
94	Juma mazjid pond	3	7.76	318	178	100	40	60	40	112	0.2
95	Bismila hotel	1	7.00	815	456	240	60	180	60	288	0.2
96	Naliyampura house4/4	1	7.00	929	520	320	80	240	60	336	0.2
97	Beebiyepura fathumma4/20	1	7.00	1814	1015	450	100	350	140	472	0.4
98	T.i madrassa	ND	7.46	476	266	140	80	60	30	232	ND
99	Pulipura houes 3/90	1	7.00	1035	576	160	60	100	60	376	0.4
100	Cheriyathoda houes	1	7.24	1151	644	340	100	240	80	44	0.4
102	Kulikkarapalli c.3.144	ND	7.56	570	319	180	60	120	20	264	ND
103	Ramla Biriyakal	1	7.61	2100	1176	380	80	300	130	336	0.6
102	Thahira peechiyam	ND	7.76	2400	1344	560	100	460	120	464	0.4
103	Moopans solar office		7.74		712						
104	Moopans solar purified water		8.14		100						
105	Barakka beepshree hotel	1	7.00		712	450			90	384	0.2
106	Melulapura shihab	ND	7.00	696	389	200	80		40	344	ND
107	Arafa lodge	1	7.00	1152	645	340	100		100	352	0.4
108	Al rabiu	1	7.17	1049	587	270	80		80	312	0.2
109	Jafer aliyammakkada	ND	7.21	926	518	340	60		40	400	ND
110	Dak banglow	1	7.29	1536	360	470	120		160	432	0.4
111	Thekk arenakkada shemeena	1	7.41	1202	673	380	100		80	440	0.2
112	Suhra manzil hameeda	1	7.29	1152	645	320	100		80	432	0.2
113	Aboo r/h kadmath	ND	7.29	898	502	300	100		50	352	0.2
114	Sky water lpwd civil	ND	7.83	40	22	10		5	5	4	ND
115	Furadam mp cheriyakoya	ND	7.51	2200	1232	440	101		160	400	0.4
116	Staff canteen	1	7.25		844	320			100	400	0.2
117	Sea shell	1	7.55		608	260			50	264	0.4
118	iva coast		7.24		820	500			70	520	0.2
119	Kamal melapura	ND	7.21	1414	791	260	80		100	416	0.4
120	Beliyoda ummar	1	7.41	1207	675	290	90		90	376	0.2
121	Ullikkanapura fazal	ND	7.14	1139	637	280	100		50	376	0.2
122	Kuttipappepura beefathumma	1	7.00	1687	944	400	120		120	448	0.4
123	Falakappad cheriyakoya	ND	7.20	1672	936	460	130		120	440	0.4
124	Kuilakam habusabi	ND	7.27	1568	878	500	140		100	440	0.6
125	Kuilakam hameeda	1	7.29	1254	702	420	120		60	480	0.4
126	Baqiyath madrassa south branch	1	7.24	1672	936	400	110		130	440	0.6
127	Bismillah hotal	ND	7.31		543	280			50	296	0.2
128	Alfiya kitchen	1	7.21		763	340			90	304	
129	zulal juice point		7.34		586	320			40	336	
130	Bismillah burgur head	1	7.00		571	340			50		0.2
131	Noorul falahiyya		7.34		586	320			40	336	
132	Govt.ITI	2	7.24		769	430			100	448	0.4
133	Mamoos cafe		7.46		581	350			80	360	0.2
134	Aljazeera c/o moosa		7.00		765	440			110	424	0.2
135	Rah3eem mangalapuram		7.29		532	300			100	328	0.2
136	Cheriyadam cheriyakoya .c.61	2	7.00	1076	602	380	140		40	376	0.2
137	Tourist hut	1	7.32	1341	751	400	130		80	360	0.4
138	Athambapepura cheriyakoya 3/5	ND	7.27	856	479	300	90		40	304	0.2

139	Fahad bhavan hindumbi	1	7.17	1087	609	380	100		80	360	ND
140	Edapalli	ND	7.35	703	394	280	100	180	30	304	ND
141	Mubarak mahal .2/122	ND	7.15	904	506	400	110	290	50	312	0.2
142	Navy Galley	ND	7.00		371	100			120	56	ND
143	Navey ward room	ND	6.98		308	80			110	58	ND
144	Mukriya illam.2/103	ND	7.00	833	466	320	80	240	60	408	0.2
145	Puthiya illam 2/107	1	7.14	1191	667	430	120	310	90	472	0.2
146	Seelath houes 2/98	1	7.21	1112	623	350	100	250	110	360	0.2
147	Fattiyeba houes 2/26	ND	7.27	971	544	330	70	260	50	392	ND
148	Govt quarter2/20	1	7.35	845	473	340	90	250	40	296	ND
149	Mulliyoda rasak2/52	1	7.38	1340	750	500	100	400	110	408	0.4
150	Darussena mahal sayed.2/142	ND	7.31	933	522	400	100	300	50	392	ND
151	Bathisha manzil 1/57	2	7.00	1619	907	500	100	400	140	552	0.4
152	Saifulla chendippura uppan teastall	ND	7.22	896	521	430			40	432	ND
153	Bsnl office	ND	7.00	1920	501	370			30	400	0.2
154	Ashraf androth quarter lpwd	ND	7.41	1573	840	380	160		100	448	0.2
155	Paradisehut tap water	1	7.19	359	881	400	180		100	348	ND
156	paradise hut product watwer	ND	7.00	847	201	60	40		30	72	ND
157	Madeena malippappada	ND	7.00	1064	474	260	60		50	296	ND
158	iram pappada	1	7.00	825	595	280	80		80	344	0.2
159	Ruqiya kadmath	ND	7.00	1216	462	280	60		70	320	ND
160	Rahiya malippappada	1	7.22	1543	680	300	80		60	312	0.2
161	Thahiramanzil saromma	1	7.00	892	864	360	80		100	448	0.2
162	Thelikkepura ayshomma-1	ND	7.32	1831	499	140	60		100	312	0.4
163	Thelikkepura ayshomma-2	1	7.00	1314	1025	370	80		140	424	0.2
164	Thelikkepura sulaikha	1	7.25	925	735	280	60		50	360	0.6
165	Thelikkepura asi	ND	7.29		518	260	60		100	272	0.4
166	Bsnl office										
KIalpen											
1	M.Kamal H/No.49	ND	7.64	812	455	360	100		80	306	ND
2	M.P.Attakoya HNO.62	ND	7.62	1334	747	580	180		160	420	0.2
3	A.K.Hidayath HNO 61	ND	7.7	1270	711	560	170		180	398	0.2
4	M.Kasmikoya HNO.63	ND	7.68	1122	628	450	80		150	374	ND
5	Kadishimma MElachedam	ND	7.68	310	174	110	20		60	318	ND
6	Hajara Akkara	ND	7.72	1158	648	460	160		180	392	ND
7	Govt Quarter	ND	7.74	960	538	420	140		100	386	ND
8	Beefathumma Pokkiyoda	ND	7.66	968	542	420	130		110	388	ND
9	CNH Store near Juma Masjid	ND	7.68	1186	664	510	160		140	396	ND
10	T.T.Koya HNO 89	ND	7.68	570	319	270	70		40	288	ND

11	C.N.Masoorabi HNO 119	ND	7.72	346	194	160	60		30	256	ND
12	A.K.Mumthaz Beegum HNo 116	ND	7.68	320	179	140	40		30	198	ND
13	A.K.Safiyabi	ND	7.76	290	162	130	20		20	192	ND
14	Vahida.K.V HNo.111	ND	7.62	945	529	590	200		210	398	0.2
15	Faseela.K.V HNO.110	ND	7.58	818	458	580	100		180	392	ND
16	Thaib.K.V HNO.108	ND	7.64	799	447	570	170		160	364	ND
17	Beefathumma.K.V HnO.106	ND	7.6	506	283	380	80		100	328	ND
18	Nafeesa.K.I HNO.124	ND	7.58	202	113	150	40		50	268	ND
19	Sayed Mohammed Koya.C.N HNO.123	ND	7.54	708	396	540	160		110	386	ND
20	Maja.C.O HNO/.127	ND	7.62	269	151	230	30		30	182	0.2
21	Rasiya.C.O HNO.128	ND	7.68	850	476	590	200		120	412	ND
22	Asma Kajiyoda	ND	7.82	577	323	460	140	320	100	212	ND
23	Beebi Kunnamkalam	ND	7.7	534	299	440	140	300	80	228	ND
24	Sathrambi Athanamthottam	ND	7.78	1025	574	590	200	390	200	396	ND
25	Ayshomma Rayappada	ND	7.7	1758	984	560	180	380	180	382	0.2
26	Govt Quarter near Muhiyudheen Palli	ND	7.76	1885	1056	590	190	400	260	418	0.4
27	Ayshomma.P.P HNO.129	ND	7.68	1412	791	530	150	380	240	386	ND
28	Khalid.M.I HNO.142	ND	7.72	218	122	100	20	80	20	154	ND
29	Safiya.A.K HNO.149	ND	7.64	338	189	150	20	130	30	162	ND
30	Naser.M.I HNO.148	ND	7.67	240	134	110	30	80	20	167	ND
31	Rahmath.M.I HNO. 140	ND	7.72	1638	917	600	210	390	320	392	ND
32	Safiya.M.I HNO.139	ND	7.68	1235	692	440	170	270	240	318	0.2
33	Sarommabi.A.K. HNO.137	ND	7.62	1447	810	520	140	380	260	296	ND
34	Khadeeshomma.M.I HNo.164	ND	7.58	960	538	360	100	260	160	346	ND
35	Habsa.P HNO.168	ND	7.68	988	553	430	80	350	100	288	ND
36	Abdulla.M.I HNO 167	ND	7.54	1410	790	580	180	400	160	392	ND
37	Sayed Mohammed.K.C HNO.166	ND	7.62	1680	941	660	160	500	210	428	ND
38	Humaira.K.C HNO.165	ND	7.54	1313	735	580	190	390	110	382	ND
39	Aysha.K.C HNO.163	ND	7.68	1264	708	560	170	390	110	164	ND
40	Beebi.K.C HNO.162	ND	7.68	1716	961	590	200	390	140	158	ND
41	Sara.K.K. HNO.156	ND	7.72	1200	672	540	140	400	100	368	ND
42	Hakeem.M.I HNO 197	ND	7.66	918	514	430	110	320	80	406	ND

43	Ramla.M.I HNO.156	ND	7.76	974	545	440	140	300	90	372	ND
44	Sayed Mohammed.M.I HNO 158	ND	7.7	1490	834	520	140	380	240	316	ND
45	Beefathumma.P HNO.194	ND	7.72	1024	573	450	100	350	110	318	ND
46	Khulus.P HNO.257	ND	7.68	1624	909	590	200	390	280	386	ND
47	Cheriyabi.M.I HNo.174	ND	7.58	450	252	200	30	170	40	168	ND
48	Beebi.M.I HNO 176	ND	7.56	1942	1088	580	180	400	260	398	ND
49	Thahunneesa.U.p HNO180	ND	7.6	308	172	130	20	110	30	172	0.2
50	Habsa.K.k HNO.141	ND	7.64	1758	984	640	170	470	280	386	ND
51	Kadishomma Melacheam	ND	7.64	420	235	160	40	120	70	216	0.2
52	Hajira Akkara	ND	70.69	1210	678	540	140	400	100	396	ND
53	Govt Quarter near Sherhabeel Mill	ND	7.72	1050	588	490	100	390	80	382	ND
54	Beefathumma Pokkiyoda	ND	7.78	1168	654	520	130	390	100	408	ND
55	CNH Store near Juma Masjid	ND	7.72	1238	693	560	170	390	120	418	ND
56	Bi,K.P HNO 222	ND	7.78	1977	1107	680	160	520	210	468	0.2
57	Bambathy.K.P. HNO.219	ND	7.7	1560	874	580	180	400	190	392	ND
58	Zahir.C HNO 214	ND	7.68	1278	716	540	150	390	160	386	ND
59	P.Ashik Hotel	ND	7.08	282	158	120	30	90	30	168	ND
60	Hajarommabi.P.P HNO 205	ND	7.26	1108	620	480	140	340	130	386	ND
61	Beebi.P HNO 202	ND	7.68	1574	881	610	180	430	200	418	ND
62	Sarommabi.K.P HNO 206	ND	7.74	670	375	290	90	200	40	364	ND
63	Beegum Nasrin A.K. HNPO 259	ND	7.56	1087	609	450	140	310	170	382	ND
64	Jameela.U.P HNO 33	ND	7.78	1235	692	580	180	400	100	368	ND
65	Beefathumma.P HNO.341	ND	7.58	1412	791	590	200	390	130	412	ND
66	Rahmath.M.P HNO336	ND	7.62	1504	842	590	200	390	160	392	ND
67	Usaf.P HNO 334	ND	7.75	1398	783	580	180	400	120	386	ND
68	Asma Kajiyoda	ND	7.68	1080	605	500	110	390	90	348	ND
69	Beebi Kunnamkalam	ND	7.77	889	498	410	110	300	80	346	0.2
70	Sathrambi Athanamthottam	ND	7.65	1730	969	620	200	420	180	418	0.2
71	Ayshomma Rayappada	ND	7.72	1779	996	660	220	440	247	426	0.2
72	Govt Quarter near Muhiyudheen Palli	ND	7.74	1810	1014	680	250	430	320	432	ND
Mini coy											
1	POS1- Jameela Mahal Kendiparty	0.2	7.67	890	498	380	120	260	70	260	ND
2	POS2- Near Dondhalekagothi Kendiparty	0.6	8.01	550	308	220	80	140	50	300	ND

3	POS3- Athirige Falessery	0.3	7.83	1270	711	440	140	300	120	440	ND
4	Pos4- Kaim house kudhehi	1	7.8	910	509	420	130	290	30	420	ND
5	POS5- Safarugothi falessery	0.8	7.84	860	481	280	90	190	90	340	ND
6	OWM1- Malugothi Bada	0.6	8.05	600	336	260	90	170	120	320	ND
7	OWM2-Malege koluge Bada	1.2	7.89	980	548	330	140	190	240	340	ND
8	OWM3-Gulsanmange Aoumagu	0.8	8.02	590	330	190	110	80	110	410	ND
9	OWM4-Dilkush mahal Aoumagu	0.4	8.78	820	459	240	130	110	230	280	ND
10	OWM5-Donnakagothi Boduathiri	0	7.94	1110	622	240	80	160	80	460	ND
11	T1-Dondhalekagothi Kendiparty	1.2	8.23	790	442	260	110	150	160	190	ND
12	T2- Juma masjid Funhilol	0.9	8.08	510	285	210	80	130	120	220	ND
13	T3- Kandamath Mosque Boduathiri	1.6	8.12	530	296	220	100	120	140	210	ND
14	T4- Odivalu Mosque Bada	0.6	8.02	500	280	230	80	150	90	230	ND
15	T5- Dak Bunglow 50 acre	1.3	7.92	840	470	280	120	160	160	280	ND
16	T6- Bismigothi South Bandaram	0.8	7.85	560	313	140	70	70	110	260	ND
17	T7- Light House	1.2	8.06	930	520	310	160	200	180	430	ND
18	POS6-Baumudinge Kudhehi	0.6	7.83	530	296	260	110	150	190	220	ND
19	POS7- Juma masjid Funhilol	0.3	8.13	440	246	220	80	140	160	180	ND
20	POS8- Funhilol Village House	1	7.89	980	548	320	160	160	230	340	ND
21	POS9-Aloodi Village House	0.8	8.04	510	285	240	120	120	180	230	ND
22	POS10-Ledranganduar Aloodi	0.3	7.86	790	442	290	140	150	200	290	ND
23	POS11- Musliha Musthaq Sedivalu	0.3	7.94	590	330	290	160	130	180	140	ND
24	POS12- Sabeera Nivas Sedivalu	0.7	7.93	530	296	260	140	120	160	160	ND
25	POS13-Noorul falak Sedivalu	1.2	7.71	1240	694	340	220	120	280	310	ND
26	POS14- Alakagothi Aouge Sedivalu	0.8	7.78	1050	588	320	180	140	240	270	ND
27	POS15- Safnun Makan Rammedu	1.3	7.8	860	481	230	120	110	210	290	ND
28	OWM6-Boduathiri Village House	0.8	7.87	490	274	210	60	150	80	210	ND
29	OWM7-Kandamath Mosque Boduathiri	1.3	7.91	1100	616	360	120		260	350	ND
30	OWM8-Kandamathgothi boduathiri	0.6	7.94	1060	593	320	110		240	320	ND
31	OWM9-Boduganduar sedivalu	0.8	7.85	660	369	240	90		130	280	ND
32	OWM10-Kandhuge Aloodi	0	7.78	1240	694	220	100		140	340	ND

33	POS16- Koluidiakkal Rammedu	0.6	7.67	920	515	310	210		260	200	ND
34	POS17- Hassanbebegothi Rammedu	0.3	7.6	940	526	320	220		280	320	ND
35	POS18- Athrigothi meduge Boduathiri	0.4	7.87	620	347	210	140		190	180	ND
36	POS19- Dombi mosque Boduathiri	0.8	7.74	1040	582	340	230		320	350	ND
37	POS20- Saliha Manzil boduathiri	1	7.71	850	476	280	180		230	230	ND
38	POS21- Thavathagothi Shareef Boduathiri	1.8	8.02	730	409	270	110		80	240	ND
39	POS21- Kehiganduvar CKB Aoumagu	0.6	7.92	760	426	330	110		80	380	ND
40	POS23- Sabeena Manzil Aounagu	1.2	7.89	840	470	280	130		110	240	ND
41	POS24- kambruge Kunnuge Aoumagu	0.6	8.06	610	342	220	60		60	280	ND
42	POS25- Athirimathigothi Bada	0.8	8.18	520	291	160	40		40	200	ND
43	POS26- Samanugothi Bada	3.6	7.47	1470	823	340	100		150	440	ND
44	POS27- Odivalu Mosque Bada	3.2	7.74	1050	588	240	140		100	360	ND
45	POS28- Lavaganduge Bada	2.3	8.05	530	297	200	40		20	240	ND
46	Sainudeen Mudinge	2.5	8	800	448	260	80		60	340	ND
47	POS29- Hussain Abdullage Bada	0.6	7.74	540	302	200	60		20	260	ND
48	POS30- Adduka Mosque Bada	0	7.92	620	347	220	80		40	260	ND
49	POS-31- Boduvaluganduvar Bada	4.6	8.16	350	196	160	60		20	180	ND
50	POS32- Library	1.6	8.11	540	302	240	60		40	260	ND
51	POS33- Hospital	2	7.86	860	482	220	80		60	300	ND
52	Jatayu (Naval Detachment) Minicoy well - 1	0	7.6	106	59	10	0	10	20	80	ND
53	Jatayu (Naval Detachment) Minicoy well - 2	0.6	7.61	1020	571	240	80	160	60	300	ND
54	Sainudeen Hotel Aboos Jetty Junction	0.6	8.03	790	442	220	90	130	60	280	ND
55	Hakeem Hotel RT Food court CKB Aounmagu	0	7.36	41	23	0	0	0	10	0	ND
56	Koya Hotel Hayaath Sedivalu Easter Beach Road	0	7.32	41	23	0	0	0	10	0	ND
57	POS34-Fisheries Minicoy	0.3	8.17	590	330	220	40	180	50	240	ND
58	POS35- Kohorathuge South Bandara	1.5	8.07	880	493	280	40	240	40	360	ND
59	POS36- Lomboge South Bandara	0	8.49	450	252	120	40	80	70	140	ND
60	POS37- Budhukoluge South Bandara	3.1	7.84	850	476	200	60	140	40	400	ND
61	POS38- Alibebe Fodhu South Bandara	0	7.56	930	521	400	100	300	40	480	ND
62	POS39- Kehiganduvar South Bandara	1.4	7.62	1260	706	380	140	240	100	440	ND

63	POS40- Afra Residence South bandara	1.3	7.99	680	381	320	80	240	40	260	ND
64	POS41- Sampage South Bandara	2.4	7.85	830	465	260	100	160	30	400	ND
65	Sameena Boduganduvar	0.8	7.75	2400	1344	420	230	190	390	480	ND

979

Water Quality Reports of Dug wells Lakshadweep -Feb- 2025											
Island	sample location	Parameters									
		Turbidity	pH	Conductivity	TDS	Total Hardness	Calcium Hardness	Magnesium Hardness	Chloride	Alkalinity	Fluoride
Agatti											
1	THEKLAPURA SAINABA	1.1	7.3	1071.0	600.0	430.0	32.0	78.0	120.0	480.0	
2	KEELACHERY MULLA	0.9	7.8	1209.0	677.0	410.0	44.0	73.0	140.0	520.0	
3	MAKIYACHODA HALEEMA	1.5	7.4	1493.0	836.0	400.0	56.0	63.0	200.0	424.0	
4	KUNNUMPURA KHALID	1.2	7.5	1237.0	693.0	350.0	36.0	63.0	120.0	504.0	
5	ALIYAPAPPADA ZAKARYA	2.0	7.6	643.0	360.0	120.0	32.0	10.0	90.0	400.0	
6	KOTTA HAJARA	3.3	7.3	1418.0	794.0	400.0	80.0	49.0	200.0	600.0	
7	KONDINODA NAFEESATH	3.3	7.5	1588.0	889.0	500.0	72.0	78.0	280.0	600.0	
8	ADANAILLAM SUBAHANA	3.2	7.6	1080.0	605.0	310.0	68.0	34.0	110.0	392.0	
9	THEK AYNAPURA JAHYA	3.4	7.5	1415.0	792.0	340.0	100.0	22.0	110.0	512.0	
10	VALLAINODA ABDUL MUTHELIF	3.2	7.9	1051.0	588.0	330.0	52.0	49.0	100.0	456.0	
11	JUMA MASJID MAIN	1.3	7.4	800.0	448.0	200.0	40.0	24.0	230.0	112.0	
12	MARKAZ NORTH	2.8	7.9	2010.0	1126.0	480.0	92.0	61.0	280.0	376.0	
13	PUTHYA ILLAM KASIM	2.6	7.4	610.0	342.0	170.0	44.0	15.0	90.0	384.0	
14	SHAIKNA PALLY	3.6	7.9	610.0	342.0	200.0	32.0	29.0	80.0	196.0	
15	LHW	2.6	7.9	570.0	319.0	130.0	16.0	22.0	100.0	32.0	
16	KUTTYLAMMADA NAJEEMA	2.3	7.6	1071.0	600.0	220.0	48.0	24.0	100.0	456.0	
17	KULI MANICHI	2.0	7.4	776.0	429.0	90.0	28.0	5.0	100.0	432.0	
18	NIDUM THIRU KOYAKOYA	1.9	7.4	902.0	505.0	220.0	60.0	17.0	120.0	416.0	
19	KUNHIYODA HALEEMABI	1.2	7.8	534.0	299.0	140.0	28.0	17.0	70.0	302.0	
20	TYPE2 QUARTES N PP JUNCTION	2.4	7.2	1519.0	851.0	400.0	80.0	49.0	260.0	544.0	
21	PANDARAPURA ABDUL RAHMAN	2.9	7.4	1308.0	732.0	360.0	64.0	49.0	140.0	576.0	
22	THEKPUTHYAVEED SABAD	3.1	7.6	1119.0	627.0	340.0	10.0	19.0	130.0	464.0	
23	CHACHALAKAPADA	3.3	7.2	1588.0	889.0	450.0	152.0	17.0	190.0	688.0	
24	KITTAM CHETTA MHD SALEEM	3.0	7.3	1864.0	1044.0	500.0	64.0	83.0	360.0	608.0	
25	BAITHU RAHMA ASI	2.5	7.4	661.0	370.0	180.0	32.0	24.0	100.0	320.0	
26	PUTHYAPURA SHAFFABI	2.0	7.7	1964.0	1100.0	250.0	60.0	24.0	290.0	400.0	
27	BEFATHUMMA PANDARAM	2.2	7.5	1370.0	762.0	240.0	44.0	32.0	220.0	272.0	
28	THEK KEELAPURA THAHIRA	1.9	7.6	850.0	476.0	200.0	40.0	24.0	180.0	440.0	
29	ADARAMMADA UMMER	2.3	7.4	1000.0	560.0	220.0	40.0	29.0	190.0	400.0	
30	KODI HOLIDAYS JAMALUDEEN	2.7	7.1	912.0	511.0	350.0	72.0	41.0	100.0	488.0	

31	SHA RESIDENCY	3.0	7.3	1136.0	636.0	350.0	72.0	41.0	100.0	496.0	
32	KOCHA RASHEED	2.9	7.3	980.0	549.0	360.0	60.0	51.0	100.0	480.0	
33	PAKR MUPPANODA ABDUL	3.1	7.3	1402.0	785.0	400.0	44.0	71.0	200.0	520.0	
34	KITTAM CHETTA AYNAMMA	3.2	7.7	1022.0	572.0	390.0	36.0	73.0	100.0	536.0	
35	BANGARAM TENT CITY	3.2	6.5	113.0	63.0	20.0	4.0	2.0	40.0	40.0	
36	KURIYAPAPPADA SHEEMABI	2.1	7.4	1333.0	746.0	380.0	60.0	57.0	180.0	520.0	
37	THECHERY KOJAN	2.2	7.4	1162.0	652.0	370.0	80.0	41.0	140.0	560.0	
38	BIYASHABIYODA ZAKERIYA	1.4	7.3	1084.0	609.0	380.0	92.0	35.0	100.0	552.0	
39	THEK PUTHYAILLAM VAHIDA	1.6	7.5	764.0	428.0	220.0	48.0	24.0	60.0	456.0	
40	CHACHALAKAPADA ALIKOYA	3.5	7.4	990.0	554.0	320.0	20.0	66.0	9.0	496.0	
41	PANDARAM HAREES	3.8	7.4	1506.0	843.0	470.0	65.0	76.0	240.0	600.0	
42	PUTHYAILLAM ATTAKOYA	2.8	7.4	1087.0	609.0	410.0	84.0	49.0	120.0	472.0	
43	THEKPUTHYAILLAM AYSHABI	2.8	7.4	1275.0	714.0	390.0	60.0	58.0	140.0	576.0	
44	AYNAPURA MOHD SHAFI	2.8	7.3	1441.0	807.0	510.0	60.0	88.0	160.0	552.0	
45	KALKANDYODA LATHEEF	3.1	7.3	1324.0	741.0	470.0	76.0	68.0	140.0	560.0	
46	RO PLANT BANGARAM NEW	2.5	6.7	47.0	26.0	10.0	2.0	1.0	10.0	16.0	
47	KULALINODA SAFIYA	1.2	7.8	654.0	366.0	300.0	56.0	39.0	20.0	376.0	
48	PANDARAM HAMEED	0.2	7.3	1547.0	866.0	500.0	40.0	98.0	200.0	564.0	
49	CHERIYAM KAKKADA DAVOOD	1.2	7.5	1226.0	686.0	220.0	44.0	26.0	180.0	44.0	
50	MULAYAM VAHIDA	1.3	7.3	563.0	3145.0	220.0	48.0	24.0	80.0	304.0	
51	MAYAM KAKKADA BADENI	1.4	7.5	1230.0	670.0	200.0	36.0	26.0	100.0	332.0	
52	KEELA ILLAM ASHIK	0.9	7.5	853.0	478.0	320.0	28.0	61.0	70.0	462.0	
53	PAKRMUPPANODA SAYED	2.2	7.9	840.0	470.0	350.0	28.0	68.0	50.0	440.0	
54	BEPAPPADA BIFATHHUMMA	2.3	7.1	1483.0	830.0	470.0	56.0	80.0	210.0	600.0	
55	KONCHAKKADA BEEBI	2.6	7.2	1324.0	741.0	430.0	32.0	85.0	140.0	560.0	
56	KUMBINODA SHARAFUDEEN	2.3	7.3	1035.0	580.0	350.0	32.0	66.0	100.0	424.0	
57	BUNDER HABSA	2.7	7.7	259.0	145.0	120.0	28.0	12.0	40.0	136.0	
Amini											
1	JB School North	0.0	7.0	1232.0	690.0	320.0	100.0	220.0	200.0	408.0	
2	JBS South	0.0	7.3	571.0	320.0	230.0	150.0	80.0	30.0	328.0	
3	JBS Centre	0.0	7.3	1518.0	850.0	350.0	100.0	250.0	270.0	384.0	
4	SJMM GSSS	0.0	7.2	714.0	400.0	230.0	80.0	150.0	120.0	320.0	
5	Anganwadi CNo. 1	0.0	7.3	1054.0	590.0	270.0	170.0	100.0	180.0	240.0	
6	Anganwadi CNo. 2	0.2	7.1	679.0	380.0	220.0	100.0	120.0	80.0	320.0	
7	Anganwadi CNo. 3	0.0	7.3	1732.0	970.0	320.0	70.0	250.0	380.0	344.0	
8	Anganwadi CNo. 4	0.0	7.8	1250.0	700.0	330.0	130.0	200.0	200.0	448.0	
9	Anganwadi CNo. 5	0.0	7.6	821.0	460.0	260.0	120.0	140.0	100.0	400.0	
10	Anganwadi CNo. 6	0.0	7.5	857.0	480.0	370.0	100.0	270.0	80.0	392.0	
11	Hidaya Manzil	0.0	7.3	1286.0	720.0	330.0	200.0	130.0	250.0	448.0	
12	Mankiyoda Kunhikoya	0.0	7.1	857.0	480.0	300.0	80.0	220.0	120.0	344.0	

13	Darul Hilal	0.0	7.3	1464.0	820.0	340.0	230.0	110.0	280.0	400.0	
14	Peenchandam	0.0	7.0	2839.0	1590.0	450.0	150.0	300.0	730.0	408.0	
15	Purakkatttapoomi	0.2	7.9	1982.0	1110.0	400.0	100.0	300.0	520.0	376.0	
16	Azad Hotel	0.0	6.8	1071.0	600.0	280.0	120.0	160.0	100.0	456.0	
17	Barali Surambi	0.3	7.0	1071.0	600.0	300.0	120.0	180.0	200.0	376.0	
18	Rahmath Koormel	0.5	7.0	786.0	440.0	300.0	100.0	200.0	150.0	424.0	
19	Manpuram Attakoya	0.0	7.1	946.0	530.0	280.0	70.0	210.0	150.0	456.0	
20	Manpuram Muthukoya	0.0	7.2	1250.0	700.0	370.0	210.0	160.0	120.0	264.0	
21	Manpuram Shuaib	0.0	7.0	1625.0	910.0	430.0	370.0	60.0	270.0	504.0	
22	Beeram Palli	0.5	7.0	929.0	520.0	320.0	100.0	220.0	100.0	496.0	
23	Puthiyathakkal Hajarabi	0.3	7.2	977.0	547.0	320.0	60.0	260.0	110.0	384.0	
24	kottichetta Salma	0.0	7.1	1534.0	859.0	380.0	150.0	230.0	290.0	600.0	
25	Thahira Manzil Sulaikhabi	0.0	7.0	652.0	365.0	240.0	100.0	140.0	60.0	360.0	
26	Puthiya Kakkothappura Sarommabi	0.0	7.1	1100.0	616.0	390.0	100.0	290.0	140.0	320.0	
27	Nafeesathbi Kallakkekkal (Purakkara Ho	0.0	7.5	852.0	477.0	290.0	100.0	190.0	100.0	320.0	
28	Al- Maska Abdul khader	0.7	7.1	1179.0	660.0	440.0	290.0	150.0	130.0	480.0	
29	Kareema Manzil Kadiri	0.3	7.3	732.0	410.0	210.0	150.0	60.0	70.0	360.0	
30	Ahamad Musafir Khana	0.0	7.1	1232.0	690.0	380.0	200.0	180.0	190.0	440.0	
31	Palichetta C/o Sakeer Hussain	0.0	7.0	1214.0	680.0	370.0	180.0	190.0	150.0	488.0	
32	Kulappnakkal C/o Aboosala	0.2	7.0	1205.0	675.0	360.0	140.0	220.0	140.0	416.0	
33	Dau Najath Muthukoya	1.5	7.1	929.0	520.0	310.0	70.0	240.0	100.0	464.0	
34	Naymath Manzil Alikutti	1.0	7.1	911.0	510.0	310.0	90.0	220.0	130.0	416.0	
35	Puthiya Surambi	0.8	6.9	1482.0	830.0	360.0	60.0	300.0	270.0	392.0	
36	Daru Ssuroor Khalid PS	0.3	7.0	1429.0	800.0	420.0	80.0	340.0	250.0	448.0	
37	Roshan Mahal	0.4	7.3	625.0	350.0	250.0	50.0	200.0	80.0	512.0	
38	Kulappnakkal Sara	0.8	6.9	1057.0	592.0	340.0	60.0	280.0	130.0	520.0	
39	Achammade Chetta	0.4	7.5	1136.0	636.0	380.0	40.0	340.0	170.0	400.0	
40	Purathakkalla Chetta	0.7	7.1	620.0	347.0	240.0	80.0	160.0	60.0	488.0	
41	Kunjaliyakkal	0.3	6.8	946.0	530.0	350.0	50.0	300.0	90.0	504.0	
42	Cheriyam Nallala	0.3	6.8	1277.0	715.0	350.0	40.0	310.0	150.0	584.0	
43	Jaffer Sadique N C Sulthan Traders	0.7	7.1	857.0	480.0	300.0	50.0	250.0	80.0	360.0	
44	Chamayam	1.5	7.3	893.0	500.0	360.0	100.0	260.0	120.0	504.0	
45	Pallippuram	0.7	7.0	1393.0	780.0	490.0	150.0	340.0	230.0	656.0	
46	Monakkallachetta	0.3	7.0	982.0	550.0	380.0	150.0	230.0	130.0	528.0	
47	Kolikothiyoda	0.2	7.1	750.0	420.0	220.0	100.0	120.0	100.0	472.0	
48	Puthiya purathakkal	0.5	7.1	857.0	480.0	350.0	80.0	270.0	100.0	416.0	
49	Hassana Palli	0.5	7.5	750.0	420.0	330.0	60.0	270.0	70.0	480.0	
50	Cheradam	0.4	7.0	1250.0	700.0	370.0	60.0	310.0	160.0	464.0	
51	Cheriya Pandaram	0.4	7.1	1232.0	690.0	380.0	70.0	310.0	170.0	456.0	
52	Keela villettam Athahabi	0.5	7.3	696.0	390.0	220.0	100.0	120.0	60.0	504.0	
53	Keelavillattam Sainabi	0.8	6.9	1036.0	580.0	310.0	50.0	260.0	90.0	416.0	
54	Baithul Huda	0.0	7.2	1161.0	650.0	400.0	70.0	330.0	120.0	440.0	
55	Jafree Manzil	0.2	7.1	1027.0	575.0	250.0	50.0	200.0	100.0	440.0	
56	Kunjachechetta	0.0	7.2	839.0	470.0	380.0	110.0	270.0	80.0	392.0	
57	Manpuram Rafeeque	0.0	7.2	938.0	525.0	310.0	70.0	240.0	80.0	408.0	
58	Mubarak Manzil	0.1	7.3	875.0	490.0	290.0	60.0	230.0	140.0	384.0	
59	Darul Milla Muthukoya	0.0	7.2	1339.0	750.0	400.0	190.0	210.0	200.0	520.0	
60	Puthiya Pandaram, Muthukoya	0.0	7.5	768.0	430.0	300.0	60.0	240.0	80.0	400.0	
61	Ponnikkam Hamzakoya	0.2	7.1	848.0	475.0	290.0	90.0	200.0	120.0	384.0	
62	Balapp Kasmikoya	0.0	7.1	1143.0	640.0	310.0	70.0	240.0	170.0	456.0	

63	Paali Hajara	0.0	7.3	982.0	550.0	280.0	80.0	200.0	130.0	392.0	
64	Melila Pura	0.2	7.2	929.0	520.0	300.0	70.0	230.0	110.0	392.0	
65	Jaseera manzil	0.0	7.0	1125.0	630.0	320.0	50.0	270.0	140.0	480.0	
66	Kadiya Palli Mullabi	0.3	7.1	929.0	520.0	280.0	150.0	130.0	100.0	312.0	
67	Kadiya Palli Ayshabi	0.2	7.3	643.0	360.0	240.0	40.0	200.0	80.0	256.0	
68	Perunnal Parambu	0.2	7.0	1036.0	580.0	360.0	100.0	260.0	120.0	552.0	
69	Sulaikhabi Karichichetta	0.4	7.0	1661.0	930.0	460.0	120.0	340.0	250.0	520.0	
70	Sainaba Karichichetta	0.2	6.9	1214.0	680.0	410.0	100.0	310.0	150.0	600.0	
71	Koulekkal	0.5	6.9	1420.0	795.0	450.0	100.0	350.0	200.0	536.0	
72	Sarommabi Kunjalekkal	0.1	7.0	1107.0	620.0	430.0	80.0	350.0	130.0	488.0	
73	Muthukoya Kunjalekkal	0.2	7.3	1571.0	880.0	430.0	80.0	350.0	270.0	496.0	
Andrott											
1	Hotel Al Jawad	0.5	7.3	870.0	487.0	420.0	200.0	220.0	50.0	400.0	
2	Coffee House	0.4	7.0	960.0	538.0	400.0	240.0	160.0	50.0	448.0	
3	Hill Palace	0.4	7.2	970.0	543.0	400.0	300.0	100.0	70.0	360.0	
4	Hill Palace Tea Stall	0.5	7.3	960.0	538.0	360.0	240.0	120.0	140.0	432.0	
5	Beebi's Restaurant	0.5	7.7	820.0	459.0	320.0	120.0	200.0	80.0	288.0	
6	RJ Juice Shop	0.4	7.8	630.0	353.0	280.0	160.0	120.0	30.0	280.0	
7	Hotel Amana	0.4	7.5	2500.0	1400.0	580.0	260.0	320.0	470.0	432.0	
8	Painkili Super Mall	0.6	7.6	770.0	431.0	360.0	220.0	140.0	50.0	336.0	
9	Hubbu Rasool	1.9	7.3	1200.0	672.0	360.0	120.0	240.0	90.0	400.0	
10	Hotel bamban's	0.3	7.6	720.0	403.0	250.0	90.0	160.0	30.0	280.0	
11	Coffee Bay Restaurant	0.4	7.4	1500.0	840.0	360.0	110.0	250.0	110.0	412.0	
12	Hotel Ithans	0.7	7.4	1150.0	644.0	460.0	220.0	240.0	120.0	400.0	
13	Hotel Saboor	1.6	7.2	930.0	521.0	400.0	200.0	200.0	50.0	400.0	
14	Hotel Rukhnus	0.8	7.0	840.0	470.0	360.0	120.0	240.0	50.0	352.0	
15	Thaj Hotel	0.6	7.1	950.0	532.0	360.0	120.0	240.0	60.0	352.0	
16	Water Supply near JBS Centre	1.0	7.7	750.0	420.0	420.0	160.0	260.0	50.0	296.0	
17	Kunnamkalam Palli (T4)	0.8	7.6	1170.0	655.0	440.0	200.0	240.0	130.0	360.0	
18	LPWD Sub Division (T1)	0.9	7.5	940.0	526.0	360.0	160.0	200.0	70.0	320.0	
19	SubJail	0.7	7.4	900.0	504.0	440.0	240.0	200.0	50.0	384.0	
20	Water Supply Near Koilattupally	0.6	7.4	460.0	258.0	140.0	40.0	100.0	30.0	136.0	
21	Sheik Masjid Edachery	0.6	7.6	1890.0	1058.0	440.0	200.0	240.0	340.0	400.0	
22	Ujra Masjid	0.5	7.3	850.0	476.0	380.0	160.0	220.0	40.0	336.0	
23	Hydrose Masjid	0.9	7.5	760.0	426.0	380.0	120.0	260.0	60.0	280.0	
24	Juma Masjid	1.4	7.4	1240.0	694.0	440.0	200.0	240.0	40.0	368.0	
25	Sheik Masjid Keechery	0.6	7.6	610.0	342.0	300.0	180.0	120.0	30.0	256.0	
26	Black Tea Cafe	0.4	7.3	970.0	543.0	420.0	140.0	280.0	60.0	400.0	
27	Atte Ottel	1.2	7.7	570.0	319.0	280.0	60.0	120.0	30.0	248.0	
28	Anganwadi Centre	3.9	7.3	870.0	487.0	320.0	180.0	140.0	40.0	400.0	
29	Anganwadi Centre 11	1.3	7.4	860.0	482.0	320.0	80.0	240.0	80.0	400.0	
30	JBS Centre	0.8	7.3	820.0	459.0	360.0	120.0	240.0	50.0	320.0	
31	MGSSS	0.8	7.6	700.0	392.0	300.0	160.0	140.0	50.0	280.0	
32	Govt Nursary School Pandath	3.2	7.4	910.0	510.0	380.0	140.0	140.0	60.0	544.0	
33	Marva Cool & Hots	0.8	7.3	2300.0	1288.0	580.0	200.0	380.0	330.0	320.0	
34	Anganwadi Centre 7 & 9	0.6	7.3	790.0	442.0	400.0	240.0	160.0	30.0	360.0	
35	Govt Nursary School Keechery	0.7	7.2	1440.0	806.0	520.0	260.0	260.0	140.0	336.0	
36	SBS Keechery	0.8	7.4	820.0	459.0	340.0	160.0	180.0	60.0	272.0	
37	Anganwadi Centre 4 & 6	0.7	7.3	1030.0	577.0	440.0	180.0	260.0	60.0	352.0	
38	Anganwadi Centre 5	1.2	7.3	970.0	543.0	460.0	200.0	260.0	60.0	416.0	
39	SBS Pandath	3.1	7.5	730.0	409.0	380.0	100.0	280.0	60.0	288.0	
40	Anganwadi Centre 1	0.1	7.6	650.0	364.0	280.0	120.0	160.0	40.0	304.0	

41	Anganwadi Centre 2 & 3	0.4	7.6	770.0	431.0	380.0	160.0	220.0	30.0	344.0	
42	JBs Mechery	0.6	7.5	640.0	358.0	300.0	140.0	160.0	30.0	296.0	
43	Anganwadi Centre 10	ND	7.8	740.0	414.0	280.0	120.0	160.0	60.0	280.0	
44	Bay Side	ND	7.6	970.0	543.0	380.0	140.0	240.0	70.0	376.0	
45	White Sand Beach Restaurant	0.1	7.6	950.0	532.0	380.0	120.0	260.0	80.0	320.0	
46	Hotel Iyya Usthad	0.3	7.2	1050.0	588.0	420.0	240.0	180.0	60.0	424.0	
47	Cafe Kaula Near Ujra	1.0	7.5	880.0	493.0	400.0	140.0	260.0	60.0	360.0	
48	Meeran Darbar	1.5	7.3	1210.0	678.0	500.0	300.0	200.0	100.0	328.0	
49	Dak Bangalaw	ND	7.4	1310.0	734.0	440.0	100.0	340.0	170.0	360.0	
50	CHC Andrott	ND	7.4	1040.0	582.0	500.0	200.0	300.0	60.0	368.0	
51	Ayurvedic Hospital	0.1	7.4	900.0	504.0	360.0	100.0	260.0	50.0	360.0	
52	JBS Moola	ND	7.5	720.0	403.0	300.0	80.0	220.0	20.0	312.0	
53	Light House	0.7	7.4	770.0	431.0	220.0	60.0	160.0	60.0	352.0	
54	Sullus Cafe	1.2	7.8	760.0	426.0	320.0	120.0	200.0	50.0	296.0	
55	Arkka Dweep Shree	0.1	7.4	970.0	543.0	380.0	80.0	300.0	60.0	400.0	
56	Ladies Hostel	ND	7.2	870.0	487.0	340.0	180.0	160.0	50.0	384.0	
57	Sai Office	4.1	7.3	730.0	409.0	260.0	100.0	160.0	30.0	336.0	
58	Govt Arts College	0.1	7.5	640.0	358.0	260.0	160.0	100.0	60.0	280.0	
59	Boys Hostel	ND	7.4	680.0	381.0	340.0	180.0	160.0	30.0	304.0	
60	Govt SBS Edachery	ND	7.4	1320.0	739.0	440.0	160.0	280.0	130.0	376.0	
61	JBS Chemmachery	0.1	7.2	1100.0	616.0	420.0	240.0	180.0	50.0	496.0	
62	Thaqveeyathul Muslimeen Madrassa JHSI	ND	7.5	2200.0	1232.0	480.0	260.0	220.0	350.0	408.0	
63	Thaqveeyathul Muslimeen Madrassa Arafa	0.1	7.6	800.0	448.0	400.0	140.0	260.0	30.0	448.0	
64	Shamsul Ulama Islamic Centre	0.3	7.4	970.0	543.0	380.0	200.0	180.0	50.0	320.0	
65	SKSSF Moola Unit	0.1	7.4	1320.0	739.0	420.0	240.0	180.0	130.0	424.0	
66	Sannu Food	0.5	7.2	870.0	487.0	380.0	220.0	160.0	50.0	312.0	
67	Nallakoya belichetta	1.7	7.3	1110.0	623.0	420.0	140.0	280.0	90.0	392.0	
68	Shameer Belichetta	1.1	7.4	1170.0	655.0	480.0	200.0	280.0	90.0	392.0	
69	Saidha Mootharammel	0.5	7.3	1320.0	739.0	520.0	160.0	360.0	100.0	456.0	
70	Haddad palli	0.8	7.3	1230.0	689.0	540.0	240.0	300.0	70.0	464.0	
71	Hassan Pandarath	0.2	7.4	810.0	454.0	400.0	200.0	200.0	30.0	360.0	
72	Darul Uloom Higher Secondary Madrassa Branch 1	0.7	7.6	580.0	325.0	280.0	100.0	180.0	40.0	208.0	
73	Jamayathul Davath Sunniya Arabic College	0.4	7.4	800.0	448.0	340.0	180.0	160.0	50.0	344.0	
74	Safeenathul Mahdeen Higher Secondary Madrassa Branch 1	0.4	7.6	640.0	358.0	280.0	120.0	160.0	30.0	280.0	
75	Safeenathul Mahdeen Madrassa (JHSI)	0.3	7.7	770.0	431.0	320.0	140.0	180.0	60.0	296.0	
76	Safeenathul Mahdeen Madrassa (Puthiyapalli)	0.1	7.6	900.0	504.0	360.0	100.0	260.0	50.0	352.0	
77	Rukhiyabi Azhikkakampura	0.3	7.3	900.0	504.0	320.0	180.0	140.0	50.0	344.0	
78	Najeema Palliyete	0.1	7.5	740.0	414.0	380.0	160.0	220.0	50.0	328.0	
79	Khaja Moinudheen Masjid	2.6	7.3	940.0	526.0	400.0	180.0	220.0	50.0	424.0	
80	Ummer Palli	2.0	7.2	1020.0	571.0	400.0	140.0	260.0	80.0	416.0	
81	SKSSF Keechery Unit	0.2	7.5	1020.0	571.0	360.0	120.0	140.0	130.0	304.0	
82	Karunnyam Dweepshree	0.7	7.1	1160.0	650.0	460.0	260.0	200.0	90.0	408.0	

Chetlat											
1	OW53-Peechmal		7.7	780.0	436.0	350.0	24.0	70.0	70.0		
2	OW54-Pookoya .PK		7.8	765.0	428.0	330.0	16.0	70.0	80.0		
3	OW55-Madeenamanzil		7.6	890.0	498.0	390.0	28.0	78.0	90.0		
4	OW56-Melapura		7.8	796.0	445.0	360.0	12.0	80.0	80.0		
5	OW58-Avvaithiyoda		7.9	837.0	468.0	370.0	16.0	80.0	90.0		
6	OW59-Pookoya .BI		7.9	700.0	392.0	300.0	24.0	58.0	70.0		
7	OW61-Govt.Quarter near koyakulam		7.8	670.0	375.0	300.0	20.0	61.0	60.0		
8	OW63-Komalam		7.7	598.0	334.0	280.0	12.0	61.0	50.0		
9	OWC2-Kulikkara		7.9	900.0	504.0	380.0	28.0	75.0	110.0		
10	OWC3-Nedumthiruve		7.8	720.0	403.0	320.0	16.0	68.0	70.0		
11	OWC5-Mampurampalli		7.9	935.0	523.0	390.0	24.0	80.0	120.0		
12	OWC6-MIM		7.6	740.0	414.0	350.0	16.0	75.0	60.0		
13	OWC7-Hospital		7.6	760.0	425.0	350.0	16.0	78.0	70.0		
14	OW64-Keelapura		7.8	800.0	448.0	360.0	20.0	75.0	100.0		
15	OW65-Darulhyrath		7.6	746.0	417.0	350.0	12.0	78.0	60.0		
16	OW66-Hajjummapura		7.9	830.0	464.0	360.0	16.0	78.0	90.0		
17	OW68-Moulapalli		7.7	690.0	386.0	310.0	20.0	65.0	50.0		
18	OW70-Shaiksurambi		7.8	870.0	487.0	380.0	28.0	75.0	80.0		
19	OW71-Malikakkal		7.9	880.0	492.0	410.0	32.0	80.0	70.0		
20	OW72-Sawbagiyaveedu		7.8	760.0	425.0	300.0	20.0	61.0	80.0		
21	OW73-Mullipura		7.7	765.0	428.0	310.0	24.0	61.0	70.0		
22	OW74-Mujeeda manzil		7.8	640.0	358.0	280.0	16.0	58.0	50.0		
23	OW75-Darul Rahma		7.7	1000.0	560.0	370.0	24.0	75.0	130.0		
24	OW76-Abdulrahiman.KP		7.8	650.0	364.0	300.0	20.0	61.0	60.0		
25	OW77-Hydermadam		7.6	830.0	464.0	380.0	16.0	82.0	80.0		
26	OW79-salmath madapalli		7.8	640.0	358.0	300.0	20.0	61.0	50.0		
27	OW80-Chalakad		7.6	710.0	397.0	310.0	24.0	61.0	70.0		
28	OW81-Puthiyakadapuram		7.9	1130.0	632.0	480.0	32.0	97.0	130.0		
29	OW82-Puthiyalicom		7.8	960.0	537.0	400.0	28.0	80.0	100.0		
30	OW83-Ponnikam		7.6	770.0	431.0	350.0	24.0	70.0	70.0		
31	OW85-Salamathuljidha		7.6	1085.0	607.0	450.0	28.0	92.0	100.0		
32	OW86-Abdulkader.PP		7.8	728.0	407.0	300.0	16.0	63.0	80.0		
33	OW87-Chamayam		7.8	740.0	414.0	320.0	16.0	68.0	70.0		
34	OW88-Thahamanzil		7.8	920.0	515.0	400.0	24.0	82.0	100.0		
35	OW89-Shahidamanzil		7.7	720.0	403.0	300.0	20.0	61.0	70.0		
36	OW90-Darulmubarak		7.6	790.0	442.0	310.0	16.0	65.0	100.0		
37	OW91-Haseena Manzil		7.7	890.0	498.0	380.0	32.0	73.0	100.0		
38	OW92-Thottathakara		7.8	940.0	526.0	400.0	24.0	82.0	100.0		
39	OW93-Hussain Manzil		7.6	900.0	504.0	360.0	16.0	78.0	90.0		
40	OW94-Faseelabahar		7.7	920.0	515.0	400.0	32.0	78.0	100.0		
41	OW95-Mohammed.PP		7.9	1000.0	560.0	400.0	24.0	82.0	130.0		
42	OW96-Jamaliyamanzil		7.6	740.0	414.0	310.0	20.0	63.0	90.0		
43	OW98-Balhamanzil		7.9	990.0	554.0	330.0	20.0	68.0	120.0		
44	OW99-Safiyullamanzil		7.6	1100.0	616.0	440.0	28.0	90.0	140.0		

45	OW100-Thajudheenmanzil		7.7	1340.0	750.0	430.0	24.0	90.0	210.0		
46	OW101-Shehinapalli		7.6	1420.0	795.0	440.0	32.0	87.0	230.0		
Kadmat											
1	Assalama Deepashree		7.4	905.0	507.0	400.0	40.0	360.0	180.0	396.0	
2	Alsa Bakers		7.4	1023.0	573.0	380.0	40.0	340.0	140.0	400.0	
3	Kunhi Pandal		7.4	666.0	373.0	300.0	40.0	260.0	60.0	400.0	
4	Madurakam		7.2	896.0	502.0	380.0	40.0	340.0	80.0	400.0	
5	Zakeer Manzil		7.3	1656.0	927.0	360.0	40.0	320.0	300.0	376.0	
6	Pay & Accounts Office		7.2	744.0	417.0	360.0	40.0	320.0	40.0	352.0	
7	Faseela Gothi		7.5	843.0	472.0	360.0	40.0	320.0	60.0	392.0	
8	Vasusha Manzil		7.3	1048.0	587.0	420.0	60.0	360.0	100.0	392.0	
9	Sadrommechetta		7.2	845.0	473.0	360.0	60.0	300.0	80.0	404.0	
10	Pathada		7.3	882.0	494.0	380.0	40.0	340.0	100.0	400.0	
11	Mampuram		7.3	1330.0	745.0	400.0	40.0	360.0	100.0	412.0	
12	Post Office		7.3	1081.0	605.0	400.0	60.0	340.0	100.0	396.0	
13	Biyyathechetta		7.3	824.0	461.0	380.0	40.0	340.0	60.0	392.0	
14	Suhara Manzil		7.4	813.0	455.0	380.0	40.0	340.0	60.0	412.0	
15	Keelapathada		7.3	992.0	556.0	380.0	40.0	340.0	100.0	448.0	
16	Ummervanoda		7.2	1282.0	718.0	400.0	40.0	360.0	120.0	432.0	
17	Govt. Quarter Near north east side of Pallam Store		7.6	794.0	445.0	220.0	40.0	180.0	80.0	440.0	
18	Lagoons Restaurant		7.4	1140.0	638.0	400.0	60.0	340.0	200.0	388.0	
19	Moula Palli		7.7	922.0	516.0	300.0	100.0	200.0	120.0	320.0	
20	S M S House		7.8	701.0	393.0	260.0	60.0	200.0	60.0	432.0	
21	S B School		7.9	675.0	378.0	300.0	100.0	200.0	60.0	392.0	
22	Nangammada		7.9	1339.0	750.0	360.0	120.0	240.0	180.0	520.0	
23	Cheriya Palli		7.8	1453.0	814.0	540.0	160.0	380.0	240.0	592.0	
24	Chithrammada		7.5	1122.0	628.0	340.0	40.0	300.0	60.0	440.0	
25	Safiyath Alipura		7.3	930.0	521.0	360.0	40.0	320.0	100.0	432.0	
26	Suheli Palli		7.5	635.0	356.0	240.0	40.0	200.0	100.0	368.0	
27	Kathathechetta		7.3	1228.0	688.0	360.0	40.0	320.0	140.0	440.0	
28	Uhudu Palli		7.3	646.0	362.0	240.0	80.0	160.0	40.0	400.0	
29	Well near Navami Palli		7.2	725.0	406.0	300.0	80.0	220.0	60.0	440.0	
30	Layina Palli		7.3	1610.0	902.0	500.0	100.0	400.0	200.0	376.0	
31	Puthiyapura		7.4	999.0	559.0	300.0	40.0	260.0	100.0	416.0	
32	Theralkkal Kunhikoya		7.2	990.0	554.0	300.0	60.0	240.0	120.0	368.0	
33	Sulaiman Musliyar Palli		8.0	3300.0	1848.0	600.0	140.0	460.0	900.0	400.0	
34	Govt. Quarter near MK Mohammed		7.8	770.0	431.0	280.0	60.0	220.0	80.0	400.0	
35	Madeena House		7.7	1028.0	576.0	360.0	100.0	260.0	120.0	464.0	
36	Govt. Quarter Near RTO Camp Office		7.9	672.0	376.0	220.0	40.0	180.0	80.0	400.0	
37	Riyas Manzil		7.9	1270.0	711.0	440.0	100.0	340.0	140.0	538.0	
38	IRBN Office		7.6	886.0	496.0	340.0	100.0	240.0	180.0	440.0	
39	Mubarak Manzil Ashraf MK		7.8	986.0	552.0	260.0	60.0	200.0	100.0	344.0	
40	Koyamma Pandal		7.6	1005.0	563.0	320.0	100.0	220.0	120.0	432.0	
41	Quarter near Narangapura		7.7	648.0	363.0	260.0	60.0	200.0	80.0	368.0	
42	Quarter near Thoppilakam		8.1	380.0	213.0	60.0	40.0	20.0	40.0	256.0	
43	R C Basheer		7.8	426.0	239.0	180.0	40.0	140.0	40.0	440.0	
44	Kareem Langioda		7.6	905.0	507.0	340.0	100.0	240.0	80.0	344.0	

45	**Nafeesa Kottakkal**		7.7	918.0	514.0	360.0	100.0	260.0	120.0	432.0	
46	**Agriculture Office nearby masjid**		7.9	743.0	416.0	200.0	40.0	160.0	80.0	368.0	
47	**Old Santorium**		7.8	440.0	246.0	220.0	40.0	180.0	40.0	256.0	
48	**Boys Hostel**		7.9	843.0	472.0	280.0	40.0	240.0	140.0	312.0	
49	**Mess Hall CUC**		7.6	2100.0	1176.0	480.0	120.0	360.0	500.0	520.0	
50	**Girls Hostel**		8.0	550.0	308.0	240.0	40.0	200.0	60.0	328.0	
51	**Kundapurath palli**		7.7	2200.0	1232.0	400.0	120.0	280.0	520.0	456.0	
52	**Zam Zam Hotel**		7.9	1752.0	981.0	380.0	100.0	280.0	400.0	336.0	
53	**Govt. Nursery School South**		7.6	1138.0	637.0	280.0	60.0	220.0	140.0	408.0	
54	**Thangakoya AD (W/H)**		7.7	1200.0	672.0	300.0	80.0	220.0	200.0	416.0	
55	**Masjidul Quadiriya**		7.6	4900.0	2744.0	820.0	200.0	620.0	400.0	456.0	
56	**Alikutty Stockman**		7.7	1050.0	588.0	280.0	60.0	220.0	160.0	400.0	
57	**Chandathimmada House**		7.8	1160.0	650.0	280.0	40.0	240.0	180.0	384.0	
58	**Govt. J B School South**		7.6	1062.0	595.0	340.0	100.0	240.0	140.0	480.0	
59	**Water supply well near Koyakuni Police**		7.6	856.0	479.0	280.0	60.0	220.0	80.0	440.0	
60	**Puthiyarechetta Ummer**		7.7	1605.0	899.0	400.0	100.0	300.0	280.0	504.0	
61	**Water supply well near Misiri Palli**		8.1	610.0	342.0	240.0	40.0	200.0	80.0	344.0	
62	**Latheef Misiriya Hotel**		7.7	760.0	426.0	220.0	-	-	100.0	-	
63	**Dak Bunglow**		7.7	1180.0	661.0	360.0	120.0	240.0	220.0	440.0	
64	**Kiltan Thangal Palli**		7.5	743.0	416.0	300.0	60.0	240.0	60.0	440.0	
65	**Well near Over Head Tank**		7.8	890.0	498.0	320.0	80.0	240.0	140.0	424.0	
66	**Well near Rice Godown south**		7.9	655.0	367.0	300.0	60.0	240.0	60.0	360.0	
67	**Cheriyapura**		7.9	778.0	436.0	320.0	60.0	260.0	80.0	416.0	
68	**Cheriyakunninamel**		8.0	918.0	514.0	380.0	60.0	320.0	80.0	520.0	
Kavaratti	\										
1	MPSAF Dy.SP Quarter	ND	7.2	1900.0	1064.0	500.0	160.0	340.0	200.0	496.0	0.4
2	Govt Quarter. Typell.ICE-10/94	1.0	7.4	1400.0	784.0	380.0	180.0	200.0	100.0	392.0	0.4
3	Govt Quarter.ICE - 10/12	1.0	7.6	1318.0	738.0	360.0	160.0	200.0	120.0	400.0	0.4
4	80 Quarter 15th Block. ICE -10/12	1.0	7.4	1200.0	672.0	380.0	180.0	200.0	80.0	416.0	0.4
5	80 Qurter 14th Block	ND	7.3	1000.0	560.0	360.0	160.0	200.0	80.0	372.0	0.4
6	Labour shed	1.0	7.3	1718.0	997.0	440.0	200.0	240.0	140.0	592.0	0.2
7	Hotel Kohinoor. C - 9/69	1.0	7.6	2060.0	1153.0	580.0	180.0	400.0	320.0	500.0	0.2
8	Police Barack - ICE-10/14	2.0	7.4	2300.0	1288.0	500.0	180.0	320.0	380.0	416.0	0.6
9	Kendriya Vidyalaya	2.0	7.9	1390.0	778.0	310.0	100.0	210.0	160.0	296.0	0.4
10	Govt quarter. ICE- 10/26	1.0	7.1	1766.0	1044.0	380.0	140.0	240.0	260.0	400.0	0.4
11	RO Plant well	1.0	7.1	1281.0	717.0	460.0	100.0	360.0	60.0	512.0	0.2
12	Thoufique Manzil	1.0	7.2	1800.0	1008.0	500.0	100.0	400.0	60.0	512.0	0.4
13	Ediyapalli	1.0	7.6	1900.0	1064.0	520.0	100.0	420.0	200.0	568.0	0.6
14	Rented House. ICE-5/121	1.0	7.5	1188.0	665.0	320.0	60.0	260.0	220.0	520.0	0.2
15	**Munnabazar akber**		7.2		637.0	320.0			100.0	344.0	0.2
16	**Tea tag**	ND	7.0	973.0	544.0	300.0	60.0	240.0	50.0	384.0	0.2
17	**Basheer kadapurathaba**	ND	7.4	976.0	546.0	350.0	60.0	290.0	40.0	392.0	0.6
18	**Safiya minicoy**	1.0	7.6	1522.0	852.0	350.0	60.0	290.0	180.0	336.0	0.4

19	**Dak banglo**	1.0	7.9	1632.0	913.0	500.0	120.0	380.0	180.0	440.0	0.4
20	**R/ H Kuttithyepura shajahan**	1.0	7.0	1183.0	662.0	300.0	60.0	240.0	90.0	448.0	0.2
21	**R/ H Keelaputhiyapura fathahulla**	1.0	7.1	1036.0	580.0	280.0	40.0	240.0	60.0	384.0	0.2
22	**Alif alif bazaer**	1.0	7.1	1312.0	734.0	320.0	60.0	260.0	80.0	416.0	0.2
23	**DR.Muhammedkoya kalpeni**	1.0	7.2	1540.0	862.0	450.0	80.0	370.0	110.0	544.0	0.4
24	**Keliyam muthukoya workshop**	1.0	7.0	1130.0	632.0	250.0	40.0	210.0	80.0	408.0	0.2
25	**Puthiya sarambi kamer**	1.0	7.2	1485.0	831.0	340.0	60.0	280.0	100.0	504.0	0.4
26	**Humairath manzil humairath**	1.0	7.3	1108.0	620.0	310.0	60.0	250.0	70.0	408.0	0.2
27	**Humairath manzil humairath 2**	1.0	7.7	1120.0	627.0	290.0	60.0	230.0	70.0	424.0	0.2
28	**GOVT quarter B/217**	2.0	7.1	4500.0	2520.0	620.0	120.0	500.0	500.0	596.0	0.2
29	**GOVT quarter B/213**	1.0	7.2	4000.0	2240.0	560.0	140.0	420.0	180.0	392.0	0.2
30	**Thiriveni beegum**	1.0	7.3	860.0	481.0	400.0	60.0	340.0	50.0	368.0	ND
31	**Govt quarter c/ 3**	1.0	7.2	1117.0	625.0	250.0	40.0	210.0	90.0	408.0	ND
32	**Govt quarter c/10**	ND	7.3	843.0	472.0	250.0	40.0	210.0	40.0	352.0	ND
33	**Pulipinakad farook**	ND	7.3	991.0	554.0	300.0	40.0	260.0	50.0	456.0	ND
34	**Kaleel SI mehfil amini**	1.0	7.1	1030.0	580.0	220.0	40.0	180.0	70.0	400.0	0.2
35	**Darul rahma basheer**	ND	7.1	988.0	553.0	260.0	40.0	220.0	50.0	392.0	ND
36	**Rasheed bakakada**	1.0	7.3	1198.0	670.0	350.0	60.0	290.0	50.0	440.0	0.2
37	**Shaharban darul shameer**	1.0	7.5	1058.0	592.0	240.0	40.0	200.0	60.0	400.0	0.2
38	**Chungam kadeeja**	1.0	7.2	1034.0	579.0	260.0	40.0	220.0	40.0	424.0	0.2
39	**Hameed T T.R/H KILTHAN**	1.0	7.1	1111.0	622.0	260.0	40.0	220.0	50.0	496.0	0.2
40	**Hotel sea line**	1.0	7.0		535.0	340.0			40.0	408.0	
41	**Tea tag**	1.0	6.6		272.0	140.0			50.0	152.0	
42	**Davood chungam**	1.0	7.2	2500.0	1400.0	460.0	100.0	520.0	190.0	372.0	0.6
43	**Puthiyamalikakal beebi**	1.0	7.5	1200.0	672.0	320.0	60.0	260.0	180.0	392.0	0.2
44	**Sarabiyoda**	1.0	7.6	1100.0	616.0	300.0	80.0	220.0	80.0	308.0	0.4
45	**Kumbidam**	1.0	7.4	2600.0	1456.0	440.0	100.0	240.0	300.0	408.0	0.2
46	**Baithul najma rafeek**	1.0	7.6	2800.0	1568.0	520.0	120.0	400.0	280.0	508.0	0.4
47	**Pookoya pura**	ND	7.6	700.0	392.0	240.0	40.0	200.0	40.0	208.0	ND
48	**DR.ASHRAF near handicaraft**	ND	7.2	1301.0	728.0	340.0	60.0	280.0	60.0	408.0	0.2
49	**Nallalakal mullabi**	ND	7.7	894.0	500.0	260.0	40.0	220.0	60.0	308.0	0.2
50	**Kuttithayepura jameela**	ND	7.4	1716.0	960.0	500.0	100.0	400.0	180.0	424.0	0.2
51	**Munnabazar**	ND	7.2		637.0	320.0			100.0	344.0	0.2
52	**Habusa teacher sea shell**	1.0	7.0	1740.0	974.0	450.0	80.0	370.0	200.0	480.0	0.2
53	**Basheer amini**	1.0	7.2	1762.0	986.0	430.0	80.0	350.0	190.0	488.0	0.2
54	**Keelapura shukoor**	1.0	7.2	1951.0	1092.0	460.0	100.0	360.0	300.0	600.0	0.4
55	**Thithiyeillam jahan**	1.0	7.3	1721.0	903.0	440.0	80.0	360.0	160.0	496.0	0.2
56	**Jazeenz birekal**	2.0	7.2	1966.0	1100.0	480.0	80.0	410.0	200.0	568.0	0.4
57	**Bandakakada kadeeshoma**	1.0	7.3	1036.0	580.0	340.0	60.0	280.0	120.0	328.0	0.2
58	**Valiyeillam rahmath**	2.0	7.3	1466.0	820.0	410.0	100.0	310.0	100.0	560.0	0.2
59	**Babu salam saleem**	1.0	7.4	1392.0	779.0	390.0	80.0	310.0	120.0	472.0	0.2
60	**Baithul mukaram kadeeja**	1.0	7.2	1582.0	885.0	460.0	80.0	350.0	120.0	560.0	0.4

61	**R/H Puthiyapura ahmed**	1.0	7.5	1773.0	992.0	450.0	80.0	370.0	210.0	472.0	0.4
62	**AYSHU HOSPITAL**	1.0	7.0	860.0	481.0	290.0	60.0	230.0	50.0	384.0	0.2
63	**Tea tag well**	1.0	7.0	973.0	544.0	300.0	60.0	240.0	50.0	384.0	0.2
64	**Athanachamada sara**	1.0	7.2	1600.0	896.0	540.0	160.0	380.0	190.0	328.0	0.4
65	**Kunilelium asiyommabi**	1.0	7.6	1680.0	940.0	360.0	80.0	280.0	120.0	300.0	0.2
66	**Darul sarna khader**	1.0	7.2	1600.0	896.0	380.0	100.0	280.0	100.0	300.0	0.4
67	**Cheriyathombathimada 1**	1.0	7.6	1690.0	948.0	500.0	140.0	360.0	160.0	408.0	0.4
68	**Cheriyathombathimada 2**	1.0	7.9	1300.0	778.0	440.0	100.0	340.0	80.0	328.0	0.4
69	**Naseeba cinic unani**	ND	7.7	1100.0	616.0	360.0	180.0	180.0	80.0	400.0	0.4
70	**Koonampura abo**	ND	7.9	2600.0	1456.0	540.0	220.0	320.0	280.0	592.0	0.4
71	**Cheriyabi beeyamada**	ND	7.6	1864.0	1043.0	380.0	80.0	300.0	240.0	308.0	0.4
72	**Nambicham hameeda**	ND	7.4	2800.0	1568.0	610.0	200.0	400.0	280.0	672.0	0.4
73	**Kunnam abdulakoya**	1.0	7.6	4400.0	1464.0	420.0	100.0	300.0	380.0	472.0	.4.2
74	**Ummaroda rawfu**	1.0	7.2	1280.0	716.0	380.0	80.0	300.0	140.0	472.0	.4.2
75	**Pandiyalapura**	1.0	7.6	2980.0	1668.0	520.0	200.0	320.0	380.0	450.0	0.2
76	**Thithikuttiyepura 1**	1.0	7.6	1100.0	616.0	300.0	100.0	200.0	80.0	508.0	0.2
77	**Thithikuttiyepura 2**	1.0	7.6	1200.0	672.0	320.0	100.0	220.0	120.0	492.0	0.2
	Shsrepinoda haseena	1.0	7.6	1508.0	844.0	360.0	80.0	280.0	100.0	472.0	0.2
78	**Uthampokakada**	1.0	7.1	1560.0	873.0	320.0	80.0	240.0	100.0	408.0	0.2
79	**Kotham jafeer**	1.0	7.6	1200.0	672.0	380.0	100.0	280.0	100.0	456.0	0.4
80	**Kandakalam muthukoya**	1.0	7.2	1400.0	784.0	320.0	80.0	240.0	120.0	408.0	0.2
81	**Sindh ayniepura**	1.0	7.6	1660.0	929.0	360.0	120.0	240.0	220.0	408.0	0.4
82	**Thirnikad farki**	1.0	7.7	1600.0	896.0	380.0	100.0	280.0	100.0	376.0	0.6
83	**Sulikabi puthiyapura**	1.0	7.6	1700.0	952.0	360.0	80.0	280.0	100.0	372.0	0.6
84	**Pallam fathima**	1.0	7.6	2000.0	1120.0	460.0	180.0	280.0	140.0	408.0	0.4
85	**Thirnikad beefathumma**	1.0	7.3	1450.0	812.0	300.0	60.0	240.0	120.0	448.0	0.4
86	**Thirnikad jazeerz**	1.0	7.1	1503.0	842.0	330.0	80.0	250.0	130.0	368.0	0.4
87	**R/H Rahil thirnikad**	1.0	7.4	1392.0	779.0	340.0	40.0	300.0	100.0	392.0	0.2
88	**R/H mumthaz thirnikad**	1.0	7.0	1211.0	678.0	250.0	60.0	190.0	100.0	320.0	0.2
89	**Sanabara sareena**	1.0	7.3	1433.0	802.0	320.0	40.0	280.0	80.0	440.0	0.4
90	**Pookoya cheriyakara**	1.0	7.5	1119.0	626.0	370.0	80.0	330.0	100.0	392.0	0.2
91	**R/H Poo alipura**	2.0	7.3	1475.0	826.0	360.0	40.0	320.0	100.0	320.0	0.4
92	**Achada ahmed**	2.0	7.3	1687.0	944.0	380.0	40.0	340.0	120.0	448.0	0.2
93	**Kuttipapepura sainabi**	1.0	7.2	1094.0	612.0	290.0	40.0	250.0	70.0	320.0	0.2
94	**Kolikkad manzil 2/77**	1.0	7.0	1063.0	595.0	380.0	100.0	280.0	30.0	464.0	0.2
95	**Puthiyakunnamkalam houes2/63**	3.0	7.0	3550.0	1988.0	620.0	120.0	500.0	960.0	496.0	0.4
96	**Aranakkada 2/78**	1.0	7.0	1206.0	675.0	300.0	130.0	170.0	110.0	456.0	0.4
97	**Govt quaeter 1/52**	ND	7.2	672.0	376.0	200.0	90.0	110.0	50.0	304.0	0.2
98	**Fisheries**	1.0	7.0	1505.0	842.0	4000.0	30.0	370.0	160.0	392.0	ND
99	**Vadakilalapalli c.1/31**	1.0	7.2	1432.0	802.0	330.0	40.0	290.0	160.0	408.0	0.2
100	**Chanapura ICE.1/31**	1.0	7.0	1137.0	637.0	240.0	70.0	170.0	90.0	400.0	0.2
101	**Mulliyoda sainulabid 1/108**	ND	7.2	828.0	464.0	200.0	40.0	160.0	60.0	336.0	0.2
102	**Arakkilar houes 1/134**	ND	7.6	770.0	430.0	210.0	40.0	170.0	40.0	304.0	0.2
103	**Banniyam1.73**	ND	7.5	823.0	461.0	220.0	40.0	180.0	100.0	280.0	0.2
104	**Kadapurathaba kassali master1/4**	1.0	7.3	1270.0	711.0	230.0	100.0	130.0	140.0	376.0	0.4
105	**Ramla chandanathopu**	1.0	7.0	1292.0	723.0	300.0	80.0	220.0	130.0	504.0	0.2
106	**Ayshabi chekkilalm**	ND	7.2	1125.0	630.0	320.0	70.0	250.0	80.0	432.0	0.2

107	**R/H sharaf AE pwd [rtd] 1**	1.0	7.6	792.0	443.0	220.0	40.0	180.0	50.0	320.0	0.2
108	**R/H sharaf AE pwd [rtd] 2**	2.0	7.2	1338.0	749.0	310.0	80.0	230.0	100.0	544.0	ND
109	**Kadeeshabi chekkilam**	1.0	7.0	883.0	494.0	210.0	60.0	150.0	30.0	440.0	0.1
110	**Kadeeshabi chekkilam 2**	ND	7.3	1031.0	577.0	260.0	70.0	190.0	60.0	496.0	0.2
111	**Kasmi chekillam 1**	1.0	7.2	967.0	541.0	270.0	130.0	140.0	80.0	344.0	0.2
112	**Kasmi chekillam 2**	1.0	7.5	1041.0	582.0	270.0	80.0	190.0	50.0	400.0	ND
113	**Kasmi chekkilam**	ND	7.3	648.0	363.0	200.0	60.0	140.0	50.0	232.0	0.2
114	**Safiya chekkillam**	2.0	7.2	889.0	498.0	240.0	90.0	150.0	50.0	3444.0	0.2
115	**Govt quarter B/171**	1.0	6.8	1395.0	786.0	350.0	70.0	280.0	150.0	312.0	0.4
116	**R/H mp thangakoya 1**	2.0	7.0	1309.0	733.0	510.0	110.0	400.0	80.0	328.0	0.4
117	**Melulapura thangakoya 2**	ND	7.0	976.0	546.0	340.0	100.0	240.0	50.0	264.0	0.2
118	**Thangakoya padipura 1**	1.0	7.0	1240.0	694.0	420.0	70.0	350.0	80.0	304.0	0.2
119	**Thangakoya padipura 2**	ND	7.0	1270.0	711.0	390.0	90.0	300.0	80.0	312.0	0.4
120	**Humairath darul fathah**	ND	7.3	743.0	416.0	230.0	60.0	170.0	30.0	216.0	0.1
121	**Govt Jimm**	1.0	7.0	1263.0	707.0	420.0	80.0	340.0	70.0	336.0	0.2
122	**SP office**	ND	7.0	846.0	474.0	240.0	70.0	170.0	40.0	216.0	0.2
123	**Subaida baithul noor**	2.0	7.6	1637.0	916.0	410.0	100.0	310.0	150.0	400.0	0.4
124	**R/H melulapura shihab**	1.0	7.3	784.0	439.0	280.0	60.0	220.0	60.0	344.0	ND
125	**Rahmath steno kilthan pond**	ND	7.4	841.0	470.0	220.0	70.0	150.0	70.0	400.0	ND
126	**Rahmath steno kilthan well**	1.0	7.0	1207.0	675.0	270.0	120.0	150.0	80.0	584.0	0.2
127	**Aboo baithul izzath [AND]**	1.0	7.3	1540.0	862.0	210.0	80.0	130.0	160.0	544.0	0.4
128	**Basheer thottathapura**	ND	7.2	1159.0	649.0	360.0	90.0	270.0	100.0	498.0	0.2
129	**Mullabi ullikanapura**	2.0	7.4	1584.0	887.0	370.0	80.0	290.0	160.0	600.0	0.2
130	**Umaiban mullichecha 1**	1.0	7.3	820.0	459.0	260.0	90.0	170.0	60.0	374.0	ND
131	**Umaiban mullichecha 2**	1.0	7.2	1793.0	1004.0	400.0	100.0	300.0	200.0	564.0	0.2
132	**Nabeesa thombathimada**	ND	7.5	1019.0	570.0	280.0	70.0	210.0	100.0	480.0	0.2
133	**Amina thombathimada**	ND	7.7	1236.0	692.0	380.0	60.0	320.0	110.0	570.0	0.2
134	**Casuwa beach restaurant**	1.0	7.4	1279.0	716.0	320.0	30.0	290.0	190.0	279.0	0.2
135	**Sandy beach restaurant**	1.0	7.4	1096.0	613.0	350.0	50.0	300.0	100.0	345.0	0.2
136	**Navey gallery**	ND	7.0	633.0	344.0	70.0	20.0	50.0	150.0	37.0	
137	**Navey**	ND	7.0	631.0	353.0	70.0	30.0	40.0	130.0	37.0	
138	**Vaziyoram hotel**	1.0	7.2	2480.0	189.0	510.0	110.0	400.0	390.0	456.0	0.4
139	**Muhsin JE quarter C /47**	1.0	7.5	2220.0	1243.0	500.0	90.0	410.0	810.0	434.0	0.4
140	**Darul noor beegum**	ND	7.4	928.0	520.0	250.0	40.0	210.0	50.0	330.0	ND
141	**Thopilakam jameela**	1.0	7.5	1083.0	606.0	200.0	30.0	170.0	60.0	390.0	ND
142	**Sayeedpoo parambath bavan**	1.0	7.2	1210.0	677.0	210.0	30.0	180.0	80.0	419.0	0.2
143	**Shareefabi arshu**	2.0	7.6	1113.0	623.0	190.0	40.0	150.0	80.0	330.0	0.2
144	**Fathima chechipura**	ND	7.4	904.0	506.0	150.0	30.0	120.0	40.0	360.0	
145	**Kadapurathava mariyomabi**	1.0	7.3	1507.0	843.0	330.0	30.0	300.0	140.0	499.0	
146	**Ujra Mosque**	ND	7.0	870.0	487.0	320.0	50.0	270.0	60.0	346.0	

147	**Tharkiyathul islam Madrassa East Branch**	ND	7.3	993.0	556.0	330.0	60.0	270.0	80.0	317.0	
148	**Marakar pally**	1.0	7.4	686.0	384.0	330.0	50.0	280.0	40.0	266.0	
149	**Edapally**	2.0	7.3	969.0	543.0	250.0	90.0	160.0	90.0	295.0	
150	**Kojan Athanaillam**	1.0	7.2	1789.0	1002.0	460.0	80.0	380.0	190.0	439.0	
151	**Handicraft**	2.0	7.0	1060.0	594.0	260.0	60.0	200.0	80.0	317.0	
152	**Post office**	1.0	7.2	1516.0	849.0	570.0	90.0	480.0	90.0	597.0	
153	**Old water quality lab**	ND	7.3	1008.0	564.0	260.0	70.0	190.0	40.0	367.0	
154	**Govt quarter C.4./48**	2.0	7.2	1880.0	1053.0	550.0	80.0	470.0	260.0	418.0	
155	**Raheena rathnamahal 1**	ND	7.2	792.0	443.0	350.0	90.0	260.0	60.0	317.0	
156	**RAheena rathnamahal 2**	1.0	7.4	1166.0	653.0	320.0	70.0	250.0	150.0	252.0	
157	**Hasanath yalamahlam**	ND	7.6	565.0	316.0	250.0	40.0	210.0	50.0	280.0	
158	**Jazeenz kunnumpuram**	ND	7.3	902.0	505.0	230.0	100.0	130.0	40.0	388.0	
159	**Yacoob muhamed manzil**	1.0	7.4	1179.0	660.0	250.0	30.0	220.0	100.0	432.0	
160	**R/H Noushad kadapurathaillam**	ND	7.4	1186.0	664.0	300.0	90.0	210.0	80.0	448.0	
161	**Saina maduramanzil**	1.0	7.5	1150.0	644.0	330.0	50.0	280.0	100.0	432.0	
162	**Vahida manathanoda**	ND	7.2	1204.0	674.0	320.0	40.0	250.0	100.0	367.0	
163	**Sajna chekkillam**	1.0	7.2	1092.0	611.0	360.0	120.0	240.0	40.0	382.0	
KALPENI											
1	Hajarommabi.M.K	ND	7.2	920.0	515.0	400.0	110.0	290.0	100.0	268.0	ND
2	Hajarommabi.M.V	ND	4.1	1152.0	645.0	510.0	110.0	400.0	120.0	302.0	ND
3	Kunhibi.M.V	ND	7.2	1128.0	632.0	500.0	120.0	380.0	120.0	318.0	ND
4	Humairath.K.P	ND	7.5	1200.0	672.0	530.0	130.0	400.0	130.0	324.0	ND
5	Jameela.T.T	ND	7.3	974.0	545.0	420.0	120.0	300.0	100.0	298.0	ND
6	Safiya.T.P	ND	7.3	1200.0	672.0	540.0	140.0	400.0	120.0	326.0	ND
7	Hakeem.P	ND	7.3	1146.0	642.0	510.0	120.0	390.0	120.0	328.0	ND
8	Pathummabi.C.K	ND	7.2	620.0	347.0	250.0	40.0	210.0	80.0	216.0	ND
9	Beebi.M.K	ND	7.1	618.0	346.0	250.0	50.0	200.0	90.0	268.0	ND
10	Attakoya.A.K	ND	7.3	1342.0	752.0	560.0	140.0	420.0	150.0	382.0	ND
11	Rameesabi.C.N	ND	7.3	912.0	511.0	400.0	120.0	280.0	100.0	296.0	ND
12	Bambathi.N	ND	7.5	1130.0	633.0	510.0	100.0	410.0	110.0	324.0	ND
13	Habsabi.P	ND	7.3	720.0	403.0	560.0	160.0	400.0	120.0	382.0	0.2
14	naseema.A.K	ND	6.9	585.0	328.0	450.0	100.0	350.0	100.0	368.0	ND
15	Saleena.K.C	ND	7.0	643.0	360.0	500.0	110.0	390.0	130.0	382.0	ND
16	Shahanaz.k	ND	7.1	538.0	301.0	430.0	110.0	320.0	90.0	298.0	ND
17	sajida.K.K	ND	0.3	288.0	161.0	220.0	40.0	180.0	60.0	296.0	ND
18	Banu.C.N	ND	7.1	475.0	266.0	360.0	60.0	300.0	100.0	308.0	0.4
19	Beefathummabi.C.N	ND	7.2	447.0	250.0	340.0	40.0	300.0	90.0	312.0	ND
20	hajarommabi.P.P	ND	7.3	619.0	347.0	480.0	100.0	380.0	120.0	398.0	ND
21	Aysha.K.K	ND	7.1	552.0	309.0	530.0	100.0	430.0	90.0	306.0	ND
22	Pathummabi.B.P	ND	7.2	475.0	266.0	380.0	80.0	300.0	80.0	324.0	ND
23	Pathummabi.K.I	ND	7.2	638.0	357.0	500.0	120.0	380.0	120.0	362.0	0.2
24	Shaheed.K.K	ND	7.4	689.0	386.0	520.0	120.0	400.0	160.0	389.0	ND
25	Govt Quarter LHW	ND	7.5	720.0	403.0	280.0	80.0	200.0	110.0	316.0	ND
26	Govt Quarter LHW	ND	7.6	840.0	470.0	320.0	100.0	220.0	130.0	320.0	ND
27	Govt Quarter No.4	ND	7.3	1060.0	594.0	420.0	120.0	300.0	160.0	358.0	ND
28	Govt Quartet No.B3	ND	7.4	9140.0	5118.0	380.0	120.0	260.0	110.0	342.0	ND
29	Shaziya.M.K	ND	7.3	860.0	482.0	360.0	90.0	270.0	110.0	326.0	ND
30	Beefathummabi.M.K	ND	7.0	720.0	403.0	290.0	80.0	210.0	100.0	298.0	0.2
31	Jabir.A.K	ND	7.3	686.0	384.0	280.0	80.0	200.0	80.0	262.0	ND
32	Saleem.M	ND	7.1	868.0	486.0	360.0	70.0	290.0	20.0	386.0	ND
33	Rubeena.P	ND	7.3	1146.0	642.0	520.0	120.0	400.0	110.0	362.0	ND

34	Sulaikha.P.P	ND	7.1	1009.0	565.0	440.0	120.0	320.0	100.0	374.0	ND
35	Beefath.P	ND	6.9	1080.0	605.0	470.0	160.0	310.0	120.0	358.0	ND
36	Abdullakoya.C.G	ND	7.4	896.0	502.0	400.0	120.0	280.0	90.0	312.0	ND
37	Rasheed.P.P	ND	7.1	1172.0	656.0	430.0	140.0	290.0	100.0	368.0	ND
38	Saida.T.K	ND	7.2	1073.0	601.0	460.0	140.0	320.0	130.0	342.0	ND
39	Govt Quarter I near North Nursery	ND	7.4	786.0	440.0	320.0	80.0	240.0	90.0	308.0	ND
40	Govt Quarter II	ND	7.4	894.0	501.0	480.0	120.0	360.0	100.0	312.0	ND
41	Anganwadi center 5	ND	7.1	1137.0	637.0	480.0	180.0	300.0	140.0	382.0	ND
42	Anganwadi center 4	ND	6.9	1148.0	643.0	460.0	140.0	320.0	140.0	388.0	ND
43	Anganwadi center 1	ND	7.2	1060.0	594.0	440.0	140.0	300.0	110.0	346.0	0.2
44	Anganwadi center 3	ND	7.1	1129.0	632.0	510.0	130.0	380.0	110.0	384.0	ND
45	J.B.School	ND	7.1	670.0	375.0	300.0	100.0	200.0	70.0	328.0	ND
46	S B School	ND	7.3	1010.0	566.0	410.0	110.0	300.0	140.0	382.0	ND
47	GSSSS	ND	7.1	572.0	320.0	270.0	90.0	180.0	40.0	216.0	ND
48	Shajahan.K.K	ND	7.3	600.0	336.0	260.0	60.0	200.0	50.0	206.0	ND
49	PHC	ND	7.2	536.0	300.0	230.0	40.0	190.0	60.0	218.0	ND
50	U.P.Hall	ND	7.1	416.0	233.0	180.0	30.0	150.0	40.0	224.0	ND
51	Beebi.T.P	ND	7.2	324.0	181.0	130.0	30.0	100.0	40.0	196.0	ND
52	I R B N Camp	ND	7.3	1327.0	743.0	550.0	150.0	400.0	160.0	362.0	ND
53	E L E Office	ND	7.2	1152.0	645.0	520.0	120.0	400.0	120.0	328.0	ND
Minicoy											
1	T1-Dondhalekagothi Kendiparty	0.6	8.2	860.0	481.0	200.0	90.0	110.0	120.0	190.0	ND
2	T2- Juma masjid Funhilol	1.2	8.2	1040.0	582.0	220.0	110.0	110.0	180.0	210.0	ND
3	T3- Kandamath Mosque Boduathiri	0.8	8.0	920.0	515.0	180.0	90.0	90.0	230.0	230.0	ND
4	T4- Odivalu Mosque Bada	0.6	8.1	880.0	492.0	140.0	120.0	20.0	160.0	230.0	ND
5	T5- Dak Bunglow 50 acre	0.3	8.0	1260.0	705.0	260.0	130.0	130.0	260.0	290.0	ND
6	T6- Bismigothi South Bandaram	0.8	7.9	560.0	330.0	210.0	80.0	130.0	110.0	260.0	ND
7	T7- Light House	0.3	8.2	980.0	548.0	230.0	170.0	60.0	160.0	430.0	ND
8	Holidha Complex Jetty Junction	0.0	7.8	90.0	50.0	20.0	0.0	20.0	30.0	20.0	ND
9	Handikagothi Bada	1.0	7.2	1760.0	985.0	480.0	210.0	270.0	130.0	430.0	ND
10	Hussainbavage Bada	0.8	7.2	1410.0	789.0	360.0	230.0	130.0	120.0	360.0	ND
11	Malugasdhoruge Bada	0.6	7.4	1280.0	716.0	460.0	190.0	270.0	180.0	340.0	ND
12	Kafogothi Bada	0.6	7.3	2600.0	1456.0	720.0	260.0	460.0	310.0	510.0	ND
13	Lavaganduge Bada	1.0	7.3	1690.0	946.0	510.0	210.0	300.0	260.0	410.0	ND
14	Arafa Makan Bada	0.6	8.1	810.0	453.0	280.0	60.0	220.0	110.0	360.0	ND
15	Heuka Nivas CKB Bada	1.0	7.9	820.0	459.0	360.0	110.0	50.0	50.0	440.0	ND
16	Kirubui Nivas CKB Bada	0.8	7.8	910.0	509.0	300.0	80.0	220.0	60.0	400.0	ND
17	Asifa Vivas Bada	0.6	7.6	1240.0	694.0	400.0	130.0	270.0	80.0	600.0	ND
18	Athirimathigothi (Star Vision)	0.6	7.7	1050.0	588.0	380.0	120.0	260.0	70.0	500.0	ND
19	OWM1- Malugothi Bada	0.8	7.9	720.0	403.0	280.0	110.0	170.0	140.0	330.0	ND
20	OWM2-Malege koluge Bada	1.3	7.9	970.0	543.0	310.0	140.0	170.0	160.0	360.0	ND
21	OWM3-Gulsanmange Aoumagu	0.6	7.8	2000.0	1120.0	410.0	210.0	200.0	210.0	420.0	ND
22	OWM4-Dilkush mahal Aoumagu	0.6	7.7	1450.0	812.0	330.0	130.0	200.0	180.0	290.0	ND
23	Hamsakoya Dweep Mart CKB	0.0	8.0	130.0	72.0	20.0	0.0	20.0	30.0	20.0	ND

24	CW1- Dondhalekagothi Kendiparty	0.0	8.4	690.0	386.0	220.0	80.0	140.0	60.0	240.0	ND
25	CW2-Korhimagu Mosque Kendiparty	0.0	8.2	760.0	426.0	220.0	60.0	160.0	50.0	280.0	ND
26	CW3- Valugadhage Falessery	0.0	8.1	700.0	392.0	220.0	100.0	120.0	50.0	280.0	ND
27	CW4- Lombomauge Falessery	0.0	7.9	980.0	549.0	240.0	120.0	120.0	90.0	340.0	ND
28	CW5- Falessery Moaque	0.0	8.0	1080.0	605.0	300.0	120.0	180.0	80.0	400.0	ND
29	Kandhuge Bandarage South	0.0	7.9	40.0	22.0	10.0	0.0	10.0	20.0	20.0	ND
30	CW6- Domba House Falessery	1.2	7.7	1130.0	633.0	360.0	140.0	220.0	90.0	420.0	ND
31	CW7-kallikagothi Kudhehi	0.0	7.8	800.0	448.0	280.0	120.0	160.0	50.0	380.0	ND
32	CW8- Juma Masjid Funhilol	4.9	7.8	740.0	414.0	260.0	80.0	180.0	40.0	320.0	ND
33	CW9- Arakath Mosque Aloodi	3.5	8.0	560.0	314.0	200.0	60.0	140.0	50.0	240.0	ND
34	CW10- Sedivalu Village House	1.4	7.9	60.0	370.0	200.0	60.0	140.0	70.0	260.0	ND
35	New Hospital Site Minicoy	0.0	7.9	700.0	392.0	220.0	60.0	160.0	30.0	280.0	ND
36	CW11- Aoukohorath Rammedu	1.7	8.1	340.0	190.0	100.0	40.0	60.0	30.0	120.0	ND
37	CW12- Kibula Mosque Aoumagu	0.8	7.7	1140.0	638.0	320.0	100.0		50.0	380.0	ND
38	CW13- Athirimathigothi Bada	1.6	7.8	860.0	482.0	240.0	80.0	160.0	80.0	280.0	ND
39	CW14- Odivalu Mosque Bada	0.0	8.1	590.0	33.0	180.0	80.0	100.0	90.0	200.0	ND
40	CW15- Hameedha mahal Bada	0.9	8.0	560.0	314.0	220.0	100.0	120.0	30.0	200.0	ND
41	OWM6-Boduathiri Village House	0.0	7.9	960.0	538.0	240.0	100.0	140.0	70.0	340.0	ND
42	OWM7-Kandamath Mosque Boduathiri	0.0	8.4	890.0	498.0	300.0	80.0	220.0	70.0	400.0	ND
43	OWM8-Kandamathgothi boduathiri	0.0	7.9	980.0	549.0	200.0	120.0	80.0	90.0	440.0	ND
44	OWM9-Boduganduar sedivalu	0.0	7.9	1400.0	784.0	400.0	140.0	260.0	120.0	460.0	ND
45	OWM10-Kandhuge Aloodi	0.0	7.9	1350.0	756.0	260.0	100.0	160.0	120.0	460.0	ND
46	Jatayu (Naval Detachment Minicoy) Wel	0.0	7.7	850.0	476.0	260.0	180.0	180.0	30.0	340.0	ND
47	Jatayu (Naval Detachment Minicoy) Puri	0.0	7.8	172.0	96.0	40.0	0.0	40.0	20.0	60.0	ND
48	Faige Kendiparty	0.3	8.0	790.0	442.0	280.0	120.0	160.0	40.0	280.0	ND
49	Mohabath Nivas Kendiparty	0.0	7.9	750.0	426.0	260.0	60.0	200.0	40.0	240.0	ND
50	Noovilage Falessery	0.0	8.2	470.0	263.0	180.0	80.0	100.0	30.0	180.0	ND
51	Funagasdhoruge Kendiparty	0.0	8.1	840.0	470.0	220.0	40.0	180.0	70.0	320.0	ND
52	Athrikoluge Kendiparty	0.0	8.1	1140.0	638.0	280.0	120.0	160.0	120.0	300.0	ND
53	Fathaige South Bandaram	0.0	7.8	820.0	459.0	300.0	80.0	220.0	50.0	420.0	ND
54	Javahar Navodhaya Minicoy Well-1	2.5	8.0	550.0	308.0	200.0	60.0	140.0	20.0	260.0	ND
55	Javahar Navodhaya Minicoy Well-2	2.4	7.6	880.0	493.0	280.0	100.0	180.0	50.0	420.0	ND

56	Javahar Navodhaya Minicoy Well-3	3.3	7.3	300.0	168.0	100.0	60.0	40.0	20.0	100.0	ND

Water Quality Reports of Dug wells Lakshadweep -March- 2025

Island	sample location	Parameters									
		Turbidity	pH	Conductivity	TDS	Total Hardness	Calcium Hardness	Magnesium Hardness	Chloride	Alkalinity	Fluoride
Amini											
1	JB School North	0.7	6.84	1339	750	400	160	240	220	420	
2	JBS South	0.5	7.16	607	340	250	110	140	80	336	
3	JBS Centre	0	6.88	1679	940	430	80	350	100	400	
4	SJMM GSSS	0.2	7.94	714	400	270	70	200	100	440	
5	Anganwadi CNo. 1	0.5	6.97	1054	590	350	80	270	150	400	
6	Anganwadi CNo. 2	0.3	7.12	714	400	300	150	150	80	336	
7	Anganwadi CNo. 3	0.5	7.11	2018	1130	440	150	290	440	360	
8	Anganwadi CNo. 4	0.3	6.99	1286	720	460	130	330	210	440	
9	Anganwadi CNo. 5	0	7.05	946	530	350	120	230	140	456	
10	Anganwadi CNo. 6	0.3	7.11	714	400	300	60	240	80	368	
11	Assalam Khaleelulla	0.03	6.7	1071	600	400	80	320	160	480	
12	Ammichetta Hameed	1.3	7.49	1482	830	360	50	310	300	376	
13	South Nagar Hamza	1	6.93	2607	1460	590	60	530	640	576	
14	Komalam Attakoya	0.6	6.56	1518	850	450	80	370	260	480	
15	Komalam Kunhibi	0.4	6.9	1268	710	380	100	280	190	424	
16	Palichetta	1	6.85	1268	710	450	170	280	150	424	
17	Palichetta Suhra	0.6	6.88	1339	750	500	150	350	200	480	
18	Dar Al Mairifa	0.3	7.01	955	535	410	200	210	90	326	
19	Soofiya Manzil	0.5	6.98	1054	590	440	100	340	140	496	
20	Thenakkal suhrabi	0.7	6.9	1000	560	380	90	290	120	472	
21	Purathakkalla Chetta Hussain	0.6	7.09	1036	580	350	110	240	140	440	
22	Darul Khair Abdullahi	0.7	6.99	1429	800	490	90	400	200	456	
23	Puthiya Manzil Mariyomma	1.2	6.77	2464	1380	620	100	520	510	544	
24	Puthiya Manzil Fathahulla	0.7	6.93	2339	1310	490	100	390	550	568	
25	Madam Nafeesathbi	0.8	7.16	946	530	300	110	190	100	408	
26	PS Khunhimon, Puthiya Surambi	1.4	6.87	2304	1290	600	170	430	500	496	
27	Puthillam Thangakoya	0.6	7.25	1018	570	330	90	240	120	472	
28	Madal Attabi	0.7	6.98	1107	620	410	80	330	150	488	
29	Thenakkal (Khalid)	0.9	6.86	1107	620	480	70	410	130	520	
30	Thenakkal	0.9	7.02	1018	570	380	60	320	150	456	
31	Mannetha Chetta Halima	0.5	6.73	1750	980	560	90	470	230	664	
32	Basheer Kuli	1.5	6.99	770	431	300	110	190	70	384	
33	Beliyomme chetta	1.7	7.01	1304	730	320	50	270	250	416	
34	Melasurambi	0.6	6.97	2054	1150	530	70	460	400	624	
35	Kunjatta Chetta	0.4	7.05	1536	860	500	50	450	280	560	
36	Kadhiya Palli	0	7.17	1339	750	400	30	370	240	512	
37	Darussalam	0.4	7.01	1307	732	430	70	360	210	488	
38	Kolakkulam Hamza	0.5	6.78	1196	670	450	200	250	160	528	
39	Madam Hajaromabi	0.4	6.73	1179	660	450	240	210	150	512	
40	Purathakkal Muthbi	0.4	6.86	1339	750	480	180	300	210	480	
41	Darul Hanna kasmikoya	0.5	6.82	1768	990	520	170	350	380	472	
42	Mohammed Mahal	0.4	6.76	1304	730	460	210	250	180	528	
43	Banetha Chetta Beefathumma	1	7.01	1018	570	420	180	240	100	520	
44	Karakkunnel Saromma	0.5	6.9	1125	630	480	220	260	130	504	
45	Pithily Islam Shaikoya	0.2	7.08	1482	830	550	200	350	200	656	
46	Kunhipura Asmabi	0.3	7.44	821	460	350	110	240	100	392	
47	Kunhippura Kunhikoya	0.3	7.12	1071	600	450	170	280	140	544	
48	Thithechetta Hajara	1.7	7.2	1250	700	450	150	300	200	560	
49	Badariya Manzil Aboosala	0.8	7.18	1232	690	500	90	410	170	560	
50	Chakkechetta Beebijan	0.7	7.11	1214	680	430	90	340	180	552	
51	Mandethakkal Muthukoya	0.8	7.06	1232	690	500	100	400	130	560	

52	Mandethyakkal Hamza Koya	0.8	7.11	1089	610	390	70	320	170	544	
53	Meelad Manzil Cheriya Koya	1.2	7.18	1107	620	440	120	320	140	560	
54	Thaithottam Cheriya Koya	0.6	7.22	1054	590	360	90	270	150	424	
55	Pathumme Chetta Rahmath	0.3	7.4	1107	620	350	160	190	180	392	
56	Kulappnakkalla Chetta Sakeena	0.8	7.51	714	400	290	50	240	90	400	
57	Unnam Sakeena	0.9	7.45	768	430	290	80	210	70	304	
58	Kolakkulam	0.3	7.19	1039	582	350	150	200	180	520	
59	Kuli Jaffer	0.2	7.17	911	510	390	100	290	100	440	
60	Madam Cheriyabi	0	7.21	929	520	360	90	270	150	440	
61	Madam Hamzakoya	0	7.29	768	430	300	130	170	100	392	
62	Illatha Chetta Sainabi	0	7.32	714	400	340	120	220	110	416	
63	Baleliyar Rahmath	1.8	7.09	1375	770	450	200	250	200	480	
64	Baleliyar Pathumma	1	6.95	2161	1210	750	240	510	300	576	
65	Padippura Sayed Koya	0	7.23	1429	800	450	220	230	200	512	
66	Puthiya Padippura	0	7.34	1250	700	450	140	310	180	448	
67	Madeena Manzil Kunhi	0.6	7.17	1125	630	400	140	260	150	504	
68	Thajunnor Karabi	0.5	7.17	1041	583	360	30	330	100	480	
69	Fousiya Mahal	0.5	7.19	1396	782	500	60	440	200	624	
70	Minnath Manzil	0.8	7.22	1100	616	340	100	240	130	488	
71	Kilichoda Yousaf	0.4	7.39	818	458	280	80	200	70	336	
72	Pappada Mumthaz	0.5	7.11	1314	736	320	50	270	230	552	
73	Padippura Halimabi	0.4	7.32	1607	900	420	60	360	200	560	
74	Puthiya Padippura Shaharban	0.3	7.69	886	496	280	80	200	110	392	
75	Puthiya Padippura Mohammed Rafeek	0.5	7.32	763	427	240	60	180	50	400	
76	Puthiya Kanjarakakkada Hawa	0.3	7.11	1768	990	490	40	450	200	616	
77	Achechetta Vahidha	0.3	7.18	1188	665	370	60	310	110	464	
Andrott											
1	POW 1- Lavanakkal Rahmath	1.2	7.51	1910	1070	520	180	340	330	392	
2	POW 3- Fire Station	1.9	7.7	980	549	320	100	220	120	248	
3	POW 4- LPWD OFIICE	0.7	7.58	980	549	360	140	220	100	328	
4	POW 5- Kandalath Hajarommabi	0.5	7.31	1000	560	380	80	300	90	424	
5	POW 7- Thachery Cheriyabi	0.9	7.47	970	543	360	200	160	60	432	
6	POW 8- Lavanakkal Beebijan	0.4	7.5	1050	588	380	180	200	90	360	
7	POW 9- Nellal Ayshommabi	0.4	7.49	1090	610	400	180	220	90	368	
8	POW 10- Mayampokkada Basheer	0.5	7.27	1350	756	520	200	320	70	520	
9	POW 11- Pathada Safiyabi	1.1	7.32	860	482	400	200	200	70	360	
10	POW 12- Keelachery Palli	0.8	7.51	2000	1120	460	100	360	350	400	
11	POW 13- Cheriyadam Zuhrabi	0.3	7.37	1060	594	340	160	180	70	360	
12	POW 14- Achammada Beebi	0.3	7.48	800	448	340	140	200	50	320	
13	POW 15- Lavanakkal Muthubi	0.2	7.67	760	426	260	100	160	80	256	
14	POW 16- Thachery Biyyada Kamarunnisa	0.5	7.37	1370	767	460	220	240	100	344	
15	POW 17- Puthiyadam Koya	0.4	7.57	930	521	380	100	280	60	312	
16	POW 18- Hussain Pally	0.7	7.44	780	437	340	120	220	50	320	
17	POW 19- Chakkarakkada Rahmath	1.2	7.34	1110	622	420	140	280	120	368	
18	POW 20- C.Nalakam Fathahulla	0.4	7.36	1150	644	420	180	240	100	400	
19	POW 21- Kanjarkakkada Sayed Ismail	1.3	7.31	690	386	280	80	200	40	280	
20	POW 22- Usman Pally	0.8	7.33	920	515	340	100	240	40	416	
22	POW 23- Pathummapura Attabi	0.6	7.34	1280	717	400	200	200	130	408	
23	POW 24- Kunnamkalam Palli	0.5	7.41	1320	739	420	180	240	170	376	

24	POW 25 - Karadath Palli	0.5	7.49	830	465	340	160	180	30	352	
25	POW 26- Ele Office	0.4	7.52	930	521	400	140	260	60	320	
26	POW 27- Mayamkakkada Kasim	1.1	7.46	910	510	340	140	200	50	352	
27	POW 28- C.Nalakam Murshida	1	7.35	1600	896	560	200	360	260	448	
28	POW 29- Darussalam Kolikkat Fathima	0.6	7.42	1090	610	440	180	260	80	400	
29	POW 30- Maharangeese Manzil Zuhrabi	0.7	7.22	940	526	400	140	260	50	400	
30	POW 31- Kunthath Palli	0.2	7.3	780	437	380	200	180	40	400	
31	POW 32- C.Nalakam Rahmathulla	0.1	7.5	780	437	360	200	160	40	360	
32	POW 33- Valiya Palli	0.2	7.33	1900	1064	560	260	300	330	480	
33	POW 34- Kodivalappu Fathimath Zuhra	0.2	7.47	1120	627	480	200	280	90	376	
34	POW 35- Mayampokkada Zuhrabi	ND	7.62	890	498	340	140	200	100	296	
35	POW 36- Mahlara Palli	0.5	7.65	680	381	340	160	180	30	296	
36	POW 37- Kerakkada Ayshomma	0.5	7.24	970	543	500	200	300	60	464	
37	POW 38- Kannathimmada Nisa	0.6	7.43	900	504	380	180	200	70	392	
38	POW 39- Pappada Kunhiseethikoya	0.9	7.4	1100	616	480	200	280	90	400	
39	POW 40- Padippurakkad Kadeeja	0.8	7.36	1120	627	100	400	160	240	376	
40	POW 41- Kunjamma Palli	0.6	7.34	790	442	380	160	220	50	376	
41	POW 42- Thattampokkada Jamal	0.6	7.35	850	476	400	160	240	30	456	
42	Kadeejommabi	0.6	7.39	890	498	440	140	300	40	408	
43	POW 44- Arafa palli	0.9	7.55	780	437	400	140	260	30	344	
44	POW 45- Kuttiyathara Raihanath	0.5	7.51	2600	1456	600	580	200	400	408	
45	POW 46- Beethathabiyapura Banu	2	7.35	1170	655	400	100	300	140	376	
46	POW 47- Pazhayakamkatt Ayshomma	0.9	7.36	1230	689	480	200	280	100	432	
47	POW 48- H.K.Rafeek Store	0.8	7.5	990	554	440	120	320	50	416	
48	POW 49- Chodath Koya R/h	0.5	7.45	960	538	460	200	260	50	440	
49	POW 50- Chemmachery Puthiya Palli	0.8	7.44	1050	588	440	180	260	70	440	
50	Dweep Oil Enterprises	0.8	7.5	730	409	360	100	280	30	344	
51	POW 51- Purath Palli	1	7.21	900	504	420	260	160	70	416	
52	POW 52- Pallipura Ayshomma	1.3	7.32	870	487	380	180	200	40	384	
53	POW 53- M.padipura Kunhi	1.1	7.53	560	314	260	80	180	40	240	
54	POW 54- Pallipura Beebi Kadeeja	0.8	7.34	1070	599	420	140	280	80	440	
55	POW 55- Pathummada Mohd.Kasim	0.8	7.42	1110	622	420	180	240	110	400	
56	POW 56- Antham Palli	0.8	7.38	1050	588	460	220	240		408	
57	POW 57- Mundaram Fathahulla	1.5	7.35	750	420	380	180	200		328	
58	POW 58- Kadiyammada Nallakoya	0.6	7.28	970	543	460	200	260		424	
59	POW 59 - Mohiyudheen Palli	2.5	7.44	720	403	340	80	260		320	
60	POW 60- Mootharammel Zahida	0.7	7.35	1650	924	580	200	380	190	480	
61	POW 61- Makkete Nazer	1.1	7.34	1780	997	600	200	400	190	544	
62	POW 62- Kunnashada Kadeejomma	1.8	7.24	990	554	500	300	200		456	
63	POW 63- Thattampokkada Beebi	0.6	7.31	1190	666	440	280	160		480	
64	POW 64- Badar Kuttiyathara	0.7	7.27	1230	689	540	260	280		496	

65	POW 65- SVP Mohammed Kasim	0.2	7.44	980	549	360	160	200		336	
66	Hotel Arafa & Shop	0.1	7.66	870	487	340	140	200		344	
67	POW 66- Rameeda Manzil Ayshabi	1.1	7.29	1040	582	440	180	260		440	
68	POW 67- Valiya Pandaram jowharath	1.4	7.35	950	532	400	100	300		520	
69	POW 68- Palath Puthiyapura Sulaikha	1.5	7.33	1670	935	560	200	360	210	368	
70	POW 69- Ummerthakkada Bambathibi	1	7.45	1510	846	460	140	320	170	464	
71	POW 70- Bappathiyoda Mullabi	1	7.4	980	549	440	120	320		344	
72	POW 71- Cyclepura Kamarban	0.4	7.15	1310	734	500	200	300		440	
73	POW 72- Makkete Attabi	0.4	7.2	1190	666	440	180	260		480	
74	POW 73- Belichetta Rahmath	1.3	7.27	1120	627	500	180	320		464	
75	POW 74- Kattupuramkad beefathumma	0.1	7.25	1330	745	560	220	340		560	
76	POW 75- Nangammada Bambathibi	0.3	7.36	910	510	400	140	260		408	
77	POW 76- Pallipupura Habsabi	0.6	7.28	1710	958	600	220	380	190	520	
78	POW 77- Keelaillam Mohd kasim	0.9	7.36	1660	930	480	200	280	240	480	
79	POW 78- Kunnammithithiyoda Hajara	0.8	7.51	850	476	280	180	100		320	
80	POW 79- C Lavanakkal Thahira	0.3	7.42	960	538	400	200	200		400	
81	POW 80- Chettupura Sayed Ismail	0.7	7.44	980	549	400	200	200	110	336	
82	POW 81- Bilutheth Zahida	0.5	7.33	1050	588	460	140	320	100	360	
83	POW 82- Kerakkada Sarommabi	1	7.38	1420	795	560	240	320	140	576	
84	POW 83- Lavanakkal Kunhibi	0	7.46	890	498	300	160	140		360	
85	POW 84- Mayampokkada Fathummabi	0	7.34	1070	599	360	140	220	120	392	
86	POW 85- Aliyathara Thangakoya	1	7.46	1140	638	360	140	120	120	392	
Chetlat											
1	Jabalunoor		7.9	1200	672	480	36	95	210		
2	Shalimar Manzil		7.8	1100	616	460	24	97	180		
3	Aboodabi		7.7	1300	728	490	36	97	220		
4	Ali kunnabiyoda		7.6	1080	604	470	32	95	140		
5	Jaffer Padipura		7.7	950	532	400	24	82	100		
6	Ashiyoda		7.9	950	532	420	28	85	80		
7	Zamzam Nagar		7.8	1050	588	450	24	95	100		
8	Saifulla.PO		7.6	1190	666	470	32	95	110		
9	Makkathulmukarama		7.6	1000	560	440	24	92	90		
10	Khan Ghothi		7.7	1060	593	430	24	90	100		
11	Baderbagdad		7.8	745	417	330	24	65	70		
12	Ameer Manzil		7.6	680	380	300	24	58	60		
13	Out Banglaw		7.7	1320	740	400	28	80	200		
14	Rose vilas		7.9	1200	672	430	32	85	160		
15	Faseelanivas		7.8	880	492	400	32	78	80		
16	Mubeena Munaver		7.8	750	420	320	20	65	80		
17	Aminabi.PK		7.9	850	479	350	28	68	90		
18	Puthiyaillam		7.7	730	408	310	24	61	80		
19	Dackbanglaw		7.6	725	406	320	20	65	70		
20	Badakilamullipura		7.9	790	442	350	28	68	80		
21	Darul Asrar		7.8	985	551	420	24	87	90		
22	Darulkhair		7.6	650	365	290	24	56	60		
23	Cheriyabanglaw		7.8	810	453	360	28	70	90		

24	Beerampalli		7.9	500	280	200	12	41	50		
25	Darul Huda		7.7	800	448	340	28	65	90		
26	MIM bulding		7.6	730	408	340	20	70	60		
27	Darul Marva		7.7	790	442	350	16	75	80		
28	Biyyammada		7.6	710	397	300	16	63	50		
29	Ahamedkoya.MO		7.6	760	425	330	20	68	60		
30	Anganvadi 2		7.9	740	414	330	20	68	70		
31	JBS		7.8	715	400	300	16	63	60		
32	Anganvadi 1		7.6	620	347	290	12	63	50		
33	Anganvadi 3		7.8	570	319	260	12	56	50		
34	Farisha manzil		7.6	800	448	360	24	73	80		
35	Darulaman		7.8	850	476	380	28	75	90		
36	Darul marva		7.6	750	420	320	20	65	70		
37	Darul quina		7.7	960	537	420	32	82	100		
38	Badaruduja		7.8	855	478	400	36	75	70		
39	Rajagiri		7.9	940	526	440	32	87	80		
40	Kunnabiyoda		7.6	720	403	330	16	70	70		
41	Arafamanzil		7.8	1100	616	430	24	90	140		
42	Kottakal		7.9	1020	571	410	28	82	120		
43	Thanuja.CB		7.6	910	510	380	20	80	110		
44	Badakkilapura		7.6	900	504	360	24	73	90		
45	Safwanmanzil		7.7	820	460	340	16	73	90		
46	Melilapura		7.9	970	375	300	24	58	70		
47	Balgamanzil		7.8	650	364	300	20	61	60		
48	Darussalam		7.9	680	380	330	28	63	50		
49	Chokkipura		7.6	610	341	290	16	61	50		
50	Ummaniyapura		7.6	1090	610	440	32	87	120		
Kadmat											
1	Poonellala House		7.45	1205	675	400	80	320	120	560	
2	Thiruvathapura		7.64	855	479	300	80	220	140	480	
3	Rafeek Surveyor		7.52	802	449	300	80	220	100	480	
4	Hamzakoya Police		7.40	1166	653	400	40	360	100	560	
5	Beebiyakudi		7.54	1061	594	320	60	260	60	480	
6	Azhabul Kahf palli		7.28	640	358	300	80	220	40	440	
7	Govt. Quarter near Valiyabhoomi		7.13	943	528	340	80	260	140	408	
8	K P sayedali Kunhi Pandal		7.33	753	422	300	60	240	40	448	
9	Suhara Manzil		7.25	861	482	380	60	320	80	464	
10	Thekkila Illam		7.25	1062	595	400	80	320	100	480	
11	Fouziya Manzil		7.56	1008	564	400	60	340	100	448	
12	PV Abdullakoya		7.80	715	400	300	60	240	60	432	
13	Mansoor B S		7.54	2800	1568	500	100	400	780	456	
14	Govt. JNSSS		7.80	785	440	200	60	140	100	424	
15	B P Muthukoya JE (Rtrd.)		7.39	566	317	240	60	180	40	440	
16	Thottathakkara Near Biriyathimmada		7.48	996	558	400	60	340	100	440	
17	KS Attakoya Police (W/H)		7.60	716	401	320	60	260	40	440	
18	Malika House		7.51	703	394	300	60	240	60	456	
19	Dak Bunglow		7.52	1300	728	440	140	300	240	400	
20	Community Health center		7.58	1081	605	360	100	260	140	440	
21	Therakkal Ibrahim		7.50	1001	561	400	110	290	100	560	
22	Pathada		7.57	1019	571	420	120	300	180	400	
23	Shakthi Mahal		7.44	818	458	300	100	200	60	440	
24	AC Lirar Master		7.83	675	378	280	60	220	60	280	
25	KC Koyakunhi		7.74	2000	1120	480	120	360	460	400	

26	Usman Kunhi MI		7.76	1095	613	380	100	280	120	416	
27	Kadeejakudi		7.65	1336	748	380	100	280	140	424	
28	Melachetta		7.25	1151	645	340	120	220	180	376	
29	Melachetta Muthubi		7.35	871	488	340	120	220	100	424	
30	Kunhi Pandal		7.33	765	428	280	80	200	60	376	
31	Madurakam		7.41	940	526	320	100	220	100	384	
32	Zakeer Manzil		7.78	1910	1070	400	140	260	440	360	
33	Pay & Accounts Office		7.25	686	384	300	100	200	80	400	
34	Faseela Gothi		7.35	900	504	400	120	280	60	360	
35	Vasusha Manzil		7.33	1105	619	400	120	280	140	416	
36	Sadrommechetta		7.41	873	489	360	80	280	80	424	
37	Pathada		7.23	950	532	340	80	260	100	456	
38	Mampuram		7.47	1690	946	400	110	290	300	440	
39	Post Office		7.47	1536	860	400	80	320	300	432	
40	Biyyathechetta		7.30	1093	612	400	100	300	100	408	
41	Suhara Manzil		7.23	834	467	300	60	240	60	456	
42	Keelapathada		7.37	886	496	300	80	220	80	464	
43	Ummervanoda		7.71	1395	781	400	120	280	200	480	
44	Govt. Quarter Near north east side of Pallam Store		7.94	840	470	300	100	200	100	448	
45	Moula Palli		7.83	1415	792	440	120	320	280	392	
46	S M S House		7.86	800	448	300	80	220	40	456	
47	S B School		7.40	635	356	260	60	200	60	400	
48	Cheriya Palli		7.64	1380	773	400	80	320	200	560	
49	Chithrammada		7.28	1290	722	400	80	320	200	440	
50	Safiyath Alipura		7.70	960	538	340	80	260	100	480	
51	S M Thalhath NDB		7.83	1121	628	360	100	260	140	480	
52	Suheli Palli		7.61	580	325	260	100	160	40	480	
53	Kathathechetta		7.46	1404	786	400	80	320	180	520	
54	Uhudu Palli		7.66	795	445	300	60	240	40	360	
55	Well near Navami Palli		7.58	772	432	340	60	280	60	480	
56	Layina Palli		7.81	1725	966	500	120	380	300	344	
57	Puthiyapura		7.60	985	552	440	100	340	100	520	
58	Theralkkal Kunhikoya		7.83	977	547	360	100	260	100	440	
59	Sulaiman Musliyar Palli		7.96	4200	2352	700	240	460	1140	448	
60	Govt. Quarter near MK Mohammed		7.70	881	493	360	80	280	60	488	
61	Madeena House		8.01	1090	610	380	80	300	140	424	
62	Govt. Quarter Near RTO Camp Office		7.74	666	373	280	60	220	60	480	
63	Riyas Manzil		7.71	1283	718	400	80	320	120	456	
64	IRBN Office		7.54	953	534	340	80	260	100	464	
65	Mubarak Manzil Ashraf MK		7.85	1125	630	360	60	300	200	440	
66	Koyamma Pandal		7.88	1130	633	400	80	320	120	440	
Kavarattı											
1	Kelaputhiyapura fathahulla	1	7.00	1226	686	300	60	240	50	400	0.2
2	Chandiram kadeejs	1	7.10	1480	828	300	60	240	80	416	0.4
3	R/H Kasali uluvapura	ND	7.00	1247	698	340	60	280	60	408	0.2
4	Darul hamdu muthubi 1	1	7.18	1130	632	300	40	260	80	400	ND
5	Darul hamdu muthubi 2	1	7.00	1355	758	320	40	280	90	424	0.2
6	Pulipinakad attakoya	1	7.00	1422	796	320	40	280	90	416	0.2
7	Bakakada sainaba	ND	7.00	961	538	260	40	220	60	384	ND
8	Ambathachecha ahmed 1	ND	7.61	782	437	240	40	240	40	308	ND
9	Ambathachecha ahmed 2	1	7.28	887	496	220	40	400	60	300	ND
10	R/H Kattupura kasim	1	7.29	1064.00	595	300	60	180	60	288	0.2
11	Pura saromma	2	7.34	1813	1015	520	100	400	200	592	ND
1	Pura sakeena 1	1	7.32	1800	1008	460	60	400	200	448	0.4
13	Pura sakeena 2	1	7.17	1717	961	480	80	400	260	560	0.2

14	Ullikanapura sulikabi	1	7.27	1539	861	480	100	380	110	584	0.6
15	Chunkam muthukoya	ND	7.35	827	463	320	150	170	30	400	0.2
16	PURA Mariyommabi	1	7.55	1217	681	480	80	400	70	480	0.4
17	R/Hbuniyameem utampokakada	2	7.28	2190	1226	450	80	370	280	560	0.8
18	Baithul rahmath sarommabi	1	7.42	1708	956	500	130	370	170	600	0.6
19	Bandampali mariyath	1	7.00	1106	619	370	50	320	90	440	0.6
20	IZATH MADRASA	ND	7.14	760	429	320	50	270	30	416	0.2
21	Kasim intae chaya kada	2	7.25		1640	580			500		
22	Seethiyepalli	1	7.32	1182	661	200	60	140	80	324	ND
23	Moulapalli 1	1	7.45	1112	622	180	60	120	80	328	ND
24	MOulapalli 2	1	7.25	1265	708	300	40	260	90	295	0.2
25	Kuttipapepura suliman	1	7.21	1110	621	320	60	260	80	317	0.2
26	Kuttipapepura hajara	1	7.22	1391	778	360	80	280	80	360	0.2
27	Kuttipapepura hameeda	2	7.00	1475	826	340	60	280	100	324	0.2
28	R/H Aynepura maliha	2	7.18	1540	826	320	40	280	100	389	0.4
29	Molokepura thajunissa	1	7.22	1014	567	320	60	260	80	288	0.2
30	Beeranthoda fathumabi	1	7.18	1261	706	300	60	240	80	360	0.2
31	Molokepura aysha	1	7.28	1180	660	300	60	240	80	302	0.2
32	P.M shreekendravidyalayam	ND	7.00		211	30			50	36	ND
33	Puthiyaveedu beebikadeeja 1	1	7.00	1410	790	240	60	180	130	400	0.2
34	Beypor gothi amina	1	7.53	1206	675	260	60	200	100	400	0.2
35	puthiyaveedu beebikadeeja 2	1	7.29	1105	619	260	80	180	80	324	0.2
36	Baithulnussa sharafuniss	ND	7.18	1065	596	220	60	160	50	353	0.2
37	Koyilam subaida	1	7.34	1159	649	260	40	220	100	353	0.2
38	R/H soodathu malika	ND	7.00	949	531	280	60	220	60	295	ND
39	Puthiyalikom muminath	1	7.22	1169	655	260	60	200	80	367	0.2
40	Jazeera puthiyalikom 1	1	7.24	1170	655	280	60	220	80	324	0.2
42	jazeera puthiyalikom 2	ND1	7.29	823	461	220	40	180	80	274	ND
43	R/H subaida kalpeni	1	7.25	1115	624	300	60	240	80	346	0.2
44	VAdaku maidanoda rahmath	1	7.00	1613	903	320	60	260	80	329	0.2
45	Rahiyanath baithul hamd	1	7.00	1656	927	340	40	300	100	329	0.2
46	Maidanoda safiyabi	1	7.00	1500	840	320	40	280	120	374	0.2
47	Nazeema mullipura 1	ND	7.00	999	559	240	60	180	80	272	ND
48	Nazeema mullipura 2	1	7.45	1213	679	260	40	220	60	381	0.2
49	Mumthaz mullipura 1	ND	7.36	635	355	200	40	160	40	259	ND
50	MUmthaz mullipura 2	1	7.00	474	474	220	60	160	60	272	ND
51	Nasareena manzil nasareena	1	7.17	1122	628	320	80	240	60		
52	Cheriyabi agam 1	1	7.00	1400	784	400	80	320	120		
53	Cheriyabi agam 2	ND	7.74	788	441	260	60	200	80		
54	MPSAF Dy.SP Quarter	2	7.15	1960	1097	480	120	360	180		
55	Govt Quarter. Typell.ICE-10/94	1	7.24	1500	840	360	100	260	120		
56	Govt Quarter.ICE - 10/12	1	7.16	1400	784	360	140	220	120		
57	80 Quarter 15th Block. ICE -10/12	1	7.20	1318	738	380	160	220	100		
58	80 Qurter 14th Block	2	7.41	1008	564	340	160	180	100		
59	Labour shed	1	7.15	1800	1008	440	180	260	120		
60	Hotel Kohinoor. C - 9/69	1	7.42	2100	1176	600	180	420	300		
61	Police Barack - ICE-10/14	2	7.51	2400	1344	520	160	360	380		
62	Kendriya Vidyalaya	1	7.18	1400	784	340	100	240	140		
63	Govt quarter. ICE- 10/26	1	7.56	1999	1119	380	140	240	260		
64	RO Plant well	1	7.52	1329	744	480	100	300	60		
65	Thoufique Manzil	1	7.61	1899	1063	520	120	400	100		
66	Ediyapalli	1	7.10	1852	1037	540	120	420	120		
67	Rented House. ICE-5/121	1	7.41	1214	679	360	100	260	140		

68	Chakilallm shafabi	1	7.00	983	550	280	40	240			
69	Kathuthulasi muthubi	2	7.00	1027	575	240	240	180			
70	Noor mahal beebi 1	N	7.45	681	381	200	200	120			
71	Noor mahal beebi 2	1	7.17	957	535	240	240	200			
72	Aliyamakada saleem	N	7.28	918	514	280	280	220			
73	Aliyamakada attakoya	N	7.14	1099	615	260	260	210			
Klalpeni											
1	Beebi.P.P	ND	7.68	1313	735	540	150	390	180	326	ND
2	Ayshabi.P.P	ND	7.74	1398	783	560	160	400	210	368	ND
3	Habusa.A.K	ND	70.78	981	549	410	80	330	120	320	ND
4	Kasmikoya Monthampalli	ND	7.76	1857	1040	670	150	520	360	436	0.2
5	Light House	ND	7.28	245	137	100	30	70	30	186	ND
6	Beefathummabi Melachedam	ND	7.26	286	160	110	30	80	40	188	ND
7	Nafeesath Pokkiyoda	ND	7.68	1709	957	640	140	500	220	306	ND
8	Govt Quarter A1	ND	7.64	405	227	150	40	110	60	218	ND
9	Govt Quarter C1	ND	7.78	1885	1056	660	140	520	280	428	ND
10	FIsheries Office	ND	7.76	1553	870	560	160	400	190	364	0.4
11	Mohammed KOya Avval	ND	7.38	1461	818	580	180	400	140	386	ND
12	Govt Quarter A3	ND	7.68	1574	881	620	120	500	240	168	ND
13	Sheemabi Kunninamel	ND	7.48	202	113	80	20	60	30	178	ND
14	Habeeb Melaillam	ND	7.42	305	171	130	40	90	30	396	ND
15	Nafeesa Melaillam	ND	7.76	1589	890	640	180	460	260	216	0.2
16	Kadishimma Melachedam	ND	7.56	586	328	250	50	200	60	392	ND
17	Hajara Akkara	ND	7.83	1709	957	640	140	500	280	328	ND
18	Govt Quarter	ND	7.78	995	557	440	120	320	100	312	ND
19	Beefathumma Pokkiyoda	ND	7.76	925	518	400	100	300	110	386	ND
20	CNH Store near Juma Masjid	ND	7.8	1355	759	560	170	390	160	278	ND
21	Zabeer kakkachiyoda	ND	7.76	962	539	470	140	330	50	416	ND
22	Hamzakoya Mammel	ND	7.78	1504	842	580	180	400	160	388	0.2
23	Hajarommabi Kunjipoovakkada	ND	7.72	1207	676	510	140	370	150	396	ND
24	Rahmath Pokkiyoda	ND	7.66	1386	776	570	180	390	180	312	ND
25	Muthukoya Alikakkada	ND	7.68	1640	918	580	190	390	310	362	ND
26	Kidave Kunniyappada	ND	7.72	1857	1040	680	200	480	330	428	ND
27	Kasmi Koya Kakkaillam	ND	7.74	1475	826	540	150	390	260	406	ND
28	Bambathi Pandath	ND	7.64	1298	727	510	120	390	240	396	ND
29	Saina Chandipappada	ND	7.68	1680	941	580	200	380	240	398	ND
30	Sayed Mohammed Chakkekkeel	ND	7.72	1631	913	560	160	400	260	406	ND
31	Hajarommabi Malmikakkada	ND	7.56	324	181	140	20	120	30	178	ND
32	Govt Quarter D4	ND	7.74	1447	810	550	160	390	210	392	ND
33	KKMKSSS School	ND	7.38	572	320	250	50	200	60	298	ND
34	Dak Bunglow	ND	7.72	1292	724	560	160	400	110	362	ND
35	Beefathumma Pakkath	ND	7.76	1230	689	550	160	390	110	358	ND
36	Govt Quarter near PNP	ND	7.7	1532	858	580	380	200	180	418	ND
37	Pathummabi Chemmangath	ND	7.56	628	352	250	50	200	80	348	ND
38	Abdu Rahman Pokkiyoda	ND	7.6	1016	569	440	120	320	110	368	ND
39	Beebi Thithiyapura	ND	7.68	1518	850	630	160	470	200	412	0.2
40	LPWD Sub Division	ND	7.62	682	382	290	80	210	80	320	ND
41	Attakoya mariyappada	ND	7.74	981	549	430	110	320	100	286	ND
42	Poove Mariyappada	ND	7.68	1765	988	660	170	490	280	438	ND
43	Govt Quarter near Breakwater	ND	7.72	1751	981	670	170	500	260	424	ND
44	Mullabi maral	ND	7.38	318	178	140	30	110	30	218	ND
45	Hafeera manzil	ND	7.6	1348	755	580	180	400	110	398	ND
46	Bi Manzil	ND	7.72	1475	826	650	150	500	160	432	0.2
47	Attabi Mariyappada	ND	7.68	1390	778	580	190	390	130	402	ND

48	Ashraf Umbrampappada	ND	7.64	1242	696	560	160	400	120	396	ND
49	T.T.Koya HNO 89	ND	7.62	1045	585	490	140	350	80	368	ND
50	C.N.Masoorabi HNO 119	ND	7.58	995	557	450	120	330	80	3854	ND
51	A.K.Mumthaz Beegum HNo 116	ND	7.5	218	122	90	20	70	30	204	ND
52	A.K.Safiyabi	ND	7.52	268	150	110	20	90	30	212	ND
53	Vahida.K.V HNo.111	ND	7.68	1814	1016	640	180	460	360	418	ND
54	Jumailathbi Achammada	ND	7.68	1332	746	580	180	400	100	362	ND
55	Sayed Kunhiyappada	ND	7.72	1334	747	560	170	390	110	374	ND
56	Bushra Mammel	ND	7.76	1287	721	570	170	400	100	360	ND
57	Hajara Umbrampappada	ND	7.78	1920	1075	640	150	490	360	424	ND
58	Pathumma Edayakkal	ND	7.74	1016	569	450	150	300	100	318	ND
59	Poove Umbrampappada	ND	7.7	1948	1091	660	220	440	420	436	ND
60	Mullabi Thaithottam	ND	7.68	1186	664	530	130	400	120	326	ND
61	Attabi Melchedam	ND	7.58	868	486	390	120	270	80	284	ND
62	Anjuman Ahamdiyyaa	ND	7.68	741	415	320	100	220	80	296	ND
63	Nishad Khan	ND	7.7	1525	854	580	200	380	140	348	ND
64	Attakoya Kunnamkalam	ND	7.64	1264	708	550	160	390	140	342	ND
65	Sara Chadachiyoda	ND	7.42	368	206	130	30	100	60	186	0.2
66	Muneera kakkaillam	ND	7.58	1348	755	550	150	400	120	388	ND
67	Pookoya.C.G	ND	7.6	818	458	340	100	240	90	296	ND
68	Bi Mammel	ND	7.52	914	512	400	110	290	90	308	ND
69	Safiyabi Edathinappuram	ND	7.62	946	530	410	110	300	110	312	ND
70	Kadishomma Melachedam	ND	7.58	706	395	330	50	280	50	326	ND
71	Hajara Akkara	ND	7.64	1984	1111	680	140	540	380	398	ND
72	Govt Quarter near Sharhabeel Mill	ND	7.68	1115	624	430	60	370	180	368	ND
73	Beefathumma Pokkiyoda	ND	7.62	974	545	420	100	320	110	362	ND
74	CNH Store near Juma Masjid	ND	7.6	1468	822	580	180	400	190	384	ND
Minicoy											
1	Inayath Nivas Falessery	3.6	8.28	590	330	200	80	120	20	240	ND
2	Ibrahim Kudehidathage Falessery	3.8	8.06	720	403	240	80	160	70	280	ND
3	Mohabbath Nivas Falessery	0	8.01	640	358	240	120	120	40	400	ND
4	Mirihimauge Falessey	4.8	7.93	1050	588	200	100	100	90	300	ND
5	Oluvaluge Falessery	0	7.98	800	448	280	100	180	40	360	ND
6	Athirikoluge kendiparty	0.6	8.17	600	336	200	120	80	40	240	ND
7	Kerkiuge Kendiparty	1.2	7.8	880	492	280	80	200	70	360	ND
8	Lavagothi Bidharuge Kendiparty	0.8	7.91	750	420	260	100	160	60	300	ND
9	Sikab Nivas Kendiparty	1.6	7.73	1450	812	360	200	160	140	480	ND
10	Odivalumathige Kendiparty	0.8	8.22	800	448	260	60	200	100	240	ND
11	Ainas Mahal Falessery	0.8	7.94	1480	828	340	80	260	190	380	ND
12	Lalumanthage Falessery	0.6	7.79	1420	795	540	140	400	120	440	ND
13	Gandeaminage Falessery	1.2	7.97	1230	688	300	60	240	110	380	ND
14	Athirige Falessery	0.6	7.85	910	509	300	80	220	60	340	ND
15	Malimagothi Falessery	0.6	7.89	1170	655	360	120	240	90	400	ND
16	Haniya Nivas Falessery	0	7.74	1100	616	180	50	130	100	420	ND
17	Valumathige Falessery	0	7.84	1110	622	200	150	50	40	400	ND
18	Lenumauge Falessery	1.1	7.95	910	510	160	80	80	60	320	ND
19	Kundiganduge Falessry	0.6	8.24	860	482	200	80	120	60	340	ND
20	OWM1- Malugothi Bada	4.9	8.24	470	263	180	40	140	30	240	ND
21	OWM2-Malege koluge Bada	0	7.79	810	454	180	100	80	50	320	ND
22	OWM3-Gulsanmange Aoumagu	0	7.9	730	409	200	80	120	40	260	ND
23	OWM4-Dilkush mahal Aoumagu	0	7.85	800	448	200	80	120	60	300	ND
24	OWM-5 Donnakagothi Boduathiri	0	8.17	1110	622	220	100	120	40	320	ND

25	T1-Dondhalekagothi Kendiparty	1.7	7.98	1460	818	280	140	140	60	340	ND
26	T2- Juma masjid Funhilol	0	7.34	490	274	200	40	160	70	220	ND
27	T3- Kandamath Mosque Boduathiri	0	8.3	480	269	180	60	120	30	240	ND
28	T4- Odivalu Mosque Bada	1.4	7.93	1350	756	360	100	260	120	380	ND
29	T5- Dak Bunglow 50 acre	0	8.12	1090	610	300	140	160	60	420	ND
30	T6- Bismigothi South Bandaram	0	8.1	770	431	260	100	160	40	380	ND
31	T7- Light House	4.9	8.03	1150	644	180	80	100	100	420	ND
32	Beppuruhusainkage Falessery	0.6	8.47	600	336	200	60	140	40	240	ND
33	Gande makan Falessery	1	8.42	750	420	160	50	110	60	260	ND
34	Heyyoge Falessery	0.8	8.35	1030	577	280	110	170	80	360	ND
35	Maluge Falessery	0.6	8.11	1110	622	300	130	170	80	340	ND
36	Falessery Village House	0.3	8.4	630	353	160	50	110	50	260	ND
37	OWM6-Boduathiri Village House	1.7	8.08	560	314	200	40	160	20	240	ND
38	OWM7-Kandamath Mosque Boduathiri	0	8.33	500	280	140	80	60	30	220	ND
39	OWM8-Kandamathgothi Boduathiri	0	8.03	1130	633	160	20	140	90	460	ND
40	OWM9-Boduganduar	0	8	820	459	180	100	80	90	260	ND
41	OWM10-Kandhuge Aloodi	0	8.11	1000	560	220	80	140	100	300	ND
42	Kudehithmbigothi Kudehi	0	8.32	720	403	300	80	220	40	340	ND
43	Kaunige Bidharuge Kudehi	0	7.88	1510	846	300	40	260	120	400	ND
44	Bodumauge Falessery	0	8.01	1660	930	280	80	200	160	480	ND
45	Irumathige Falessery	0	8.18	820	459	180	20	160	50	340	ND
46	Olukodige Falessery	0	8.21	960	538	200	40	160	80	220	ND

भारत सरकार, रक्षा मंत्रालय
रक्षा अनुसंधान तथा विकास संगठन
रक्षा अनुसंधान तथा विकास स्थापना
झांसी मार्ग, ग्वालियर-474002
दूरभाष : (0751) 2233490, 2340245
फैक्स क्र. : 0751-2341148
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Govt. of India, Ministry of Defence
Defence Res. & Dev. Organization
(DRDO)
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Email : Ik-dst@nic.in

No: DRDE/TC-41H/HPBD-Corrs/2025

Date: 26th Apr, 2025

To,

Kuldip Singh Thakur,
DANICS, Special Secretary cum Director,
Lakshadweep Administration,
Department of Science & Technology,
UT of Lakshadweep, Kavaratti-682555

SUB: Request for assistance in compliance with Hon'ble NGT Directions regarding the performance of Bio-Toilets in terms of Gas recovery and utilization of digested material-Reg.

Reference is made to your Letter No. F.No 15/1/2024-S&T (Vol. I) dated 09 Apr 2025.

With reference to above cited subject it is submitted that

A total of 1618 Nos of biodigesters were installed in Lakshadweep islands. Principally, DRDO Biodigesters follow anaerobic digestion process to degrade human fecal matter. The biodigesters installed in Lakshadweep are small in size with a total volume of 700L only. Robust biodegradation process within the biodigester helps to convert influent from toilet into effluent water and trivial amount of biogas. The effluent water is released into the soil bound zone through a shallow soak pit. Due to the negligible amount of biogas production from 700L biodigester (for single household of 4-6 users), feasibility of harvesting and utilization of the same is minimal. Hence, there is no provision of biogas recovery.

Owing to their unique design, no septage or sludge is accumulated in these biodigesters, and therefore, there is no need to evacuate the sludge. The performance of these digesters was evaluated by Centre for Water Resources Development and Management (CWRDM), Kerala by monitoring the degradation of organic matter in terms of COD, BOD and other parameters. According to this study, the biodigesters installed in Kavaratti, Andrott and Bitra were found to reduce organic matter significantly.

(Dr. B N Acharya)
Sc. 'F' & Head, TC
For Director

Copy to:

- Director secretariat- For your information
- Director DRL - For your information
- Dr. A.K. Goel, Scientist 'G' & Head BPT
- O/o DG (SSS) – For Your information please

ANNEXURE-VIII

Kavaratti

	January			February			March	
	sample location	E-coli		sample location	E-coli		sample location	E-coli
1	Haneefa mulliyoda 1	ND	1	Munnabazar akber	9	1	Pura saromma	9
2	haneefa mulliyoda-2	ND	2	Tea tag	ND	2	Ullikanapura sulikabi	16
3	jawahar mahal near staf canteen	ND	3	Basheer kadapurathaba	ND	3	R/Hbuniyameemut ampokakada	6
4	Helipad	ND	4	Safiya minicoy	ND	4	Kasim intae chaya kada	ND
5	Govt quarter ICE-10/180	ND	5	Dak banglo	9	5	Seethiyepalli	ND
6	Govt quarter B/161-C.148.82[1]	16	6	R/ H Kuttithyepura shajahan	ND	6	Moulapalli 1	ND
7	LHW.EE office	ND	7	R/ H Keelaputhiyapura fathahulla	ND	7	MOulapalli 2	ND
8	Govt quarter type II ICE-10/127	9	8	Alif alif bazaer	ND	8	Kuttipapepura suliman	9
9	Govt quarter type II ICE -10/74	9	9	Keliyam muthukoya workshop	ND	9	Kuttipapepura hajara	16
10	Govt qurter tape II ICE-10/71	4	10	Thiriveni beegum	ND	10	Kuttipapepura hameeda	16
11	Govt quarter tape II ICE -10/19	16	11	Hotel sea line	ND	11	R/H Aynepura maliha	9
12	Single officers barack	6	12	Tea tag	ND	12	Molokepura thajunissa	11
13	Reyazkhan	ND	13	Puthiyamalikakal beebi	ND	13	Beeranthoda fathumabi	29
14	Rahmathulla AP	ND	14	Baithul najma rafeek	ND	14	Molokepura aysha	6
15	Abdul jabbar	ND	15	Pookoya pura	ND	15	P.M shreekendravidyal ayam	ND
16	Basheer merikkunnu	ND	16	DR.ASHRAF near handicaraft	ND	16	Puthiyaveedu beebikadeeja 1	ND
17	Secretariat well	ND	17	Nallalakal mullabi	ND	17	Beypor gothi amina	6
18	mohammed abdul rasheed khan	ND	18	Kuttithayepura jameela	ND	18	puthiyaveedu beebikadeeja 2	ND
19	secretary pwd quarter	ND	19	Munnabazar	ND	19	Baithulnussa sharafuniss	ND
20	Thaj hotel	ND	20	Habusa teacher sea shell	ND	20	Koyilam subaida	29
21	Darul rasheed raseena	ND	21	Basheer amini	ND	21	R/H soodathu malika	ND
22	Ponnikam 5/116	ND	22	Thithiyeillam jahan	ND	22	Puthiyalikom muminath	ND
23	Chandipura bee 5/94	ND	23	Jazeenz birekal	ND	23	Jazeera puthiyalikom 1	ND
24	Birekkal houes 5/105	42	24	Valiyeillam rahmath	ND	24	jazeera puthiyalikom 2	ND
25	Community well	ND	25	Babu salam saleem	ND	25	R/H subaida kalpeni	ND
26	Thiruvathapura [abdul khader mestry]	ND	26	Baithul mukaram kadeeja	ND	26	VAdaku maidanoda rahmath	ND
27	Mela avvapada.5/47	ND	27	AYSHU HOSPITAL	ND	27	Rahiyanath baithul hamd	ND
28	Amin kachery	ND	28	Athanachamada sara	ND	28	Maidanoda safiyabi	ND

29	Edanilam suhra teacher	ND
30	Khaleelmanzil4/99chariyat hodajaffer	ND
31	Thithottam kojen[late]	ND
32	Naliyampura house4/4	ND
33	Thahira peechiyam	23
34	Moopans solar office	ND
35	Moopans solar purified water	ND
36	Barakka beepshree hotel	ND
37	Staff canteen	ND
38	Sea shell	ND
39	iva coast	ND
40	Bismillah hotal	ND
41	Alfiya kitchen	ND
42	zulal juice point	ND
43	Bismillah burgur head	ND
44	Noorul falahiyya	ND
45	Govt.ITI	ND
46	Mamoos cafe	ND
47	Aljazeera c/o moosa	ND
48	Rah3eem mangalapuram	ND
49	Navy Galley	ND
50	Navey ward room	ND
51	Bsnl office	ND
52	Ashraf androth quarter lpwd	9
53	Paradisehut tap water	29
54	paradise hut product watwer	ND
55	Madeena malippappada	ND
56	iram pappada	9
57	Rahiya malippappada	ND
58	Thelikkepura ayshomma-1	16
59	Thelikkepura ayshomma-2	9
60	Thelikkepura sulaikha	6
61	Thelikkepura asi	29
62	Bsnl office	ND

29	Darul sarna khader	ND
30	Cheriyathombathimada 2	ND
31	Naseeba cinic unani	ND
32	Koonampura abo	ND
33	Cheriyabi beeyamada	ND
34	Kunnam abdulakoya	ND
35	Thithikuttiyepura 1	36
36	Thithikuttiyepura 2	53
37	Shsrepinoda haseena	28
38	Uthampokakada	9
39	Kotham jafeer	ND
40	Kandakalam muthukoya	ND
41	Sindh ayniepura	9
42	Thirnikad farki	42
43	Sulikabi puthiyapura	ND
44	Pallam fathima	28
45	Thirnikad beefathumma	43
46	Thirnikad jazeerz	23
47	R/H Rahil thirnikad	15
48	R/H mumthaz thirnikad	ND
49	Sanabara sareena	ND
50	Pookoya cheriyakara	11
51	R/H Poo alipura	19
52	Achada ahmed	ND
53	Ramla chandanathopu	ND
54	Ayshabi chekkilalm	ND
55	R/H sharaf AE pwd [rtd] 1	ND
56	R/H sharaf AE pwd [rtd] 2	ND
57	Kadeeshabi chekkilam 2	ND
58	Kasmi chekillam 1	ND
59	Kasmi chekkilam	ND
60	Thangakoya padipura 1	ND
61	Thangakoya padipura 2	ND
62	Humairath darul fathah	ND
63	SP office	ND
64	Casuwa beach restaurant	ND
65	Sandy beach restaurant	ND
66	Vaziyoram hotel	ND
67	Muhsin JE quarter C /47	ND
68	Shareefabi arshu	ND

29	Nazeema mullipura 1	ND
30	Nazeema mullipura 2	6
31	Mumthaz mullipura 1	ND

1007

Minicoy

January

Island	sample location	E-coli
1	POS1- Jameela Mahal Kendiparty	11
2	POS2- Near Dondhalekagothi Kendiparty	11
3	POS3- Athirige Falessery	0
4	Pos4- Kaim house kudhehi	9
5	POS5- Safarugothi falessery	15
6	POS6-Baumudinge Kudhehi	**0**
7	POS7- Juma masjid Funhilol	**15**
8	POS8- Funhilol Village House	**0**
9	POS9-Aloodi Village House	**11**
10	POS10- Ledranganduar Aloodi	**0**
11	POS11- Musliha Musthaq Sedivalu	**0**
12	POS12- Sabeera Nivas Sedivalu	**3**
13	POS13-Noorul falak Sedivalu	**11**
14	POS14- Alakagothi Aouge Sedivalu	**15**
15	POS15- Safnun Makan Rammedu	**0**
16	POS16- Koluidiakkal Rammedu	**9**
17	POS17- Hassanbebegothi Rammedu	**11**
18	POS18- Athrigothi meduge Boduathiri	**15**
19	POS19- Dombi mosque Boduathiri	**11**
20	POS20- Saliha Manzil boduathiri	9
21	POS21- Thavathagothi Shareef Boduathiri	0
22	POS21- Kehiganduvar CKB Aoumagu	0
23	POS23- Sabeena Manzil Aounagu	0
24	POS24- kambruge Kunnuge Aoumagu	34
25	POS25- Athirimathigothi Bada	0
26	Jatayu (Naval Detachment) Minicoy well - 1	0
27	Jatayu (Naval Detachment) Minicoy well - 2	28
28	Sainudeen Hotel Aboos Jetty Junction	35

February

Isla	sample location	E-coli
1	Jatayu (Naval Detachment Minicoy) Wel	120
2	Jatayu (Naval Detachment Minicoy) Puri	0
3	Fathaige South Bandaram	240
4	Javahar Navodhaya Minicoy Well-1	290
5	Javahar Navodhaya Minicoy Well-2	23
6	Javahar Navodhaya Minicoy Well-3	0

1008

Chetlat									
January				February			March		
	sample location	E-coli		sample location	E-coli		sample location	E-coli
1	Anganvadi 2	0	1	OW53-Peechmal	0	1	Jabalunoor	0
2	JB school	0	2	OW54-Pookoya .PK	29	2	Aboodabi	21
3	Anganvadi 1	0	3	OW55-Madeenamanzi	14	3	Jaffer Padipura	0
4	Anganvadi 3	0	4	OW56-Melapura	0	4	Ashiyoda	0
5	OW2-Ibrahim.AP	0	5	OW58-Avvaithiyoda	0	5	Saifulla.PO	0
6	OW3-ayshabi Sarpalam	0	6	OW59-Pookoya .BI	0	6	Khan Ghothi	0
7	OW4-Marhoomath.K	0	7	OW61-Govt.Quarter n	0	7	Ameer Manzil	0
8	OW5-Govt.Quarter ICE14	0	8	OW63-Komalam	26	8	Out Banglaw	0
9	OW7-Saifulla.PO	0	9	OWC2-Kulikkara	0	9	Mubeena Munaver	15
10	OW8-Govt.Quarter ICE 15	0	10	OWC3-Nedumthiruve	0	10	Dackbanglaw	0
11	OW10-Light House	0	11	OWC5-Mampurampal	0	11	Badakilamullipura	0
12	OW11-Kulikkara	0	12	OWC6-MIM	0	12	Darul Asrar	0
13	OW12-Govt.Quarter ICE 28	0	13	OWC7-Hospital	0	13	Darulkhair	0
14	OW13-Govt.Quarter 53	0	14	OW64-Keelapura	0	14	Darul Huda	0
15	OW15-Habeeb TP	0	15	OW65-Darulhyrath	0	15	Darul Marva	0
16	OW16-Kalkandiyodachetta	0	16	OW66-Hajjummapura	0	16	Biyyammada	21
17	OW17-Rajagiri	0	17	OW68-Moulapalli	0	17	Ahamedkoya.MO	0
18	OW18-Jannathulvahida	0	18	OW70-Shaiksurambi	0	18	Anganvadi 2	0
19	OW19-Noormahal	0	19	OW71-Malikakkal	0	19	JBS	0
20	OW20-Thithiyapura	0	20	OW72-Sawbagiyaveed	0	20	Anganvadi 1	0
21	OW21-Govt.QuarterICE 107	150	21	OW73-Mullipura	26	21	Anganvadi 3	0
22	OW22-Shaikkoya.KV	0	22	OW74-Mujeeda manz	0	22	Farisha manzil	0
23	OW24-LHW Office	0	23	OW75-Darul Rahma	0	23	Darulaman	0
24	OW25-Padipura	20	24	OW76-Abdulrahiman.	0	24	Darul marva	0
25	OW26-Nochilpura	0	25	OW77-Hydermadam	23	25	Badaruduja	0
26	OW27-BSNL office	0	26	OW79-salmath madap	44	26	Rajagiri	0
27	OW29-Cheriyolapura	0	27	OW82-Puthiyalicom	35	27	Kunnabiyoda	15
28	OW30-Naseema Manzil	0	28	OW86-Abdulkader.PP	0	28	Arafamanzil	0
29	OW31-Suhrathmanzil	0	29	OW87-Chamayam	0	29	Kottakal	0
30	OW33-Etheemkhan	14	30	OW89-Shahidamanzil	27	30	Thanuja.CB	0
31	OW34-Punnayakeel	0	31	OW91-Haseena Manz	0	31	Badakkilapura	0
32	OW35-Police Quarter near IR	20	32	OW92-Thottathakara	20	32	Safwanmanzil	27
33	OW36-Manamattiyoda	0	33	OW93-Hussain Manzi	0	33	Melilapura	0
34	OW37-PWD office	0	34	OW96-Jamaliyamanzi	0	34	Chokkipura	0
35	OW38-LHW well	0	35	OW98-Balhamanzil	0	35	Ummaniyapura	15
36	OW39-Nusrathmanzil	28	36	OW99-Safiyullamanzi	0			
37	OW40-Thangalaillam	15						
38	OW41-KoyakidaveTM	24						
39	OW42-Sarpalam	20						
40	OW43-Paralipura	0						
41	OW44-JB school	0						
42	OW46-Kuriyathiyoda	21						
43	OW47-Pakkiyodachetta	0						
44	OW48-Banglapura	0						
45	OW49-Govt.Quarter (BDO)	0						
46	OW50-Thottupura	0						
47	OW51-Sarasamanzil	0						
48	OW52-Cheriyabiyaithiyoda	0						

Amini						
January				February		
Island	sample location	E-coli		Island	sample location	E-coli
1	Shameena Khalid Puttiyapuram	0		1	JB School North	0
2	Kolikothiyida Beebi	0		2	JBS South	0
3	Monakal Suhrabi	15		3	JBS Centre	0
4	Mandali Pookunhi	120		4	SJMM GSSS	0
5	Achada Ameena	9		5	Anganwadi CNo. 1	0
6	Homeopathic Dispensary	15		6	Anganwadi CNo. 2	0
7	Beli	75		7	Anganwadi CNo. 3	0
8	Barkath Manzil	0		8	Anganwadi CNo. 4	0
9	Police Station	93		9	Anganwadi CNo. 5	0
10	Govt Hospital	64		10	Anganwadi CNo. 6	0
11	Belichetta	0		11	Azad Hotel	0
12	Puthiya Thoopraval	44		12	Beeram Palli	0
13	Ujraya palli	0		13	Puthiyathakkal Hajarabi	16
14	Monakkal	0		14	kottichetta Salma	4
15	Keelabeliya Cheriyakoya	210		15	Thahira Manzil Sulaikhabi	0
16	PWD Store	24		16	Puthiya Kakkothappura Saromma	9
17	Dak Bangalow	0		17	Nafeesathbi Kallakkekkal (Purakk	0
18	Ella Houise	0		18	Al- Maska Abdul khader	3
19	Kadappuratha Illam	0		19	Kareema Manzil Kadiri	0
20	Saina Baleliyar	0		20	Ahamad Musafir Khana	3
21	Sakeena manadam	0		21	Palichetta C/o Sakeer Hussain	0
22	Awammada Raheem	290		22	Kulappnakkal C/o Aboosala	0
23	Pallam Aboosala	0		23	Dau Najath Muthukoya	0
24	Asummada Saina	42		24	Naymath Manzil Alikutti	3
25	Purakkad Beebi	0		25	Puthiya Surambi	4
26	Baralichetta kunhikoya	150		26	Daru Ssuroor Khalid PS	0
27	Saboorabi K C	0		27	Roshan Mahal	0
28	Moulaya Palli	9		28	Kulappnakkal Sara	0
29	Pathechetta Ahmad	0		29	Achammade Chetta	0
30	Kunnammakkekal Ammad	0		30	Purathakkalla Chetta	0
31	Thattana Chetta Hajaroma	0		31	Kunjaliyakkal	0
32	Manniyam Kadeeja	0		32	Cheriyam Nallala	210
33	Manadam C/o Muhari	19		33	Jaffer Sadique N C Sulthan Trade	0
34	Puthiya Palli	15		34	Chamayam	0
35	Puthiya Puthillam Pathumma	20		35	Pallippuram	15
36	Pookoya Beeredam	20		36	Monakkallachetta	15
37	Cheriya Baithamkakkada Ibrahim	3		37	Kolikothiyoda	0
38	Cheriyatta	460		38	Puthiya purathakkal	7
39	Ashemmakada Abdulla	64		39	Hassana Palli	3
40	Kombatha Chetta Sayed	42		40	Cheradam	3
41	Kanjarabeli	210		41	Cheriya Pandaram	6
42	Nallala Koya	27		42	Keela villettam Athahabi	0
43	Malika C/o Alachommada	28		43	Keelavillattam Sainabi	0
44	Govt Quarter Northern side of PW	0		44	Baithul Huda	9
45	Govt Quarter II/36	0		45	Jafree Manzil	0
46	Kanjaranalla Kunhibi	15		46	Kunjachechetta	0
47	baliyakam Sakeena	23		47	Manpuram Rafeeque	0
48	Churathmadam Hassainar	24		48	Mubarak Manzil	0
49	Thiruvatha palli	34		49	Melila Pura	0
50	Mohiyudheen Palii	44		50	Jaseera manzil	460
51	kandlam Aboosala	53		51	Kadiya Palli Mullabi	9
52	Koormel Seethikoya	24		52	Kadiya Palli Ayshabi	6
53	Belapuram Hotel	0		53	Perunnal Parambu	240

March		
Island	sample location	E-coli
1	JB School North	0
2	JBS South	0
3	JBS Centre	0
4	SJMM GSSS	0
5	Anganwadi CNo. 1	0
6	Anganwadi CNo. 2	0
7	Anganwadi CNo. 3	0
8	Anganwadi CNo. 4	0
9	Anganwadi CNo. 5	0
10	Anganwadi CNo. 6	0
11	Komalam Kunhibi	24
12	Palichetta	15
13	Beliyomme chetta	0
14	Melasurambi	0
15	Kunjatta Chetta	9
16	Kadhiya Palli	9
17	Darussalam	0
18	Darul Hanna kasmikoya	24
19	Mohammed Mahal	9
20	Banetha Chetta Beefathumma	0
21	Thithechetta Hajara	0
22	Badariya Manzil Aboosala	15
23	Chakkechetta Beebijan	0
24	Mandethakkal Muthukoya	0
25	Mandethyakkal Hamza Koya	0
26	Meelad Manzil Cheriya Koya	0
27	Thaithottam Cheriya Koya	9
28	Pathumme Chetta Rahmath	6
29	Kulappnakkalla Chetta Sakeena	0
30	Unnam Sakeena	0
31	Kolakkulam	0
32	Kuli Jaffer	27
33	Madam Cheriyabi	28
34	Madam Hamzakoya	0
35	Illatha Chetta Sainabi	0
36	Baleliyar Rahmath	0
37	Baleliyar Pathumma	0
38	Padippura Sayed Koya	0
39	Puthiya Padippura	9
40	Madeena Manzil Kunhi	0
41	Thajunnor Karabi	0
42	Fousiya Mahal	28
43	Minnath Manzil	0
44	Kilichoda Yousaf	53
45	Pappada Mumthaz	0
46	Padippura Halimabi	0
47	Puthiya Padippura Shaharban	0
48	Puthiya Padippura Mohammed Rafeek	0
49	Puthiya Kanjarakakkada Hawa	0
50	Achechetta Vahidha	0
51		

1011

Agatti						
Januvary				February		
Island	sample location	Parameter		Island	sample location	E-coli
		E-coli				
1	ACHARABIYODA MOHAMMED MA	ND		1	THEKLAPURA SAINABA	ND
2	ACHAM KUTTYODA SALEENA	ND		2	ALIYAPAPPADA ZAKARYA	ND
3	KEELA ILLAM BUSER JEMHER	ND		3	KOTTA HAJARA	ND
4	OW 5 TYPE 2 QUARTERS NEAR BE	ND		4	ADANAILLAM SUBAHANA	ND
5	OW 6 KOYA NNAJEEMATH MENZI	3		5	VALLAINODA ABDUL MUTH	ND
6	OW 9 SAYED KOYA THEK KUNNIN	ND		6	JUMA MASJID MAIN	ND
7	OW 11 MOHAMMED KOYA THEKL	ND		7	PUTHYA ILLAM KASIM	ND
8	OW 13 BEYASHABIYODA KIDAVE	ND		8	NIDUM THIRU KOYAKOYA	ND
9	OW 15 NAJEEMATH MENZIL SADA	3		9	KUNHIYODA HALEEMABI	ND
10	TW 2 KAKKADA SIRAJ	20		10	TYPE2 QUARTES N PP JUNCT	ND
11	TW 3 THEK KUNNINA MAL SOUDA	ND		11	THEKPUTHYAVEED SABAD	ND
12	TW 4 CHACHADA ABDUL NAZER	ND		12	PUTHYAPURA SHAFFABI	13
13	OW 16 HYDER JAREM SURAMBI	ND		13	THEK KEELAPURA THAHIRA	ND
14	OW 20 MUTH KOYA MASTER AMI	ND		14	SHA RESIDENCY	ND
15	TW 6 THALATHAPALLY	20		15	KURIYAPAPPADA SHEEMAB	ND
16	TW 8 SHAIK KOYA	ND		16	THEK PUTHYAILLAM VAHIL	ND
17	OW 21SALMI KOYA MOULANA VE	1		17	PUTHYAILLAM ATTAKOYA	ND
18	OW 23PUTHYAM NALLALA	ND		18	AYNAPURA MOHD SHAFI	ND
19	OW 25 HAREES	ND		19	KULALINODA SAFIYA	ND
20	ABDUL SAMAD CHACHADA	ND		20	CHERIYAM KAKKADA DAV	ND
21	MAPADA ILAM AHIK	ND		21	MAYAM KAKKADA BADENI	ND
22	OW 26 FATHIMABI KOODATHAPA	ND		22	PAKRMUPPANODA SAYED	ND
23	OW 28 ABDULLAKOYA NAFEESA M	ND		23	BUNDER HABSA	ND
24	OW 32 GOVT QUARTER	ND				
25	OW 34 KHALID BAITHULMAL	2				
26	OW 38 NAJMUDEEN NEELATHUPU	20				
27	OW 41 DAVOOD THIRUATHAPURA	ND				
28	OW 46 UMMER KOLIKKAD	ND				
29	OW 48 UMMILLA JAMEELA MENZI	ND				
30	KULALINODA RASYA	ND				

Kadmat				
January				February
Island	sample location	E-coli		Island
1	Nangammada	9		1
2	Cheriya Palli	23		2
3	Chitrammada	9		3
4	Safiyath Alipura	15		4
5	SM Thalhath NDB	9		
6	Puthiyapura	4		
7	Theralkkal Kunhikoya	240		
8	Sulaiman Musliyar Palli	240		
9	Govt. Quarter near MK Moha	150		
10	Madeena House	93		
11	Govt. Quarter Near RTO Can	4		
12	Riyas Manzil	93		
13	IRBN Office	21		
14	Mubarak Manzil Ashraf MK	93		
15	Koyamma Pandal	ND		
16	Agriculture Office nearby ma	23		
17	Old Santorium	15		
18	Boys Hostel	9		
19	Mess Hall CUC	4		
20	Govt. Nursery School South	ND		
21	Thangakoya AD (W/H)	4		
22	Masjidul Quadiriya	210		
23	Alikutty Stockman	9		
24	Chandathimmada House	9		
25	Govt. J B School South	ND		
26	Arkon House	150		
27	Basheer Mulla	93		
28	Cheriyapura	21		
29	Alhamath	9		
30	Azhabul Kahf palli	ND		
31	Govt. Quarter near Valiyabho	43		
32	K P sayedali Kunhi Pandal	23		
33	Suhara Manzil	9		
34	Thekkila Illam	28		
35	Fouziya Manzil	21		
36	PV Abdullakoya	240		
37	Mansoor B S	7		
38	Govt. JNSSS	9		
39	Chekkiriyammakkada	15		
40	B P Muthukoya JE (Rtrd.)	93		
41	Keerthi Hotel	ND		
42	Hotel New G	ND		
43	Hotel Thera	ND		
44	Tasty Thattukada	ND		
45	Al Jazeera Tea Shop	ND		

ANNEXURE-IX

FINAL REPORT ON THE VIABILITY OF IMPLEMENTING SEWAGE TREATMENT SYSTEMS FOR HOTELS IN THE UNION TERRITORY OF LAKSHADWEEP

PREAMBLE

Pursuant to the directions issued by the Principal Bench of the Hon'ble National Green Tribunal (NGT) in the ongoing proceedings concerning solid and liquid waste management, the Union Territory Administration of Lakshadweep has been mandated to implement effective, decentralized waste treatment solutions like those recommended for Ladakh. These directives align with the landmark judgments of the Hon'ble Supreme Court in Almitra H. Patel vs. Union of India (2014) and Paryavaran Suraksha vs. Union of India (2017).

In its recent order, the NGT identified several critical deficiencies in the existing waste management infrastructure across the ten inhabited islands of Lakshadweep, which collectively support a population of approximately 64,473. Of particular concern is the discharge of untreated grey and black water into the fragile marine ecosystem through soak pits and leaching pits—especially where such discharge affects hard coral and coarse sandy strata. These practices were deemed to be in clear violation of the Water (Prevention and Control of Pollution) Act and the Coastal Regulation Zone (CRZ) Notification, 2019.

The Tribunal further emphasized that the disposal of untreated sewage and solid waste into lagoons and coral reef areas is strictly prohibited, given the extreme ecological sensitivity of coral ecosystems. It was also noted that many hotels and isolated tourism establishments have failed to establish adequate solid and liquid waste treatment systems. In response, the NGT directed that such institutions must install modular sewage treatment plants (STPs) equipped with inbuilt disinfection systems, as well as organic waste converters appropriate to their operational scale and ecological context. Additionally, existing biogas and biodigester systems must undergo performance evaluations focusing on gas recovery, utilisation efficiency, and sludge management.

In light of these developments, an online meeting was held on 30th May 2025 chaired by the Advisor to the Administrator of Lakshadweep, with participation from expert members of the Lakshadweep Pollution Control Committee (PCC). The consultation underscored the pressing

need for modular, context-sensitive waste treatment solutions that are both technically viable and ecologically sustainable.

As decided in the online meeting, a field assessment was carried out between 6th and 9th June 2025 by Dr.Sajeevan K. (Chairman, Technical Committee on Consent Mechanism for Lakshadweep and former Chairperson, Kerala State Pollution Control Board), Dr.Sathish Kumar M. K. (Adjunct Professor, Manipal Institute of Applied Sciences and Member, LPCC), Dr. George K. Varghese (Associate Professor, NIT Calicut and Member, LPCC), and Mr. Anand Chacko (Environmental Department, Travancore Titanium Products, Thiruvananthapuram, and Member, LPCC). A preliminary report consolidating their field findings and recommendations was submitted on-site on June 9,2025.

Upon request, a few more hotels in Agatti were inspected after the submission of the preliminary report. This is an updated report incorporating the details of those visits also. While the core recommendations remain unchanged, this updated and comprehensive report offers a more in-depth rationale. Its purpose is to equip the Lakshadweep Administration with improved technical and legal justifications for presenting these measures to the Hon'ble National Green Tribunal.

INTRODUCTION

Lakshadweep is a tropical archipelago located in the Laccadive Sea, off the south western coast of India. It is the country's only coral island chain and comprises 36 islands, including 12 atolls, three reefs, five submerged banks, and ten inhabited islands (Table 1). As a uni-district Union Territory, Lakshadweep covers a total land area of just 32 square kilometers, making it India's smallest in terms of area. The islands lie scattered over an expanse of approximately 30,000 square kilometers of the Arabian Sea, with distances from the mainland—specifically the state of Kerala—ranging between 220 and 440 kilometers. Characterized by low-lying, flat terrain formed by coral atolls and reefs, Lakshadweep is ecologically sensitive and highly vulnerable to environmental disturbances such as coastal erosion and rising sea levels. The region's unique geography necessitates carefully planned infrastructure and environmental safeguards, particularly as tourism and development activities increase.

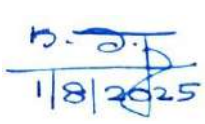



Table 1: Inhabited islands of Lakshadweep

	Name of island	Area (KM^2)	Population as per 2011 census	Length (km)
1	Kavarathi	4.22	11,221	5.8
2	Amini	2.67	7,661	2.70
3	Agatthi	3.84	7,556	10
4	Kdamath	3.34	5,404	11
5	Kilthan	1.7	3,946	3.4
6	Chetlat	1.174	2,347	2.68
7	Bithra	0.10	271	0.57
8	Andrott	4.9	11,191	4.66
9	Kalpeni	2.79	4,419	5.5
10	Minicoy	4.801	10,447	11
11	Bangaram	0.57	Not inhabited, but has hotels	1.22
12	Thinnakara	0.522	Not inhabited, but has hotels	1.8

Tourism forms the backbone of the region's economic development, with the hospitality industry playing a vital role in catering to the growing number of domestic and international visitors. As tourism continues to expand, there is an increasing demand for well-equipped hotel accommodations across the islands. To support this growth sustainably, it is essential to address the environmental challenges associated with hospitality infrastructure—particularly wastewater management. The implementation of efficient and eco-friendly Sewage Treatment Plants (STPs) in hotels is crucial to prevent marine pollution, protect the delicate ecological balance, and promote responsible tourism.

DETAILS OF THE VISIT

The team visited three islands—Bangaram, Agatti, and Kavaratti—covering hotels of varying capacities. One restaurant was also included in the visit. The primary objective was to obtain first-hand information on the treatment methods employed for waste water (both black water& greywater) generated along with the organic fraction of solid waste. Wherever possible, the team engaged with hotel owners and operators to understand the challenges they encounter in managing waste. The details of the facilities visited are given in Table 2.

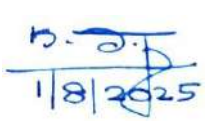
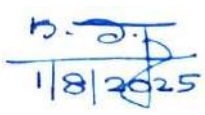



Table 2: Details of units visited

Sl No	Name of hotel/Resort	Rooms	Water Consumption	Current treatment/disposal methode for Grey water	Current treatment/ disposal method for black water	Remarks
Bangaram (Date of visit:06/06/2025)						
1	Bangaram-Indian Hotel Corporation Limited SeleQtions	60	12000	ENSeTS© technology	Septic tank	A full-fledged STP is proposed and under consideration
2	Coral Pearl- Indian Hotel Corporation Limited SeleQtions	50	10000	MBBR	STP system(MBBR)	For combined black water and grey water
Agatti (Date of visit: 06/06/2025)						
1	Sea shells beach resort	20	4000	Collection tank	Septic Tanks	Periodical removal
2	White pearls	8	1600	Collection tank	Septic Tanks	Periodical removal
3	Panchayth Restaurant(Near western Jetty)			Collection tank		Periodical removal
Agatti (Date of visit: 09/06/2025)						
1	Lakkidi Beach Resorts	4	800	Soak-pit	Biotoilet and soak-pit	Periodical sludge removal
2	Sea Shore	4	800	Soak pit	Septic tank	-do-
3	Holiday Rooms	2	400	Soak pit	Septic tank	-do-
4	Silver Sand	4	800	Soak pit	Septic tank	-do-
Kavarathi 07/06/2025						
1	Bismillah (Hotel)	12	2400	Collection tank	Septic Tanks	Periodical removal
2	Alby Lodge	20	4000	Collection tank	Septic Tanks	Periodical removal
3	Sea view Hotel	10	4000	Collection tank	Septic Tanks	
4	Sea shells	6	1200	Collection tank	Septic Tanks	Grey water is emptied once in a month
5	Capitol	10	4000	MBBR	MBBR	Combined back and grey
6	Al Mas	5	1000	Collection tank	Septic Tanks	Periodical removal
7	Al Rabeeu Lodge(8 double +2 single room)	10	1760	Collection tank	Septic Tanks	Periodical removal



DATA FURNISHED BY THE REVENUE DEPARTMENT

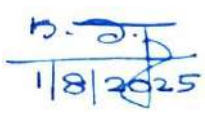
Data were provided by the Revenue Department on the number and details of hotels functioning across various islands within the Union Territory. Using this data, the following information has been compiled regarding the count of operational hotels on the different islands.

Table 3a: Details of Private Hotels

Island	Total no of		Rooms equal to more than 10		Rooms less than 10	
	Hotels	Hotel rooms	Number of Hotels	Rooms	Number of Hotels	Rooms
Kavaratti	28	201	6	78	22	123
Agatti	76	349	4	51	72	298
Amini	9	28	0	0	9	28
Andrott	12	55	1	10	11	45
Chetlat	3	8	0	0	3	8
Kadmat	5	38	1	18	4	20
Kalpeni	12	44	0	0	12	44
Kiltan	4	17	0	0	4	17
Minicoy	3	16	0	0	3	16
Total	152	756	12	157	140	599

Table 3b: Details of Private Hotels <5 Rooms

Island	**Total no of Hotels**	**Number of Hotels based on rooms**				
		1	**2**	**3**	**4**	**5**
Kavaratti	10	NIL	1	2	5	2
Agatti	55	1	9	21	21	3
Amini	8	1	2	3	2	NIL




Androtт	9	NIL	2	2	4	1
Chetlat	3	NIL	2	NIL	1	NIL
Kadmat	3	NIL	NIL	1	1	1
Kalpeni	10	NIL	2	6	1	1
Kiltan	3	NIL	NIL	2	NIL	1
Minicoy	2	NIL	NIL	NIL	NIL	2
Total	**103**	**2**	**18**	**37**	**35**	**11**

Table 4: Details of Government Hotels/Guest houses

Sl No	**Name of Island**	**Available Accommodation**		
		Name of the facility	**Number of Keys**	**Number of Beds**
1	Kavaratti	Paradise Island Hut	6	24
		UT Guest House	24	48
		State Guest House	14	28
		Government House Annexe	8	16
		DANICS Annexe	22	44
		Dak Bungalow	10	20
2	Agatti	Government Guest House	11	22
		Dak Bungalow	11	22
3	Kadmat	Dak Bungalow	12	24
		Family Hut	10	20
4	Minicoy	Dak Bungalow	14	28
		Minicoy SPORTS Resort	20	40
5	Kalpeni	Government Residency	18	36
		Dak Bungalow	6	12
6	Androth	Dak Bungalow	7	14
7	Amini	Dak Bungalow	18	36
8	Chetlat	Dak Bungalow	6	12
9	Kiltan	Dak Bungalow	6	12
10	Bitra	Dak Bungalow	4	8
11	Bangaram	Bangaram Resort	64	128
	TOTAL		291	594

Apart from hotels, home stays are also found on four of the islands, providing lodging for visitors, as outlined in Table 5. The range of rooms accessible to guests in these homestays

spans from one to eight. Out of these, nine homestays feature five or more rooms, while 32 offer three or more rooms.

Table 5: Details of homestays

Island	No.	Rooms
Kavaratti	4	22
Agatti	29	108
Andrott	1	2
Kadmat	3	15
Total	37	147

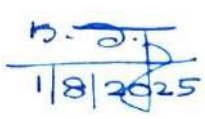
Data on groundwater quality

In addition to the details regarding tourist accommodation, the groundwater quality monitoring data of dug-wells for the months of January, February and March of 2025were also made available. The parameters monitored included pH, Turbidity, Conductivity, TDS, Hardness, Chloride, Alkalinity, Fluoride and E-Coli. There were 737 sets of observations for January, 598 for February and 472 for March.

OBSERVATIONS BY THE COMMITTEE

Based on the field visit and the information furnished by the officers of the Department of Science and Technology, the following observations are made by the committee

1. **Concentration of Hotel Infrastructure**: Over 70% of the total hotel rooms are concentrated on just two islands—Agatti and Kavaratti—highlighting the uneven distribution of tourism infrastructure across the archipelago.
2. **Role of Home stays:** Home stays account for nearly 25% of the total tourist accommodation demand, yet they operate outside the formal regulatory framework. Some offer up to eight guest rooms, functioning at a scale comparable to commercial establishments while still being outside the purview of current regulations.
3. **Prevalent Wastewater Treatment Practices**: The primary system in use for sewage (Blackwater) management is septic tanks, with only a few establishments adopting alternative treatment technologies.

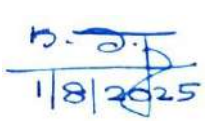



4. **Space Constraints**: The installation of full-scale sewage treatment plants (STPs) is often constrained by limited land availability, although certain locations may have sufficient land for such installations. In most cases, the lack of space makes it challenging to maintain adequate setbacks from residences or adjacent properties, potentially causing nuisance to nearby inhabitants.
5. **Use of Groundwater**: Groundwater is commonly used for non-potable purposes such as toilet flushing and bathing, but not for drinking. Based on the data made available to the committee, in over 60% of the samples, Total Dissolved Solids (TDS) levels exceeded the Bureau of Indian Standards (BIS) desirable limit of 500 mg/L for drinking water. The highest exceedances were observed in Kavaratti and Agatti, where 81% and 76% of the samples, respectively, surpassed the prescribed limit.
6. **Solid Waste Management:** The volume of solid waste generated by the units is minimal and is primarily used as feed for domestic animals. It was also observed that none of the units have established biogas plants. Given the very limited quantity of waste, the current practice is considered satisfactorly. This may be conveyed to honourable NGT.

WASTE WATER - TREATMENT OPTIONS AND SUGGECTIONS

1. Centralized Sewage Treatment plant (CSTP) for cluster of tourism industries (for Units with fewer than 20 Rooms)

It has been observed that the majority of hotels are concentrated on two islands, Agatti and Kavaratti. Under such conditions, a centralized sewage treatment system would be more efficient and manageable than individual STPs for these two islands. Hence, the Committee is of the opinion that centralized treatment systems shall be provided to manage the sewage from hotels and accommodation facilities with fewer than 20 rooms on the islands of Agatti and Kavaratti. The estimated sewage generation from these units is approximately **60 KLD in Agatti** and **25 KLD in Kavaratti** at full occupancy. Modular Sewage Treatment Plants (STPs), designed with the capacity for future expansion, shall be established at selected sites on these two islands, adhering to the following operational frameworks.




- **Sewage Transport**: Given the flat terrain and low water table, which pose challenges for laying gravity-based sewer pipelines, sewage should be **transported to the STPs using tankers**, preferably of 2000-litre capacity. The compact size of the islands, with the distance between the furthest points being less than 10 km in all cases, makes the transportation of sewage by tankers a practical and feasible option.

    - **Agatti** Island needs **three tankers**, each making maximum **10 trips per day during peak season**, covering a total daily distance of **less than 200 km**.
    - **Kavaratti** island requires **two tankers**, each making six or seven trips, covering **less than 100 km daily**.
    - By positioning the treatment facility nearer to the hotels, the number of tankers and/or the distance of trips can be minimised. Nevertheless, **at least two tankers must be operational on each of these islands**.

- **Treatment Technologies**: Treatment technologies such as **Sequential Batch Reactor (SBR)**, **Moving Bed Biofilm Reactor (MBBR)**, **Membrane Bioreactor (MBR)** or **Activated Sludge Process (ASP)** may be adopted, depending on local conditions and technical feasibility. Important features of some of these technologies are given below.

Table 6: Treatment technologies that may be adopted for CSTP

Feature	MBR (Membrane Bioreactor)	SBR (Sequencing Batch Reactor)	MBBR (Moving Bed Biofilm Reactor)
Process Type	Combines biological treatment with membrane filtration	Time-based batch treatment in single tank	Continuous flow with suspended plastic biofilm carriers
Treatment Efficiency	Excellent removal of BOD, TSS, and pathogens	High-quality treatment with good BOD/COD reduction	Effective BOD, COD removal; good for decentralized systems
Footprint	Compact, but includes membrane modules	Moderate footprint due to sequential process	Very compact; ideal for space-constrained sites
Automation Level	High (requires automated cleaning, pressure control)	Moderate (PLC or manual controls for timing cycles)	Low to moderate (easy to operate with minimal automation)

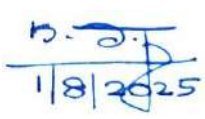
Disinfection Requirement	Minimal (filtration acts as physical barrier)	Required (chlorination/UV)	Required (chlorination/UV)
O&M Complexity	High (membrane fouling, periodic cleaning needed)	Medium (needs timing control and periodic desludging)	Low (simple operation and less sludge production)
Capital Cost	High	Moderate	Low to moderate
Best Suited For	Hospitals, high-end resorts, urban reuse systems	Small hotels, gated communities, schools	Hotels, resorts, housing with limited land or variable load
Effluent Quality	**Very high** (reusable directly for toilet flushing, gardening)	**Good** (requires tertiary disinfection for reuse)	**Good** (suitable for discharge or reuse after disinfection)

Management of CSTP

- **System Management**: The centralised STPs shall be owned, operated, and maintained by the consortium of owners /operators. A dedicated mechanism for **regular monitoring** and quality control of treated effluent must be established.
- **User Charges**: The costs incurred for the operation and maintenance shall be recovered through user fees, which should be determined by room capacity instead of the volume of sewage. This method deters unauthorized discharges and promotes accountability.
- **Support from administration**: The island administration shall identify a suitable location and consider bearing the capital cost of setting up the plant, given the relatively small size of the sewage generators and the significant environmental benefits of improved sewage management

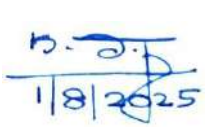
Benefits of Centralized Systems:

- Enables efficient and standardized monitoring of STP operations and effluent quality.
- Currently, there is no facility in place for treating sludge from septic tanks. Even if decentralized units are introduced for on-site sewage treatment, the sludge generated by these systems would still require appropriate treatment. Consequently, a centralized treatment system becomes essential. In this regard, the implementation of




a centralised system to process both black and grey water from small hotels (those with fewer than 20 rooms) would prove to be more efficient, as it guarantees a balanced influent concerning strength and nutrient composition, thus enhancing treatment efficiency.

- The stringent effluent standards prescribed by the National Green Tribunal (NGT) in Order OA No. 1069/2018 dated 30.04.2019 (*see item 5 below*) are difficult to meet without advanced treatment processes. However, applying advanced treatment to small volumes of effluent can be economically unviable, thereby making centralized treatment a more feasible and cost-effective option.
- Centralized treatment avoids the need for 76 individual units in Agatti and 28 in Kavaratti, significantly reducing administrative burden and compliance oversight.
- This would also allow for effluent to be discharged at a single, controlled location, rather than at multiple points that could compromise the aesthetic appeal of the island's pristine beaches.
- Although no specific studies have established a direct link between groundwater quality and tourist activity in the islands, it is plausible that the elevated Total Dissolved Solids (TDS) levels observed in Kavaratti and Agatti may, in part, be contributed by tourism. A survey was conducted in Lakshadweep by Nielsen—an international leader in audience measurement, data, and analytics—for the Market Research Division of the Ministry of Tourism, Government of India that covered a nine-month period from October 2017 to June 2018. During this time, Kavaratti recorded 18,124 tourist visits, followed by Agatti with 12,116, Kadmat with 2,800, Bangaram with 727, and Thinnakkara with 564. These figures indicate that nearly 90% of tourist visits to Lakshadweep were concentrated in Kavaratti (approximately 53%) and Agatti (approximately 35%), the same islands where groundwater TDS levels are reported to be the highest. Conventional biological wastewater treatment systems—whether centralized or decentralized—do not effectively remove TDS, except for incidental reductions. As such, the local disposal of treated sewage offers little benefits in terms of reducing groundwater TDS. However, implementing a centralized sewage treatment system that prevents local discharge could reduce the




potential for TDS infiltration into the groundwater. Over time, this approach may have a mitigating effect on groundwater salinity and overall TDS levels.

- Enhances space utilisation, which is especially vital in islands with limited land availability.
- Simplifies implementation, as most units already store sewage in impermeable concrete tanks.

2. Individual Modular sewage treatment Systems for small groups

For hotels that have a limited capacity of less than 20 rooms, compact modular systems may be implemented if there are administrative challenges in the implementation of centralized systems. Should these systems be adopted, they ought to be tailored to address the specific needs of individual units or small groups, thus ensuring effective sewage treatment while minimizing land and infrastructure demands. The essential characteristics of these modular systems will include:

- Compact and scalable: Designed to fit in confined spaces and expand modularly with hotel capacity.
- Plug-and-Play design: Minimal civil construction, reducing installation time and disruption.
- Energy efficient: Low energy consumption suitable for remote islands with limited power supply.
- Operation: Simple operations allowing hotel staff to manage basic upkeep.
- Treated water reuse: Can be used for gardening, or landscaping as per CPCB/SPCB norms.
- Treated water quality: Depending on the frequency of sludge removal from the modular unit the quality of treated water may vary.

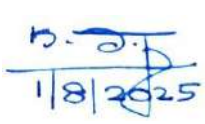



Table 7: Hotel Room-wise Modular STP Design

Hotel Category (No. of Rooms)	Treatment Capacity (KLD)	Recommended Treatment system
1–5 Rooms	1–2	The following essential elements shall be present in a unit and the size may be increased as indicated based on the number of rooms. 1. facility for the separation of floating materials (oil & grease) 2. Anaerobic chamber 3. Aerobic chamber 4. Optional anoxic chamber 5. Final Sedimentation chamber & 6. Disinfection unit
6–10 Rooms	2 - 4	
11–15 Rooms	4- 6	
16–20 Rooms	6-10	

Technology overview:

- **Separation** of floating material (oil &Grease): Removal of Oil & grease and other floating materials from wastewater.

- **Anaerobic Chamber**: Decomposition of organic matter by anaerobic microorganisms.

- **Aerobic Chamber**: Aerobic treatment facilitated by moving bed media.

- **Anoxic Chamber (Optional)**: for nutrient removal

- **Final Sedimentation & Disinfection Chamber**: Separation of remaining solids and disinfection of treated water. Disinfectant chamber serves as a place to apply chlorine / disinfectant to sterilize pathogenic microorganism in the waste before discharging into the environment.

Modular treatment systems available in the market can cater to varying demand levels and should be considered based on their performance. As given above, priority should be given to systems that incorporate **anaerobic, aerobic, and anoxic processes for efficient removal of organic matter and nutrients**. Additionally, these systems must feature **integrated disinfection units** to guarantee the removal of pathogenic organisms. The implementation of such modular systems should undergo assessment and approval by a technically qualified

committee. To facilitate this process, **a workshop shall be arranged**, enabling accredited technology providers to showcase their solutions and interact directly with facility owners. This workshop should be moderated by a **technical committee** to ensure that only credible, field-tested technologies are promoted, thereby safeguarding against the adoption of unproven or substandard systems.

Support for modular STP systems for small group

In 2024, the Ladakh Administration successfully launched an STP incentive scheme for hotels with 1–19 rooms, supporting installation and operation of decentralized modular treatment systems. The Lakshadweep Administration may also consider adopting such a subsidy/incentive scheme to promote the installation and effective operation of modular Sewage Treatment Plants (STPs).

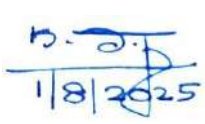
3. Individual STPs for larger groups of tourism industries (More than 20 Rooms)

Hotels and resorts with **more than 20 rooms** shall be mandated to install **dedicated, on-site STPs**. Scaled-down versions of the technologies recommended for centralized systems (e.g., SBR, MBBR, MBR) should be used, based on site-specific needs and available space. However, if any larger unit expresses interest in using the centralised system—citing constraints such as limited land availability—the administration may consider such requests on a case-by-case basis, after evaluating the merits of each application.

4. STPs for government facilities

All government-owned hotels and guest houses shall be equipped with dedicated, on-site sewage treatment facilities or can join in the CSTP

Larger establishments shall implement STPs that adopt proven technologies such as Sequential Batch Reactor (SBR)**,** Moving Bed Biofilm Reactor (MBBR)**,** or the Activated Sludge Process (ASP)**,** depending on scale and operational needs. They may also be allowed to use the centralized STP if the site conditions demand that. The capacity of the CSTP shall be enhanced accordingly in such cases. For smaller facilities, compact modular systems (as discussed above) may be implemented to ensure effective and space-efficient wastewater treatment.




5. Effluent Standard

In all cases, i.e., whether the treatment is centralized or decentralized, the effluent quality shall meet the standards prescribed by NGT in its Order OA No. 1069/2018 dated 30.04.2019.

Table 8: Discharge Standard as per NGT Order

Discharge Standard as per NGT Order OA No. 1069/2018 dated 30.04.2019		
	Parameter	**Standards (Applicable to all mode of disposal)**
Sewage Treatment Plants(STPs)	PH	5.5-9.0
	Bio- Chemical Oxygen Demand(BOD)	10
	Total Suspended Solids(TSS)	20
	Chemical Oxygen Demand(COD)	50
	Nitrogen-Total	10
	Phosphorous- Total(For Discharge into ponds, Lakes)	1.0
	Fecal Coliform(FC) (Most probable) Number per 100 milliliter, MPN/100 ml	Desirable- 100 Permissible 230

RECOMMENDATIONS BY THE COMMITTEE

1. Enforcement of the Water (Prevention and Control of Pollution) Act, 1974

Strict enforcement of the **Water Act** is essential to ensure compliance and environmental protection. The following regulatory steps are recommended:

- All hotels must be brought under the purview of the Water Act. Existing hotels should be mandated to apply for Consent to Operate under the Act, **with a notice period of one month**. Additionally, obtaining Consent to Establish must be made a mandatory prerequisite for setting up any new hotels.

- In the case of existing hotels, consent applications, complete in all other respects, shall be accepted if accompanied by an affidavit on a ₹500 stamp paper, wherein the

applicant undertakes to ensure that sewage will be treated in a sewage treatment plant meeting the prescribed discharge standards within six months.

2. Legal Definition for Home stays

Currently, home stays fall outside the regulatory framework for consent under the Water Act. The administration is therefore advised to consult its legal department to define "home stay" formally. This definition should distinguish such units from commercial hotels and determine whether regulatory exemptions are justified.

It is recommended that homestays leasing out three or more rooms exclusively for guests be classified as hotels as practiced in places like Munnar in Kerala. Such establishments should fall under the purview of the Water Act and be required to comply with its provisions.

3. Consent Requirement for Expansion

Any expansion of existing hotels that results in increased pollution load (e.g., additional rooms, kitchens, or amenities) should get prior consent from LPCC. This ensures environmental impacts are assessed and mitigated in advance.

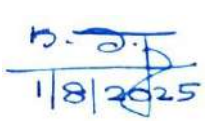
The issue of license or permit by any of the departments of the UT of Lakshadweep shall be only after obtaining concurrence from the LPCC

4. Awareness and Capacity-Building Workshops

To enhance compliance and promote sustainable practices, awareness workshops shall be conducted for hotel owners, operators, and local stakeholders. These sessions should cover:

- Provisions of the **Water Act** and associated regulatory requirements.
- **Sewage treatment options**, including modular and space-efficient technologies.
- **Best practices** in wastewater and environmental management.

Vendors and service providers of STPs and modular treatment systems should be invited to present and display their technologies, enabling informed decision-making by hotel operators.




5. Selection of Treatment System Based on the Field Requirement

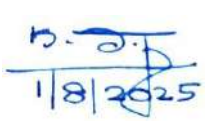
The Committee is of the considered view that centralised treatment is the most appropriate method for smaller units, based on the technical merits outlined earlier. While the directive from the National Green Tribunal (NGT) explicitly advocates for decentralised modular treatment systems in hotels—similar to the model recommended for Ladakh—the Committee observes that Lakshadweep presents a significantly different context. The high population density (2,149 people per square kilometre), shallow water table, highly permeable soil, and distinct climatic conditions of the islands technically warrant a separate set of considerations for Lakshadweep, as opposed to those applicable to Ladakh.

While the committee recommends the establishment of centralized sewage treatment plants for Agatti and Kavaratti based on technical feasibility and environmental effectiveness, it is important to recognize that non-technical factors also play a significant role in determining the viability and long-term sustainability of such infrastructure projects, especially in ecologically and socially sensitive areas like the Lakshadweep islands.

The Committee acknowledges that while centralized treatment plants offer clear technical advantages—particularly in ensuring effluent quality and operational efficiency—the administration must carefully weigh these benefits against potential non-technical challenges, such as land constraints, community opposition, governance risks, etc. with which they are likely more familiar.

It is also noted that the Honourable National Green Tribunal (NGT), in its Order OA No. 1069/2018 dated 30.04.2019, has explicitly advocated for the adoption of decentralized modular treatment systems, citing their appropriateness for eco-sensitive regions.

Should the administration consider pursuing decentralized treatment systems, such as the ones recommended for other islands, the committee reiterates the importance of ensuring that only field-proven, modular technologies are adopted, supported by a robust regulatory and training framework. To facilitate this, a workshop shall be organized where accredited technology providers can present their solutions and interact directly with facility owners, enabling informed decision-making. The workshop should be moderated by a competent technical committee to ensure only credible, field-tested technologies are promoted, thereby preventing the entry of unproven or substandard solutions.

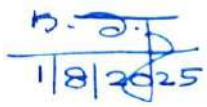



CONCLUDING REMARKS

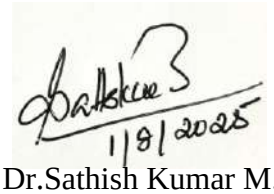
To protect and sustain the island and its environment, the committee recommends that all establishments generating wastewater, solid waste, hazardous waste, biomedical waste or air pollutants—including noise—must obtain the necessary consents under the Water Act, Air Act, and Environment Protection Act from the Lakshadweep Pollution Control Committee (LPCC). These units must also be required to install and operate appropriate treatment systems and pollution control measures.

A balanced strategy should be embraced, initially offering incentives to high-performing units that maintain environmental compliance, while enforcing strict action against defaulters. Additionally, technical and financial support may be extended to units needing assistance in implementing the required control measures. A well-calibrated "carrot and stick" mechanism is crucial to guarantee both environmental protection and the robust development of the hospitality industry.

Signed:

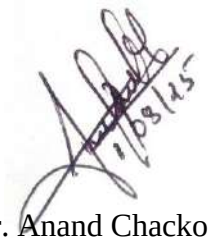


Dr.Sajeevan K.



Dr.Sathish Kumar M. K.

Dr. George K. Varghese



Mr. Anand Chacko